3120622 10/12/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
BANSAL & COMPANY
218, JOP PLAZA, [OPP MC DONALD"S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI INDIA.
Used Since : 31/12/1996
To be associated with:
3120577
DELHI
YARNS AND THREADS, FOR TEXTILE USE.
BACHAO

4182821   21/05/2019

MS. SUJATA CHANDRAN.
A-6 Krishna, Juhu Road North, Juhu P.O., Mumbai 400 049.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

Yarns and threads, for textile use being goods included in class 23.
4184290  23/05/2019
NATIONAL PAYMENTS CORPORATION OF INDIA
1001A, B wing, 10th Floor, The Capital, Plot 70, Block G, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051
A company incorporated as per laws of India (Under Section 8 of the Companies Act, 2013)
Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001
Proposed to be Used
MUMBAI
Yarns and threads, for textile use.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4316278  09/10/2019
MR. SANJAY GUPTA
M/s PALAK TEXTILE, 57-B, Rambagh Colony, Shinde Ki Chhawani, Gwalior – 474001 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior - 474 011 (M.P.).

Proposed to be Used
MUMBAI
YARNS & THREADS
Sardarji J.K. Nylon

4335354  01/11/2019
SATINDER PAL SINGH PROPRIETOR OF HARLEEN ENTERPRISES
WZ – 315/5-C, GROUND FLOOR, HARI NAGAR, NEW DELHI, 110058
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
MOHAMMAD BILAL.
944 GALLI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI THREAD.
KAPSTAR

4339638  06/11/2019
ASHOK AJITKUMAR KAPOOR
1, SCENIC ACRES, VAPI CHALA ROAD, VAPI - 396191, GUJARAT
MANUFACTURING AND CONSULTANT
INDIVIDUAL

Proposed to be Used
AHMEDABAD

Yarns and threads, for textile use.
SLEEPWELL ENTERPRISES PRIVATE LIMITED
C-55, PREET VIHAR, VIKAS MARG, DELHI-110 092
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
AMARJIT & ASSOCIATES.
SUITE 404, LAW ARCADE, 18, - PUSA ROAD, NEW DELHI - 110 005.
Used Since : 20/02/2014
DELHI
BED SHEETS, COMFORTERS, BLANKETS.
3146993   01/01/2016
DHEERAJ MIGLANI
trading as : RHYTHM OVERSEAS
PLOT.-26, HUDA, PANIPAT-132103, HARYANA
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since : 01/10/2012
DELHI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS INCLUDING BED SHEET BED SPREADS, PILLOW & CUSHION COVER, PILLOW COVERS, SHAWL, FLEECE BLANKET, BLANKET, QUILT BLANKET, QUILT COVER, MINK BLANKETS, SHOWER CURTAIN; ACRYLIC CLOTHES, SAREES, BLOUSE PIECE, LUNGI, TOWEL, COMFORTERS, HANDKERCHIEF, TISSUES, SILKS, QUILT, LINEN, CURTAIN AND CURTAIN CLOTH AND WOOLEN CLOTH & POLYESTER WOOLEN, WOVEN OR KNITTED CLOTH NOT INCLUDED IN OTHER CLASSES; INCLUDED IN CLASS 24.
3192780  23/02/2016
OCM PVT. LTD.
trading as ;OCM PVT. LTD.
CHHEHRATA AMRITSAR, G.T. ROADCHHEHARTA AMRITSAR PUNJAB 143105, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
THE ACME COMPANY
B-41, Nizamuddin East, New Delhi - 110013
Used Since :22/02/2016
DELHI
TEXTILE AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS.
ELLEN

3220636   28/03/2016
ROYAL CREATIONS
SUDHIR BHATIA
GEETIKA BHATIA
123/818 A, FAZALGANJ, KANPUR, UP
MANUFACTURER, MERCHANTS AND TRADERS
PARTNERSHIP FIRM

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.

Proposed to be Used
DELHI
Textile Goods, Bed Sheets, Pillow Covers, Cushion Cover, Table Cloth, Curtains, Linen Items, Towels, Napkins, Saree, Dupatta, Blouse Piece And Dress Materials
3238873 21/04/2016
SLEEPWELL ENTERPRISES PRIVATE LIMITED
C-55 PREET VIHAR VIKAS MARG DELHI
MANUFACTURERS AND TRADERS
Address for service in India/Agents address:
AMARJIT & ASSOCIATES.
SUITE 404, LAW ARCADE, 18, - PUSA ROAD, NEW DELHI - 110 005.
Used Since :01/09/1994
DELHI
MATTRESS PROTECTION AND DUVETS.
Alina Decor
3265466  20/05/2016
VARSHA GARG
trading as ; VARSHA TRADERS
31-B, GURU ANGAD NAGAR (WEST), LAXMI NAGAR, DELHI-110092.
Manufacturer and Trader

Address for service in India/Attorney address:
ROHIT CHHABRA
OFFICE NO. 1, UPPER GROUND FLOOR, D.D.A. MARKET NEAR MOTHER DAIRY, SHASTRI PARK, DELHI-110053, INDIA
Used Since : 20/05/2016

DELHI
CURTAIN (FABRICS, HOLDERS, LININGS, LOOPS, CURTAIN MATERIALS, TIE-BACKS VALENCE, CURTAINING, SHOWERS) ALL MADE OF TEXTILE, CURTAINS FOR WINDOWS, CURTAINS MADE OF PLASTICS, SHOWER BATHS CURTAIN, DOOR CURTAINS, DRAPES CURTAINS OF TEXTILE AND SURGICAL USE, DRAPES IN THE NATURE OF CURTAINS, FABRICS FOR MAKING CURTAINS, CURTAINS (FIRE-RETARDANT, TEXTILE SHOWER, LACE INS, PLEATED, READYMADE PLASTICS, READYMADE TEXTILE, ROLLER, SHOWER PLASTIC CURTAINS, AND TEXTILE PIECE GOODS FOR MAKING CURTAINS.
THE MARK TO BE READ AS WHOLE.
Trade Marks Journal No: 1930, 02/12/2019

3273771    01/06/2016
KAMLA DEVI KATARIA
trading as ;MUKESH KUMAR SHANTILAL
42, NEHRU NAGAR, PALI, MARWAR - 306401, RAJASTHAN
MANUFACTURING AND MARKETING
Used Since :01/04/2016

AHMEDABAD
BLOUSE PIECE INCLUDED IN CLASS 24.
subject to restriction of the goods for sale in the state of RAJASTHAN only.
3317053    22/07/2016
SUNITA CHAUDHARY
trading as ;M/s N. V. IMPEX
71/7, A-22, RAMA ROAD, INDUSTRIAL AREA, NEW DELHI-110015.
TRADER & MANUFACTURER
PROPRIETOR
Address for service in India/Attorney address:
AMANDEEP SINGH
3RD FLOOR, PLOT NO.460, KOHAT ENCLAVE PITAMPURA, NEW DELHI 110034
Used Since :21/07/2016
DELHI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS.
3355256  05/09/2016
SHITAL FIBRES LTD.
trading as :SHITAL FIBRES LTD.
A-17, FOCAL POINT EXTN. JALANDHAR-144004 (PUNJAB)
MANUFACTURERS, MERCHANTS AND EXPORTERS
BODY INCORPORATE

Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :01/04/2013

To be associated with:
2946264, 3355249

DELHI
BLANKETS INCLUDED IN CLASS 24.
SPA ESSENTIALS
3437727  21/12/2016
MRS. AMITA AGARWAL
trading as ;SPA ESSENTIALS
113, JOR BAGH, LODHI COLONY, NEW DELHI-110003
MANUFACTURER AND TRADER
Used Since :21/09/2015
DELHI
"TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS".
3439018  23/12/2016
YADVI AGARWAL
trading as :YADVI AGARWAL
113, JOR BAGH, LODHI COLONY, NEW DELHI-110003
MANUFACTURER AND TRADER
Used Since :12/10/2016
DELHI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS.
3760777  22/02/2018
SAGAR BHARATBHAI CONTRACTOR
1039, New Sardar Traders Market, Puna Kumbharia Road, Surat 395010
individual

Address for service in India/Attorney address:
ANILKUMAR OMPRAKASH SARAOGI
209 Poddar Plaza, Opp Fire Station, Ghod Dod Road, Surat, Gujarat 395 001

Used Since :01/04/2016

AHMEDABAD

Furniture Coverings of textile, Fabrics like Table Runners, Bedspreads, Towels
3767263  01/03/2018
M/S. MEERA TRENDZ LLP.
J – 1681-83 & J 1774-76, RADHA KRISHNA TEXTILE MARKET, RING ROAD, SURAT. GUJARAT - INDIA.
LIMITED LIABILITY PARTNERSHIP (LLP) FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since : 29/07/2017

AHMEDABAD
DRESS MATERIAL, TEXTILE & TEXTILE GOODS INCLUDED IN CLASS 24
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word CHARMY except as substantially shown.
3772552  08/03/2018
MANAK CHAND DOONGARWAL – M/S. MAHIM TEX FAB
1ST, FLOOR SHRI GANESH PLAZA, TEXTILES MARKET, GANDHINAGARBHILWARA-311001 RAJSATHAN
Proprietorship firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/04/2016

AHMEDABAD
SUITINGS & SHIRTING, SAREE

restriction of goods for sale in the state of RAJASTHAN only.
SURESH KUMAR DEVPURA
6, MAHESH COLONY, BHILWARA RAJASTHAN-311001
Individual

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since: 01/02/2018

AHMEDABAD
SUITING AND SHIRTING

restriction of goods for sale in the state of RAJASTHAN only.
3798724 06/04/2018
MANGLA RAM S/O CHENA RAM JI
M/S MANGAL MILLS, 184, JAWAHAR NAGAR, NEAR GOKULWADI, PALI (RAJASTHAN)
Proprietorship
Address for service in India/Attorney address:
SHYAM ARHA, ADVOCATE
C/O. SHYAM & ASSOCIATES, 52, BAPU NAGAR, PALI - MARWAR - 306401, RAJASTHAN
Used Since : 18/04/2017
AHMEDABAD
BLOUSE PIECE, SAREES FALLS, DRESS MATERIAL, LINGERIE PIECES, SYNTHETIC CLOTH, TERRY RUBIA, DYED POPLIN, DYED RUBIA, COMBRIC, RUBIA DYED CLOTH.
3810761   19/04/2018
MANISH KUMAR BASER
PEEPLOOND, TEH, JAHAZPUR, DIST. BHILWARA RAJASTHAN.
Individual

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since : 13/04/2018
AHMEDABAD
BED SHEETS, PILLOW, COMFORTER, COVER FABRICS
Mush

3819915 30/04/2018

MUSH TEXTILE PRIVATE LIMITED

06 - Krishna Bunglows, Nr Hari Harashray Bunglow - 2, Thaltej Shilaj Road, Thaltej, Ahmedabad Gujarat - 380054

Private Limited

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

AHMEDABAD

Textile material.
3891871   19/07/2018
MAYA DEVI JAIN W/O MANOJ KUMAR JAIN
M/S PARAMVEER CREATION, F-3, SHRIPAL NAGAR, 1ST FLOOR, MAIN MANDIYA ROAD, PALI, RAJASTHAN
Proprietorship
Address for service in India/Attorney address:
SHYAM ARHA, ADVOCATE
C/O. SHYAM & ASSOCIATES, 52, BAPU NAGAR, PALI - MARWAR - 306401, RAJASTHAN
Used Since : 01/04/2016
AHMEDABAD
DYED POPLIN, DYED RUBIA, SUITING, SHIRTING, COMBRIC, RUBIA BLOUSE PIECE, DYED CLOTH, SYNTHETIC CLOTH,
TERRY RUBIA, BED SHEETS, DYED LINING PAGRI CLOTH, DUPATTA AND TEXTILE PIECE GOODS.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3903663  01/08/2018
KUSUM KOTHARI
53-54, NEW ANAND NAGAR, MANDIA ROAD, PALI-MARWAR-306401 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2009

AHMEDABAD
CAMBRIC RUBIA, RUBIA PLAIN, POPLIN, DYED CLOTH, PRINTED CLOTH, TEXTILE PIECE GOODS AND DRESS MATERIALS WHICH ARE INCLUDED IN CLASS 24
ARIHANT HEENA

3903664   01/08/2018

KUSUM KOTHARI
53-54, NEW ANAND NAGAR, MANDIA ROAD, PALI-MARWAR-306401 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :01/04/2009

To be associated with:
3903663

AHMEDABAD
CAMBRIC RUBIA, RUBIA PLAIN, POPLIN, DYED CLOTH, PRINTED CLOTH, TEXTILE PIECE GOODS AND DRESS
MATERIALS WHICH ARE INCLUDED IN CLASS 24
3997872  14/11/2018
VRINDA PARIKH
A 803, POONAM APARTMENTS, DR. ANNIE BESANT ROAD, WORLI, MUMBAI 400018
REGISTERED

Address for service in India/Attorney address:
HEENA GUPTA
1003/04,BLDG.NO.19,INDRA DARSHAN-1,OSHIWARA,LOKHANDWALA COMPLEX,ANDHERI (W),MUMBAI-400 053
Used Since :01/09/2015

MUMBAI
TEXTILES & TEXTILE GOODS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Kapasa.
4040261  28/12/2018
EMPRESS CREATION
B-38, MANGALDAS BUILDING NO.1, SECOND FLOOR, MANGALDAS ROAD, MUMBAI – 400002
Partnership Firm
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai –400 037.
Proposed to be Used
MUMBAI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS
KARNI TEXTILE MILLS PVT LTD.
GAT NO.892 23/137, 1ST FLOOR NEAR JANTA SOOT GIRINI, SHAHAPUR-416121 Maharashtra, INDIA.
PRIVATE LIMITED

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 16/04/2010

MUMBAI
Textiles and substitutes for textiles; household linen; curtains of textile or plastic.
4100614    26/02/2019
KARNI TEXTILE MILLS PVT LTD.
GAT NO.892 23/137, 1ST FLOOR NEAR JANTA SOOT GIRINI, SHAHAPUR-416121 Maharashtra, INDIA.
PRIVATE LIMITED

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.

Used Since :27/04/2010

MUMBAI
Textiles and substitutes for textiles; household linen; curtains of textile or plastic.
4100619  26/02/2019
KARNI TEXTILE MILLS PVT LTD.
GAT NO.892 23/137, 1ST FLOOR NEAR JANTA SOOT GIRINI, SHAHAPUR-416121 Maharashtra, INDIA.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :19/03/2011
MUMBAI
TEXTILES AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE OR PLASTIC.
BEING URBAN
4101411  27/02/2019
NEERAJ SINGH
RZ 106 A, PHASE-2, PREM NAGAR, NAJAFGARH, NEW DELHI-110043
Proprietorship
Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash
Proposed to be Used
DELHI
Textiles & Textiles goods, Woven, Non-Woven Bedspreads, Cushion Covers, Curtains, Mattress Cushions, Blinds, Towels, Table Runners, Table Mats, Quilts, Napkins, Table Cloths, Valvet and Home Linen Products included in class 24
AUROVILLE

4105741  03/03/2019
KRISHNA MURARI ISHWAR
Plot no 6RR Cat Road, CAT Square, Indore, (MP) - 452012
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI

TEXTILES AND SUBSTITUTES FOR TEXTILES; BED COVERS; TABLE COVERS, BEDDING, FURNISHING FABRICS, BED SEETS, DUVET COVER, BABY BLANKETS, PILLOW COVERS, COMFORTERS, COMFORTER COVERS, BED SKIRTS, NAPKINS, CURTAINS, TOWELS, MATTRESS COVERS, DUST RUFFLES INCLUDED IN CLASS 24.
MOTHER'S LAP

4105744  03/03/2019

SHRIMAHAVEER HOME FURNISH EXPO PRIVATE LIMITED
Plot 6RR Cat Rd., Rajendra Nagar, Madhya Pradesh-452012
Company registered under Indian Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since : 07/12/2018

MUMBAI

TEXTILES AND SUBSTITUTES FOR TEXTILES; BED COVERS; TABLE COVERS, BEDDING, FURNISHING FABRICS, BED SEETS, DUVET COVER, BABY BLANKETS, PILLOW COVERS, COMFORTERS, COMFORTER COVERS, BED SKIRTS, NAPKINS, CURTAINS, TOWELS, MATTRESS COVERS, DUST RUFFLES INCLUDED IN CLASS 24.
VIJAY BHARTI

4163393  01/05/2019
HEMANTKUMAR HIRALALJI PARMAR PROP. OF VIJAY BHARTI TEXTILES
FLAT - 5/B, 5th FLOOR, SHRI SWASTIK HOMES, BEHIND ADITYA COMPLEX, BHATAR ROAD, SURAT - 395017

Sole Proprietorship

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since :01/01/1984

AHMEDABAD

Textiles And Substitutes For Textiles; Household Linen; Fabric; Cloth; Textile Fabrics For The Manufacture Of Clothing
4184757  23/05/2019

PINK EARTH
D-674 MALVIYA NAGAR, JAIPUR
PARTNERSHIP FIRM

Address for service in India/Agents address:
ANKIT SHARMA
89M VRINDAVAN COLONY, KHATIPURA ROAD, JHOTWARA, JAIPUR-302012, RAJASTHAN

Proposed to be Used
AHMEDABAD

Textiles and textile goods, not included in other classes; bed and table covers
RAVI SONI, PROPRIETOR, RAGA TRADING COMPANY
60/1, MARUTI NAGAR SUKHLIYA INDORE 452010 (M.P.)
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used

MUMBAI
TEXTILES AND SUBSTITUTES FOR TEXTILES; BED COVERS; TABLE COVERS, BEDDING, FURNISHING FABRICS, BED SEETS, DUVET COVER, BABY BLANKETS, PILLOW COVERS, COMFORTERS, COMFORTER COVERS, MATTRESS PROTECTORS [BEDDING], BED SKIRTS, NAPKINS, CURTAINS, TOWELS, MATTRESS COVERS, DUST RUFFLES INCLUDED IN CLASS 24.
FABRO

4189830   28/05/2019

RAJASTHAN TRADERS
179 - B, Old Post Office Lane, Mangaldas Market, Mumbai - 400002, Maharashtra, India

Partnership firm

Address for service in India/Attorney address:

ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used

MUMBAI

Textiles and substitutes for textiles as covered under Class 24.
4208459   17/06/2019
MR. VIVEK RAYSING NAIK
Naik Mala, Mu-Po- Chikhali, Tal- Shirala, Dist- Sangli Pin- 415408.
Individual

Address for service in India/Agents address:
AMAR DATTATRAY PATIL
FLAT NO.203, DC ELEGANCE APARTMENT, NAGALA PARK, KOLHAPUR-416002.
Used Since :14/06/2019

MUMBAI
Textile Piece goods, Including Suiting, Shirting, Woollen Cloth and Blankets, Polyester Woollen, Blended Fabrics, Satin and Shawls in Piece Bed Sheets, Table and Pillow Covers, Flannel, Uphol Stery, Towels and Handkerchiefs included in class no. 24.
4293496  14/09/2019
SHYAM SUNDAR PROP. ADITYA HOME DECOR
Aditya Home Decor, Gali No. 6, Deshraj Colony, Panipat
Individual
Address for service in India/Attorney address:
SANYAM CHOPRA
1st Floor, 14-15, Tau Devi Lal Complex, Panipat - 132103
Proposed to be Used
DELHI
CURTAINS OF TEXTILE, BED LINEN, FABRICS OF TEXTILE USE AND OTHER TEXTILE GOODS INCLUDED IN CLASS 24.
STEPUPP GROW

4312554  04/10/2019
GARIMA VARSHNEY D/O DINESH CHANDRA VARSHNEY
A-47 GROUND FLOOR, KRISHAN VIHAR, DELHI NORTH WEST DELHI- 110086, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
textiles and substitutes for textiles household linen curtains of textile or plastic.
KAPRIDO

4314804    08/10/2019

JAI PAL PROP. RAMA HANDLOOM HOUSE
438 Ward No 8 Chadau Mohalla Panipat-132103 Haryana

Trading of Textile, Hosiery and Handloom goods.

PROPREITORSHIP

Proposed to be Used

DELHI

TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS INCLUDING BED SHEET BED SPREADS, PILLOW & CUSHION COVER, PILLOW COVERS, S陈列, FLEECE BLANKET, BLANKET, QUILT BLANKET, QUILT COVER, MINK BLANKETS, SHOWER CURTAIN; TOWEL, COMFORTERS, HANDKERCHIEF, TISSUES, SILKS, QUILT, LINEN, CURTAIN AND CURTAIN CLOTH AND WOOLEN CLOTH & POLYSTER WOOLEN, WOVEN OR KNITTED CLOTH NOT INCLUDED IN OTHER CLASSES; INCLUDED IN CLASS 24.
4317101   10/10/2019
MELIA HOME LINEN PRIVATE LIMITED
F-282 E, 2ND FLOOR ROYALE RESIDENCY, SUSHANT LOK-II, SECTOR-57, GURGAON, HARYANA-122001, INDIA
Incorporated Company
Address for service in India/Agents address:
RAKESH CHAURASIYA
HOUSE NO.1144, GALI NO.33, B-BLOCK, SANT NAGAR, BURARI, DELHI-110084.
Proposed to be Used
DELHI
HOUSEHOLD LINEN, QUILTS, BEDSPREADS, TABLE LINEN, BATH LINEN, BEDSHEET, SHEET (TEXTILE), PILLOWCASE, SHAMS, TEXTILE, CURTAINS, DUVET COVER, CUSHION COVERS, TOWELS, THROWS, BLANKETS included in Class 24
4317159    10/10/2019
P.KANTILAL JAIN
# 2707,Flat.No 3, Padmanivas Appts, 5th Main, 30th Cross, 4th Block Jayanagar, Bangalore - 560011
Individual
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Proposed to be Used
CHENNAI
Textiles and textile goods, not included in other classes; bed and table covers
Trade Marks Journal No: 1930,  02/12/2019       Class 24

4319159    12/10/2019
PRAKASH DYEING AND MANUFACTURING COMPANY LIMITED
FLOOR NO. 2, 16, VANDRAWALA BUILDING, DADI SETH AGAIRY LANE, NANDANWADI, KALBA DEVI ROAD, MUMBAI-
400002
PRADEEP JAIN, VIMLA DEVI LASOD AND PUKH RAJ LASOD DIRECTORS OF COMPANY

Address for service in India/Agents address:
RAVISHANKAR PERIWAL
OFFICE NO.4036, TRADEHOUSE

Proposed to be Used
MUMBAI
Textiles and textile goods, not included in other classes; bed and table covers including class-24
HEMANT MITTAL
HEMANT MITTAL PROPRIETOR M/S INDIAN COLORS, PLOT NO. 50-B, SECTOR 25, PART-II, HUDA, PANIPAT-132103 (HARYANA)
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA
Used Since :21/06/2007
To be associated with:
1992586
DELHI
Textile and Textile Goods (not included in other classes), Bed and Table (Covers, Clothes, Linen), Blankets, Cover for Cushions, Curtains of Textile or Plastic, Towels of Textile, Mattress Covers, Rayon Fabric, Shower Curtains of Textile or Plastic, Table Cloth, Woollen Fabrics & Cloth, Velvet Included in Class-24
BARBICAN
4320763   15/10/2019
HARSH JAIKWAL
E-139, DRAUNPURI, INDIAN GAS GODAM KA RASTA, 200FT BYPASS, AJMER ROAD, JAIPUR, 302021
PROPRIETOR
Address for service in India/Attorney address:
ALL INDIA PROFICIENT CORPORATE SERVICES
GANESHAM 1ST, BASEMENT, BEHIND LOTUS DAIRY, LALKOTHI MANDI, SAHKAR MARG, JAIPUR
Proposed to be Used
AHMEDABAD
BED SHEETS, PILLOWCASES, BED COVER, BLANKETS INCLUDED IN CLASS 24.
4321091  15/10/2019
POLARIS CRAFT
2ND FLOOR, H.NO. 6/1273, PART-A, SHIV SHAKTI BUNGLOW, BHUT SHERI, MAHIDHARPURA, SURAT-395003
Partnership Firm
Address for service in India/Agents address:
RAVISHANKAR PERIWAL
OFFICE NO.4036, TRADEHOUSE
Proposed to be Used
AHMEDABAD
Textiles and textile goods, not included in other classes; bed and table covers including class-24
MIRANCIA

4322127  16/10/2019  
MEHUL SURESHBHAI PANELIYA  
44, Yogi Darshan Society, Yogi Chowk, Punagam, Choryasi, Bombay Market, Surat - 395010, Gujarat, India  
Proprietor  
Address for service in India/Agents address:  
DHRUVALKUMAR D. BALADHA  
DDB & Co.,605, Sanskar Heights, Nr. Umiya Circle, 150 Feet Ring Road, Rajkot-360004.  
Proposed to be Used  
AHMEDABAD  
Textiles and textile goods, not included in other classes; bed and table covers.
4323043  17/10/2019
P.MANICKA CHETTIAR
NEW NO.974/B, OLD NO.448/B,T.H.ROAD,P.M.COMPLEX,OLD WASHERMANPET,CHENNAI-600 021.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GSK LAW FIRM
CORPRATE LAW & IPR CONSULTANTS, DOOR NO.3, 1ST FLOOR, S.M.PLAZA, NO.93/45, ARMENTION STREET, CHENNAI - 600001.
Used Since :01/01/2012
CHENNAI
IN RESPECT OF GOODS OF TEXTILES AND TEXTILES GOODS AND ALL OTHER RELATED AND ANCILLARY GOODS ALL BEING GOODS FALLING UNDER
AJAY DEVGN

4325091  18/10/2019

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :09/09/2008

MUMBAI

Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic
Raj Devi Jaipur

4325317  18/10/2019
PIYUSH CHANDLANI
TEJAJI MANDIR KE SAMNE, DUDU ROAD, PHAGI, JAIPUR
INDIVIDUAL
Address for service in India/Agents address:
ANKIT JAIN
B3, TRADE CENTER, 11/12,NEAR LOTUS DAIRY, OPPOSITE J.P. UNDERPASS, SAHAKAR MARG, LALKOTHI, JAIPUR-302015.

Proposed to be Used
AHMEDABAD

Bedsheets, Printed textile piece goods, Apparel fabrics, Textile goods for use as bedding
4326065    19/10/2019
MR. JIGNESH RAMESH PATEL
9 & 10, Jay Gopal, Ind. Estate, B. S. Cross Road, Dadar (W), Mumbai - 400 028
Single firm

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since :01/04/2005

MUMBAI
Fabrics, Textiles.
4327452    22/10/2019
AMIT KUMAR JAIN
256, Murli Textile Tower, Pur Road, Bhilwara (Rajasthan) 311001
INDIVIDUAL
Address for service in India/Agents address:
AJAY NOLAKHA
F-51, BHILWARA TEXTILE MARKET, PUR ROAD, BHILWARA (RAJASTHAN)-311001.
Used Since : 28/05/2019
AHMEDABAD
Textiles and textile goods, not included in other classes; bed and table covers.
VARUN KUMAR GILHOTRA (PROPRIETOR) TRADING AS VARUN SONI TEXTILES
3RD FLOOR, 3108, NTM MARKET, RING ROAD, SURAT-395006, GUJARAT

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
TEXTILE MATERIAL, FABRICS FOR TEXTILE USE, CLOTH, FABRIC.
Trade Marks Journal No: 1930, 02/12/2019 Class 24

4335226  01/11/2019
SUMAN
House No. 9, New Colony Part-2, Tatesar, Delhi-110081
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Textile towels, handkerchief of textile, textile napkins, mattress covers, cushion covers, furnishing fabrics, curtains, table covers, bed sheets, pillowcases, blankets, quilts, table and bath linen
Gold J.K. Nylon

4335355  01/11/2019
SATINDER PAL SINGH PROPRIETOR OF HARLEEN ENTERPRISES
WZ – 315/5-C, GROUND FLOOR, HARI NAGAR, NEW DELHI, 110058
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
TEXTILES.
Trade Marks Journal No: 1930, 02/12/2019 Class 24

BEDBERRY

4335852  01/11/2019
KOMAL GUPTA
6/109, SFS AGARWAL FARM, MANSAROVAR, JAIPUR-302020
PROP OF MS BEDBERRY

Address for service in India/Agents address:
ANKIT JAIN
B3, TRADE CENTER, 11/12,NEAR LOTUS DAIRY, OPPOSITE J.P. UNDERPASS, SAHAKAR MARG, LALKOTHI, JAIPUR-302015.

Proposed to be Used
AHMEDABAD

Bedsheets, Printed textile piece goods, Apparel fabrics, Textile goods for use as bedding.
4336327    02/11/2019
JYOTI TIKYANI (PROPERITOR) TRADING AS MIALO FASHION
11/87, KAVERI PATH, MANSAROVAR, JAIPUR, RAJASTHAN-302020 INDIA
SINGLE FIRM
Address for service in India/Attorney address:
FILING GANESHA
HOUSE NO.5 CHOTA BHARWARA NEAR LAXMI GARDEN ARVIND ACADEMY LUCKNOW 226010 UTTAR PRADESH INDIA
Proposed to be Used
AHMEDABAD
Textiles, Textile sheets, Towelling [textile]
RENELL

4337215  04/11/2019

SHRI. PRATEEK AGARWAL
No-8-2-616/S/2/1, Banjara Hills, Road No-11, Hyderabad – 500 034, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

JOHN LEE

4337374  04/11/2019

MAHENDRA KOTHARI (INDIAN NATIONAL, PROPRIETOR), TRADING AS KOTHARI SILK MILLS
22-24, Vithalwadi, 1st Floor, Kalbadevi Road, Mumbai, Maharashtra- 400002

A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI

Textiles and substitutes for textiles; household linen; curtains of textile or plastic
COTTON MAGNETO

4337746    04/11/2019
PIYUSH YADAV, TRADING AS ECO RETAIL
F/35, MIG COLONY, INDORE (M.P.) - 452001
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Used Since :31/08/2018

MUMBAI
HOME LINEN, BED SHEETS, PILLOWCASES, BED SKIRTS AND DUVET & DUVET COVER, COMFORTERS INCLUDED IN CLASS 24.
4338397   05/11/2019
DHAVAL CHAITANYAKUMAR PATEL
trading as ;STORM ENTERPRISE
18 PRANKUNJ CO OP H S LTD PART 1, NR UMESHNAGAR, MEGHNINAGAR, AHMEDABAD, GUJARAT 380016
Used Since :31/07/2018
AHMEDABAD
MANUFACTURING OF HANDKERCHIEF AND HANKIES
RAKSHIT SINGHAL PROPRIETOR OF REGAL INFRASTRUCTURE
LL-135, SETHI COLONY, JAIPUR-302004
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
AHMEDABAD
Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic
KAPSTAR
4339648   06/11/2019
ASHOK AJITKUMAR KAPOOR
1, SCENIC ACRES, VAPI CHALA ROAD, VAPI - 396191, GUJARAT
MANUFACTURING AND CONSULTANT
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Textiles and textile goods, not included in other classes; bed and table covers.
VENUS

4340322  06/11/2019
SWASTIK RUBBER INDUSTRIES PRIVATE LIMITED
Chandmari Road, Bakultala, Howrah – 711109, West Bengal
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :29/06/2018

KOLKATA
Baby Care
4340607 07/11/2019

SHAUKIN SINGH
H.NO. 100A,BLOCK NO. 2,VILL-MACHHROLI,TEH-SAMALKHA,DISTT.-PANIPAT
PROPRIETORSHIP

Address for service in India/Attorney address:
RAJAN KUMAR
16 BISHAN SARUP COLONY, BEHIND ARYA GIRLS GROUND PANIPAT
Used Since: 01/04/2018

DELHI
bed blankets, bed covers, covers for cushions, curtains of textile, Pillow covers, Bed sheets, fabric for footwear, face towels of textile, fabric, furniture coverings of textile, door curtains, cotton fabrics, bed clothes, bath linen, Textile Material.
Cross-Cult
4341011  07/11/2019
FIT KULT PRIVATE LIMITED
UNIT-523, Fifth Floor, The Sapphire, Sector-49, Sohna Road, Gurgaon 122018
Manufacturer of Textile & Textile Products
PRIVATE LIMITED COMPANY
Proposed to be Used
DELHI
Manufacturer of Textile and Textile Products
4341557    08/11/2019
BADRI PRASAD JYOTHI PRASAD
21-1-663, Association Building, Rikab Gunj, Hyderabad- 500 002 (Telangana)
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/04/2012
CHENNAI
Textile material
4341936  08/11/2019
GOVIND SETHUNATH
F-304, Shriram Say Shreyas, Off Thudiyalur Road, Saravanampatti, Coimbatore, Tamil Nadu - 641035
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :01/08/2019

CHENNAI
Textiles and substitutes for textiles; household linen; curtains of textile or plastic
NARMIS

4342758  09/11/2019

RAHUL
VILLAGE BURSHAM, BURSHAM (35), PANIPAT, HARYANA - 132103.

Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

DELHI

Curtains made of textile fabrics, Baby blankets, Woven fabrics, Woollen blankets, Bedsheets, Velvet, Linen cloth, Face towels of textiles, Door curtains, Covers for cushions, Cotton fabrics, Cotton Cloths included in class 24.
SINGLE CHAIN

4343976 11/11/2019
SWEETY FASHION PVT. LTD.
A-1029, Ground Floor, Radha Krishna Textile Market, Ring Road, Surat-395002 (Gujarat)
Company Registered under the Company Act

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR ,GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD , SURAT-2

Proposed to be Used
AHMEDABAD

Dress Materials, Blouse Piece, Textile Piece goods, Suiting & Shirting, Curtain Cloth, tapestry Cloth, Furnishing Cloth
Advertised before Acceptance under section 20(1) Proviso

1341179  25/02/2005
MALWA INDUSTRIES LIMITED
230, INDUSTRIAL AREA - A, LUDHIANA - 141 003, PUNJAB.
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
L. S. DAVAR & CO.
5/1, FIRST FLOOR, KALKAJI EXTENSION, NEW DELHI- 110019.
Used Since :01/01/2005

DELHI
GARMENTS
1877820  29/10/2009
MOHAN LAL MITTAL
BHAGWAN MITTAL
trading as ;MEENAKSHI DRESSES
7070 (735/9) GURU NANAK GALI GANDHI NAGAR DELHI
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
52, SUKHDEV VTIAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :14/08/1978
DELHI
READYMADE GARMENTS
PNA
2591154  04/09/2013
NEELAM CHOPRA
trading as ;N SQUARE
193A, 2ND FLOOR, GAUTAM NAGAR, DELHI-110049
TRADER & MERCHANT
Address for service in India/Attorney address:
PAMASIS LAW CHAMBERS
A-169, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI 110024
Used Since :13/05/2012
DELHI
ALL TYPES OF CLOTHING AND FOOTWEARS
2756251    16/06/2014
JADE ESERVICES PVT. LTD
PLOT NO 103 UDYOG VIHAR PHASE-I GURGAON 122016 HARYANA
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/06/2014
DELHI
CLOTHING, ALL KINDS OF READYMADE GARMENTS AND ITS ACCESSORIES INCLUDING JEANS, SHIRTS, TROUSERS, SWEATERS, BELTS, JACKETS, DRESSES, SAREES, KURTIS, TRACK SUITS, HOSIERY, LEATHER GARMENTS, FOOTWEAR INCLUDING SHOES , SANDALS, SLIPPERS, HEADGEAR INCLUDED UNDER CLASS 25
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2756252..
2774724    16/07/2014
MOHD. DILSHAD
IX 6923, PREM GALI NEAR ASHOK GALI GANDHI NAGAR, NEW DELHI-31
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2011
DELHI
READYMADE GARMENTS, HOSIERY ITEMS IN CLASS 25 .
2876048  06/01/2015
ABHISHTI.COM
30/01 TEG BAHADUR ROAD, DEHRADUN, UTTRANCHAL-24800
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
NEHA RASTOGI ADV.,
CHAMBER NO. 566, PATIALA HOUSE COURT, NEW DELHI 110001
Used Since : 01/01/2014
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
2987794  18/06/2015
CHAUDHARY ALAM
trading as ;SAHIL ENTERPRISES
F-437, G NO-15 KHAJORI KHAS DELHI 110094
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Used Since :01/04/2014
To be associated with:
2839782
DELHI
MANUFACTURING & TRADING OF LADIES INNER WEAR-BRA PANTY ETC
TRIAL ROOM

3109340    26/11/2015
ABITOZ E-COMMERCE
MRS. BHOOMIKA BHATIA
MRS. VEENA JAIKISHAN BHATREJA
trading as ;ABITOZ E-COMMERCE
B - 242, SUMEL BUSINESS PARK - IV, NR. KALUPUR BRIDGE, AMDUPURA, AHMEDABAD – 382345, GUJARAT, INDIA.
MANUFACTURER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since : 01/11/2015

AHMEDABAD
CLOTHING, HEADGEAR IN CLASS 25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters.
R.K.W
ROYAL KIDS WEAR

3141683  29/12/2015
S. SATNAM SINGH
trading as ;SATNAM KNITWEAR
IX/1227, SOLEK CHAND JAIN MARKET, SUBHASH ROAD, GANDHI NAGAR, DELHI-110031
MERCHANT & MANUFACTURER
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/12/2015
DELHI
HOSIERY AND READYMADE GARMENTS INCLUDING KIDS WEAR.
3164643 21/01/2016
KHUSHI ENTERPRISES
E-882, 2ND FLOOR, DSIDC, NARELA INDUSTRIAL AREA, DELHI 110040
MANUFACTURING & TRADING

Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005

Used Since: 01/01/2016

DELHI
ALL KINDS OF FOOTWEAR, HEADGEAR & CLOTHING.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3176282  04/02/2016
RAJESH MODI
trading as ;R.R JEANS
IX/6779, SWASTIK MARKET, SHYAM GALI, GANDHI NAGAR, DELHI-31.
MERCHANTS/MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS & HOISERY ITEMS FOR MEN'S WOMEN'S AJVD CHILDREN'S IN CLASS 25
3185664   15/02/2016
ROYAL SOLES PVT.LTD.
trading as ;ROYAL SOLES PVT.LTD.
6/3G/42-A SHASTRI NAGAR TRANSPORT NAGAR AGRA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
NSATTORNEY
B-4/475-476, SECOND FLOOR, SECTOR-8, ROHINI, DELHI 110085
Used Since :23/12/1997
DELHI
SHOES AND SOLES BEING GOODS INCLUDED IN CLASS 25.
3193528    23/02/2016
SUMIT KUMAR
trading as ;DENIM LIBRARY
MCB2 300750 WARD NO. 21, NAI BASTI GALI NO. 6, BATHINDA, PUNJAB
MANUFACTURERS AND MERCHANTS
A Proprietorship Firm

Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Used Since :01/06/2012

DELHI
CLOTHES
3207133  11/03/2016
ANKIT OSWAL
D-2/9, RANA PRATAP BAGH, NEW DELHI-07
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Used Since :01/04/2007
DELHI
READYMADE GARMENTS, HOSIERY ITEMS, FOOTWEAR FOR MEN'S WOMEN'S AND CHILDREN'S INCLUDING IN
CLASS 35
3221044  29/03/2016
IBA CRAFTS PVT. LTD.
93, 1ST FLOOR, AMRIT PURI, EAST OF KAILASH, OPPOSITE ISKCON TEMPLE NEW DELHI-110065
MANUFACTURERS & MERCHANTS
AN INDIAN COMPANIES ACT 1956
Used Since  :01/01/2016
DELHI
MANUFACTURING OF CLOTHING, FOOTWEAR, HEADGEAR
3230340  08/04/2016
DINESH BANSAL
D-274 PRASHANT VIHAR DELHI 110085
MERCAHANTS & MANUFACTURERS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since : 22/02/2013
DELHI
FOOTWEAR'S BOOTS, SHOES, SLIPPERS, AND THEIR SOLES AS PER CLASS 25.
FabAlley Indya

3248852   03/05/2016
HIGH STREET ESSENTIALS PRIVATE LIMITED
D-3, FIRST FLOOR, MAHARANI BAGH, NEW DELHI-110065.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
MONIKA SHARMA
B-15, LOWER GROUND FLOOR, GREATER KAILASH ENCLAVE-II, NEW DELHI 110048

Proposed to be Used
To be associated with:
3039665

DELHI
clothing, footwear, headgear and other related services .

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3039665. MARK SHOULD BE READ AND USE AS A WHOLE.
FabAlley Curve

3248853  03/05/2016
HIGH STREET ESSENTIALS PRIVATE LIMITED
D-3, FIRST FLOOR, MAHARANI BAGH, NEW DELHI-110065.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
MONIKA SHARMA
B-15, LOWER GROUND FLOOR, GREATER KAILASH ENCLAVE-II, NEW DELHI 110048

Proposed to be Used
To be associated with:
3039665

DELHI
clothing, footwear, headgear and other related services

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3039665. MARK SHOULD BE READ AND USE AS A WHOLE..
GAFFAR ABDULLA SHAIKH
trading as ;M/S REMIND BOY
C/44, SHAH-E-ALAM NAGAR, B/H. OLD OCTROI NAKA, OPP. BOMBAY HOTEL, DANILIMDA, SHAH ALAM ROZA, AHMEDABAD-380028, GUJARAT, INDIA.
MANUFACTURER
PROPRITERSHIP
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since : 05/05/2015
AHMEDABAD
READYMADE GARMENTS, CHILDREN WEAR IN CLASS 25.
CLO CLU

3261311  17/05/2016

SAJJAN KUMAR

trading as ;CLOTHING CLUSTER

C-4/88, SEC-06 ROHINI, NEW DELHI-110085
MANUFACTURERS & MERCHANTS

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Used Since :08/11/2014

DELHI

CLOTHING & FOOTWEARS
CRAYON & COLLECTIONS
3278278  04/06/2016
ADITYA ARYA
trading as ;M/S CRAYON & COLLECTIONS
C-472, SECOND FLOOR, SECTOR-1, AVANTIKA, ROHINI, DELHI-110085
TRADING AND GOODS
Proprietor
Address for service in India/Attorney address:
P.A. & ASSOCIATES
H-63 VIJAY CHOWK LAXMI NAGAR DELHI 110092
Used Since :01/01/2016
DELHI
READYMADE GARMENTS, CLOTHING, FOOTWEAR IN CLASS-25
3294988   28/06/2016
A F ENTERPRISES LIMITED
DSM-334, DLF TOWERS, SHIVAJI MARG, DELHI-110015.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
RENU KATHURIA
283/1, JAWAHAR COLONY, N.I.T., FARIDABAD-121005, HARYANA
Used Since :01/06/2016
DELHI
GARMENTS, FASHION APPARELS, READYMADE GARMENTS AND CLOTHING ITEMS.
3348998  27/08/2016
DINESH JAIN
trading as ;DINESH JAIN
U-35, BUDH VIHAR, PHASE-I, NEW DELHI-110086
TRADING AND MANUFACTURING
Address for service in India/Attorney address:
CHANDER KANT & ASSOCIATES
208, VARDHMAN PRACHI PLAZA, ROHINI SECTOR-8, NEW DELHI 110085
Used Since :26/08/2016
DELHI
To manufacture readymade Garments including Jeans
3373378    27/09/2016

NAVIN PAL

trading as ;S.N. ENTERPRISES
D-96, SECTOR 2, DSIDC BAWANA INDUSTRIAL AREA, DELHI-110039
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
407, GLOBAL FOYER, 4TH FLOOR, GOLF COURSE ROAD, SECTOR 43, GURGAON-122002, HARYANA

Used Since :29/08/2016

DELHI

APRONS (CLOTHING), BATH ROBES, BATH SANDALS, BATH SLIPPERS, GARMENTS MADE OF NON-WOVEN TEXTILE FABRIC, BATHING CAPS, BELTS (CLOTHING), SHOWER CAPS, COATS, DRESSING GOWNS, HEADBANDS (CLOTHING), PAPER CLOTHING, TEE-SHIRTS, UNDENVEAR, WATERPROOF CLOTHING, FOOTWEAR, HOSIERY AND READYMADE GARMENTS INCLUDED IN CLASS 25
3373384  27/09/2016

NAVIN PAL
trading as; S.N. ENTERPRISES
D-96, SECTOR 2, DSIDC BAWANA INDUSTRIAL AREA, DELHI-110039
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
407, GLOBAL FOYER, 4TH FLOOR, GOLF COURSE ROAD, SECTOR 43, GURGAON-122002, HARYANA

Used Since: 29/08/2016

DELHI
APRONS (CLOTHING), BATH ROBES, BATH SANDALS, BATH SLIPPERS, GARMENTS MADE OF NON-WOVEN TEXTILE FABRIC, BATHING CAPS, BELTS (CLOTHING), SHOWER CAPS, COATS, DRESSING GOWNS, HEADBANDS (CLOTHING), PAPER CLOTHING, TEE-SHIRTS, UNDERWEAR, WATERPROOF CLOTHING, FOOTWEAR, HOSIERY AND READYMADE GARMENTS INCLUDED IN CLASS 25;
3379814  04/10/2016
MR. MOHSIN KHAN
MR. IDA KHAN
trading as ;SAIRA GARMENTS
F-59, GALI NO-02, RAGHUBIR NAGAR, NEAR 857 BUS TERMINAL NEW DELHI 110027
MANUFACTURE/TRADE/ MERCHANT
Address for service in India/Attorney address:
IDEAL REGISTRATION INC.,
G-64, GROUND FLOOR, VARDHMAN FORTUNE, MALL, G.T. KARNAL ROAD, DELHI-110033
Used Since :25/08/2016
DELHI
MEN, WOMEN & CHILDREN'S READYMADE GARMENTS, UNDER GARMENTS, HOSIERY GOODS, AS PER CLASS 25.
3380631  05/10/2016
KULDEEP KUMAR
trading as ;K STYLE FOOTWEAR
48/114, KHETNA LOHAMANDI, AGRA (U.P.)
TRADING AND MANUFACTURING
Address for service in India/Attorney address:
ASHISH TRADE MARK SERVICES
20-BRIJ DHAM PHASE I, KARAMYOGI, KAMLA NAGAR AGRA U.P
Used Since :01/04/2016
DELHI
FOOTWEAR
3391852  20/10/2016
BREAK UP ENTERPRISES PVT. LTD.
trading as ;BREAK UP ENTERPRISES PVT. LTD.
H NO 802, BANDIA, ANSHIK SISAI, KICHHHA RUDRAPUR DISTT. UDHAM SINGH NAGAR, UTTRAKHAND 263148
MANUFACTURE/TRADE/ MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
IDEAL REGISTRATION INC.,
G-64, GROUND FLOOR, VARDHMAN FORTUNE, MALL, G.T. KARNAL ROAD, DELHI-110033
Used Since :04/09/2016
DELHI
MEN, WOMEN & CHILDREN'S READYMADe GARMENTS, UNDER GARMENTS, HOSIERY GOODS, AS PER CLASS 25.
TOPGEAR
3411807  17/11/2016
COLUMBUS PREMIER SHOES PVT. LTD.
K-93 Basement, Udyog Nagar, Delhi-110041
Manufacturer, trader, merchant and exporter

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
DELHI
Footwear in class 25
MRS. SHAMA GUPTA
trading as ;AVIGHN VAASTU
HOUSE NO. 1032, SECTOR -1, VASUNDHARA, GHAZIABAD-201012 (U.P).
MANUFACTURERS/ MERCHANT
Used Since :01/11/2016
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR.
3423953  01/12/2016
MOHD. MOHSIN KHAN
trading as ;LEAD TRADING COMPANY
IX/6906, ARYA SAMAJ GALL, OPP. HANUMAN MARKET, GHANDHNI NAGAR NEW DELHI-110031
MANUFACTURE/ TRADE/ MERCHANT
Address for service in India/Attorney address:
IDEAL REGISTRATION INC.,
G-64, GROUND FLOOR, VARDHMAN FORTUNE, MALL, G.T. KARNAL ROAD, DELHI-110033
Used Since :05/10/2016
DELHI
MEN, WOMEN & CHILDREN'S READYMADe GARMENTS, UNDER GARMENTS, HOSIERY GOODS, AS PER CLASS 25.
3424870 01/12/2016
GABI INTERNATIONAL
RAJIV KHOSLA
1 Osho Drive, Mandi Road, Gadaipur New Delhi 110030
TRADER
Address for service in India/Attorney address:
SHANU AGRAWAL
908, 19 ARUNACHAL, BARAKHAMBA ROAD, NEW DELHI- 110001
Used Since :26/11/2010
DELHI
APPARELS AND CLOTHING.
3434718  17/12/2016
SAMI UDDIN
trading as ;ALI COLOURS
H.NO 619/9 GROUND FLOOR, ZAKIR NAGAR, JAMIA NAGAR NEW DELHI 110025
MANUFACTURE, MERCHANT AND TRADERS
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India. Mob: 9871127869
Used Since :03/04/2014
DELHI
READYMADE GARMENTS, CLOTHING, HOSIERY ITEMS,
3435061  15/12/2016
ROOP KISHOR
trading as ;M/s DORIUS INTERNATIONAL
B-3, STREET NO.-7, AMBIKA VIHAR, SHIV VIHAR, KARAWAL NAGAR, DELHI-110094.
TRADER & MANUFACTURER
PROPRIETOR
Address for service in India/Attorney address:
AMANDEEP SINGH
169,3RD FLOOR, KAPIL VIHAR, PITAMPURA, DELHI-110034.
Used Since :25/02/2016
To be associated with:
3195064
DELHI
GARMENTS BEING GOODS INCLUDED IN CLASS 25.
3437066  20/12/2016
SANGEETA RANI
trading as ;U.V.W. ENTERPRISES
D-55, RAO VIHAR, NANGLOI, NEW DELHI-110041.
TRADER AND MANUFACTURER
Used Since :01/09/2015
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3437182    21/12/2016

SH. PANKAJ KUMAR
trading as ;SHREE GANESH ENTERPRISES
C-95, C-BLOCK, SECOND FLOOR, NEAR RAHDA -KRISHNA MANDIR, PANDAV NAGAR, DELHI-110092.
MANUFACTURING & SELLING

Address for service in India/Attorney address:
RAKESH KUMAR
105-106 APRA PLAZA-A PLOT NO.29, ROAD NO.44 COMMUNITY CENTRE, NEAR M2K RANI BAGH PITAMPURA DELHI-34
Used Since :01/10/2015

DELHI
FOOTWEARS ITEMS
SPA ESSENTIALS

3437728  21/12/2016
MRS. AMITA AGARWAL
trading as ;SPA ESSENTIALS
113, JOR BAGH, LODHI COLONY, NEW DELHI-110003
MANUFACTURER AND TRADER
Used Since :21/09/2015
DELHI
"CLOTHING, FOOTWEAR, HEADGEAR".
3439019   23/12/2016
YADVI AGARWAL
trading as ;YADVI AGARWAL
113, JOR BAGH, LODHI COLONY, NEW DELHI-110003
MANUFACTURER AND TRADER
Used Since :12/10/2016
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
VEETRAAG

3439868    23/12/2016

MR. Shri Pal Jain

trading as ;OM UDYOG

WZ-113 SHAKUR PUR VILLAGE, BEHIND YADAV MARKET, NEW DELHI 110034

MANUFACTURERS, TRADERS AND EXPORTERS

Address for service in India/Attorney address:

ASHOKA LAW ASSOCIATES

8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001

Used Since :30/07/2014

DELHI

SCHOOL UNIFORMS; CLOTHING EXCEPT SAREES; ACCESSORIES THEREOF INCLUDED IN CLASS 25
STUFFLO

3440037  22/12/2016
RAMESHWARI
RZ D1/314/2 Gali No. 5, Mahavir Enclave, New Delhi-110045
Manufacturing and Trading

Address for service in India/Attorney address:
SAARTHII BHATIA
5/19, Kirti Nagar Industrial Area, New Delhi-110015.
Used Since: 22/12/2016

DELHI
Clothing and footwear as included in class 25.
3440518  24/12/2016

MRS. KAUMUDI MISHRA
trading as ;Proprietor of M/s. Aditii Fashion
Flat No. 204, 2nd Floor, Gulmohur Garden, Raj Nagar Extension, Ghaziabad, Uttar Pradesh-201010
Manufacturer, Trader, Seller and Retailer
Proprietor

Address for service in India/Attorney address:
CORPORATE SANCHAR
F-136 B LUXMI NAGAR NEAR BAL BHAWAN SCHOOL,DELHI -110092(INDIA)

Used Since :24/12/2016

DELHI
CLOTHING,HOSIERY AND READYMADE GARMENTS FOR WOMEN, HEADGEAR, BELTS, GLOVES INCLUDES IN CLASS 25

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
OYSTER

3441091  26/12/2016

MR. SATISH JAIN

trading as ;JAIN SONS COLLECTION

9/6999, PREM GALL, GANDHI NAGAR, NEAR MAHAVEER CHOWK, DELHI-110031.

MERCHANTS & MANUFACTURERS

Used Since :08/02/1999

To be associated with:

1510562

DELHI

READYMADE GARMENTS INCLUDING CHILDREN WEAR AND BOY JEANS INCLUDED IN CLASS 25.
Trade Marks Journal No: 1930, 02/12/2019  Class 25

MRS. NEELAM PURI
MR. ASHOK KUMAR PURI
trading as ASHNEL INDIA
K-5/42, 3RD FLOOR, LSC, K-BLOCK KALKAJI, NEW DELHI-110019
MANUFACTURING AND TRADING

Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049

Used Since : 07/11/2016

DELHI
READYMADE GARMENTS, CLOTHING & HOSIERY.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. Registration of this trade mark shall give no right to the exclusive use of the word India.
3444270    28/12/2016
AREEB AHMAD
trading as; Ali Zaara
33, BLOCK- J ABUL FAZAL ENCLAVE-I, JAMIA NAGAR, DELHI-110025
TRADERS
Address for service in India/Agents address:
UMESH CHANDRA JOSHI
OFFICE NO.304, JAI GANESH VISHWA, VISHRANTWADI, PUNE-411015.
Used Since: 01/04/2012
DELHI
TRADING OF READYMADE SUITS AND READYMADE GARMENTS OF ALL KINDS, Menswear – Readymade & Bespoke (Custom Made), Range of Accessories, Evening gowns, Cocktail Dresses
ADRIKA

3444907 30/12/2016

GIRISH BANSAL
T-20, OKHLA PHASE -2, NEW DELHI-110020.
MANUFACTURING AND TRADING
Used Since :01/04/2014

DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3445256    29/12/2016
BRAINBEES SOLUTIONS PRIVATE LIMITED
Rajashree Business Park, Plot No 114, Survey No 338, Tadiwala Road, Nr. Sohrab Hall, Pune-411001, Maharashtra, India
Manufacturer
Address for service in India/Attorney address:
WAGHMARE DHANAJI LAXMAN
Used Since :09/12/2016
MUMBAI
Footwear; shirts; pants; sweaters; belts; jackets; coats; gloves; socks; neckties; headwear; belts; bibs; underwear; sweaters; Halloween costumes; dresses; gloves; hats; caps; hosiery; infant wear; jackets; mittens; pajamas; pants; sweat pants; sweat shirts; shirts; shoes; shorts; sleepers; socks; T-shirts; tank tops; tights; vests; jerseys; scarves; neckties; robes; night shirts; night gowns; head bands; wrist bands; skirts; coats; leotards; stockings; tights; athletic shoes; slippers; boots; sandals; outerwear, suits and pramsuits being goods included in class 25
Trade Marks Journal No: 1930, 02/12/2019

3450666 05/01/2017
ASHISH SINGH
A-155, VANDANA VIHAR, NANGLOI JAT, DELHI-110041.
TRADER & MANUFACTURER

Address for service in India/Attorney address:
AMANDEEP SINGH
169, 3RD FLOOR, KAPIL VIHAR, PITAMPURA, DELHI-110034.

Used Since: 24/12/2016

DELHI
FOOTWEAR SOLES, SHOE SOLES, EMBOSSED SOLES AND HEELS OF RUBBER OR OF PLASTIC MATERIALS, NON-SLIP SOLES FOR FOOTWEAR, NAMELY, FOR {SPECIFY TYPE OF FOOTWEAR, E.G., SLIPPERS, MOCCASINS, ETC.}
BEING GOODS INCLUDED IN CLASS 25.
3452156  06/01/2017
BHARAT PRATAP SINGH
A-21, RAJIV NAGAR, PHASE-2, OPPOSITE ROHINI SECTOR-22, DELHI-110096
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
CS MOHIT GULATI
A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI 110018
Used Since: 16/12/2016
DELHI
FOOTWEAR INCLUDED IN CLASS 25.
3453540 10/01/2017
BIZZARE CRAFTS PVT. LTD.
101, US COMPLEX, 120 MATHURA ROAD, NEW DELHI-110076
TRADER AND MANUFACTURER
Used Since :01/06/2015
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3461316    18/01/2017
NAGENDER SINGH
trading as ;Facon
SCF 88, Green Square Market, Hisar - 125001, Haryana
MANUFACTURER AND MERCHANTS
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
PROPOSED TO BE USED.
3462440 19/01/2017
KRISHNA TRADING CO. (PROP. KRISHAN KUMAR)
trading as : PROPRIETORSHIP FIRM
B-1/67, BUDH VIHAR, PHASE-1, DELHI-110086
TRADERS
Address for service in India/Attorney address:
NIDHI GUPTA
D-251, AVANTIKA, ROHINI, SECTOR-1, NEW DELHI-110085
Proposed to be Used
DELHI
READYMAD GARMENTS
URVASHI trading as ;ANGELIC CREATIONS
GH-4/255 MEERA BAGH APPT BLOCK GH-4 SFS FLAT PASCHIM VIHAR NEW DELHI 110063
TRADING
Address for service in India/Attorney address:
AMANDEEP SINGH
3RD FLOOR, PLOT NO.460, KOHAT ENCLAVE PITAMPURA, NEW DELHI 110034
Used Since :01/01/2017

DELHI
READYMADE GARMENTS, FOOTWEAR, WOOLEN GARMENTS
FEET BEAT

3463418    18/01/2017

SUNNY RAMWANI
14C, MANU VIHAR, MARUTI ESTATE, AGRA 282010, UTTAR PRADESH
Manufacturer, Merchant and Trader
Individual

Address for service in India/Attorney address:
APPLY MARK
466, WESTERN WING, TIS HAZARI COURTS, DELHI-110054.

Used Since :05/01/2016

To be associated with:
3336132, 3336133

DELHI

SHOES, HEADGEAR & FOOTWEAR

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3336132, 3336133.
3463488    21/01/2017
NARINDER KUMAR
trading as ;LUCKY STAR GARMENTS
9/6791-A,KAPOOR BASTI GALL,NEAR D.A.V.SCHOOL,MAHAVEER CHOWK,GANDHI NAGAR,DELHI-110031
MANUFACTURING/TRADING
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Used Since :28/01/2016
DELHI
READYMADE GARMENTS.CLOTHING,FOOTWEAR AND HEADGEAR.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.RED SCARF.
3464324  24/01/2017
ALOK DIXIT
trading as ;MANOJ GARMENTS
H.NO. 4/29, BENGALI COLONY, MAHAVIR ENCLAVE, PALAM, NEW DELHI-110045.
MANUFACTURER & TRADER
Used Since :27/06/2015
DELHI
MANUFACTURING & TRADING FOR CLOTHING, FOOTWEAR & HEADGEAR INCLUDED IN CLASS 25.
MOHIT GANDHI
trading as ; JRD INDUSTRIES
IX/7054, GURU NANAK GALI, GANDHI NAGAR, DELHI-110031
MANUFACTURER AND TRADER
Used Since : 01/04/2008
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3464582 24/01/2017

P.K.PRAMOD LAL
SANTHOSH KUMAR.C.P
SUNIL DUTT.P
M.DINESH KUMAR

trading as ;MALABAR POLYMERS

MALABAR POLYMERS, DOOR.NO.12/726, CHERUVANNUR P.O, FEROKE, CALICUT, KERALA-673631
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM

Address for service in India/Attorney address:

EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.

Used Since :01/09/2016

CHENNAI

FOOTWEAR, SHOES AND SLIPPERS

Mark considered substantially as shown in the form of representation.
3466221  25/01/2017
ZHAO XIAOFENG AND CHEN ZHONGJI
trading as ;Zhao Xiaofeng and Chen Zhongji
No. 147, Yanzhitang, Xinan Village, Caota Town, Zhuji City, Zhejiang Province, China and No. 46, Loucun, Xinwuxia Village, Jiyang Street, Zhuji City, Zhejiang Province, China
Manufacturers and Merchants
Joint Applicant

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
Jackets [clothing]; sports jerseys; trousers; coats; tee-shirts; shoes; hosiery; skirts; outerclothing; scarfs; hats;shirts; sleep masks; gloves [clothing]; dresses; waterproof clothing; underwear; topcoats
TABI
3468910  29/01/2017
NEERAJ BHAGAT S/O SH. R.N. BHAGAT
B2/2032, VASANT KUNJ, NEW DELHI-110070.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO-9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since: 10/04/2015
DELHI
HOSIERY & READYMADE GARMENTS, UNDER GARMENTS, CLOTHING, HEADGEARS AND FOOTWEAR’S INCLUDING BOOTS, SHOES, SLIPPERS AND THEIR SOLES AS PER CLASS 25.
3471740 02/02/2017
ROOPAK CREATIONS PVT. LTD.
C-7, SECTOR-A-1, TRONICA CITY, LONI, GHAZIABAD U.P.-201102
MANUFACTURER AND TRADER
Used Since: 01/01/2017
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
3471744    02/02/2017
KUWAR PAL
trading as ;TRENDY ATTIREZ
WZ-27, STREET NO-17, KRISHNA PARK EXTN., TILAK NAGAR, DELHI-110018
MANUFACTURER AND TRADER
Used Since :01/08/2014
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS OF DESCRIPTIVE NATURE.
GARRARI JUNKEEZ
trading as: GARRARI JUNKEEZ
S.C.O: 9, Opposite Balaji Enclave, Above Zaika Restaurant, Patiala Road, Zirakpur, SAS Nagar (Mohali), Punjab, India-140603
Manufacturer & Trader
LLP
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006
Used Since: 28/01/2017
DELHI
Clothing, footwear, headgear
*THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.*
3472384  02/02/2017
SH. PRADEEP KUMAR GARG.
trading as ;GARG FANCY WEAR.
IX/7003, PREM GALLI (ASHOK GALLI), GANDHI NAGAR, DELHI-110031, INDIA.
MERCHANTS AND MANUFACTURER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2000
To be associated with:
1419367
DELHI
Hosiery and Readymade Garments, Clothing, Headgear & Footwear.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3476344  07/02/2017

PANKAJ CHAURASIA
B-1481/1, GROUND FLOOR, SHASTRI NAGAR, DELHI-110052.
TRADER & MANUFACTURER
PROPRIETOR

Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.

Used Since : 23/01/2017

DELHI

CLOTHING, FOOTWEAR, HEADGEAR BEING GOODS INCLUDED IN CLASS 25.
ZEE
3478084  08/02/2017
ZEE ENTERTAINMENT ENTERPRISES LIMITED
Essel House, B - 10, Lawrence Road, Industrial Area, New Delhi - 110 035
Manufacturers and merchant
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :01/01/1992
DELHI
FOOTWEAR, CLOTHING INCLUDING READY-MADE GARMENTS, HOSIERY GARMENTS, LADIES WEAR, MEN'S WEARS, WEDDING WEAR, KURTA, SALWAR KURTA, PAJAMAS, LEGGINGS, KNICKERS, UNDER GARMENTS, CAPS, MUHLER, TIES, JACKETS, PULLOVER, SWEATER, WARMERS, BERMUDAS, CAPRI, SOCKS, STOCKINGS, NECK WEARS INCLUDING BUT NOT LIMITED TO NECKTIES, NECK SCARVES, MUFFLERS; HEAD GEARS, GLOVES, SHIRTS, T-SHIRTS, TRACK SUITS, PANT, BLAZER, SWEATSHIRT, COAT-PANTS, FASHION HATS ; CLOTHING & SHOES FOR BABIES & TODDLERS; WET SUITS FOR WATER SKIING & WINDSURFING
3479797  13/02/2017  
POONAM SHARMA  
trading as ;JAINA SAREE GODAM  
A/1, NATHU COLONY CHOWK, JAGATPURI, SHAHDARA , DELHI-110032.  
MANUFACTURER AND TRADER  
Used Since :01/01/2017  
DELHI  
CLOTHING, FOOTWEAR, HEADGEAR, SAREE, SUIT, LEHNGA, CHUNNI INCLUDED IN CLASS 25
3479861  13/02/2017
MR. ABDUL KADIR
trading as ;FULL TOUCH ENTERPRISES
NEW F-32 RAGHUBIR NAGAR, DELHI -110027
MANUFACTURE/TRADE/MERCHANT
Address for service in India/Attorney address:
IDEAL REGISTRATION INC.
57- GROUND FLOOR VARDHMAN FORTUNE MALL GT KARNAL ROAD DELHI 110033
Used Since :09/12/2016
DELHI
MEN, WOMEN & CHILDREN'S READYMADE GARMENTS, UNDER GARMENTS, HOSIERY GOODS, AS PER CLASS 25
ENUF

3480883    11/02/2017
AJAY SINGH RAJPUT
trading as ;ENUF
No.271, Green Towers, Plot No.7C, Sector 23, Dwarka, New Delhi - 110075
MANUFACTURER AND MERCHANTS
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
PROPOSED TO BE USED.
Deeptex

3498701  03/03/2017

DHIRAJ SHAH

trading as ;DEEPTEX CREATION

80/86, BANSMANDI, COPERGANJ, KANPUR, UP.

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
DINA NATH GUPTA, ADVOCATE.
53/1, NAYA GANJ, KANPUR - 208 001.

Used Since :01/01/1980

DELHI

READYMADE GARMENTS, HOSIERY, WOOLEN HOSIERY
XAMA

3513480  25/03/2017
PASCO SPORTS
39/20-C, KANTI NAGAR, OLD IDGAH COLONY, AGRA (U.P.).
PARTNERSHIP FIRM
PASCO SPORTS
39/20-C, KANTI NAGAR, OLD IDGAH COLONY, AGRA (U.P.).
PARTNERSHIP FIRM

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P)

Proposed to be Used
DELHI
Clothing, footwear, ready made garments & headgear.
3536467  28/04/2017
MIRZA INTERNATIONAL LTD.
A-7, MOHAN CO-OPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI-110044.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
ASHOKA TRADE MARKS CO.
4, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001.

Proposed to be Used
DELHI
FOOTWEARS; READYMADE GARMENTS AND CLOTHING; LEATHER GOODS, LEATHER GARMENTS, LEATHER BELT;
HEADGEARS; PARTS, FITTINGS AND ACCESSORIES THEREOF; INCLUDED IN CLASS 25.

NO EXCLUSIVE RIGHT OVER THE TERM “TAPE”.
3540821  03/05/2017
SARABJIT SINGH
trading as ;SUHKMANI PLASTICS
MAIN NARAINGARH ROAD, VILLAGE P.O. PATVI, DISTT AMBALA
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.
Used Since :01/04/2017
DELHI
FOOTWEARS.
MARK SHOULD BE READ AND USE AS A WHOLES.
TYCOON

3553404  20/05/2017

MS. SUMAN MANCHANDA TRADING AS TYCOON INDIA HOLDINGS
103, Rajpura, Gur Mandi, Delhi- 110 009.
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Used Since :15/03/1994

DELHI

Readymade garments including jackets.
SmartSakhi

3596107  20/07/2017
MRS. RADHIKA MILIND KALANTRI
14, Waje Building, Opp. Jawahar Market, Subhash Road, Nashik Road, Nashik - 422101.
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Readymade Garments.
3614284   17/08/2017
MUMTAZ KAMANI , M/S. SHOE STEPS
401-B, BCM Peradize, Nipaniya, Indore, M.P. (India).
PROPRIETOR
Address for service in India/Attorney address:
ARIHANT ASSOCIATES
101, FIRST FLOOR, 25/3 RANKA MANSION, YASHWANT NIWAS ROAD, INDORE 452001 (M.P)
Proposed to be Used
MUMBAI
Footwear IN CLASS-25.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word Shoe.
3683635    21/11/2017
NARESH KANDOI
G-91-92, EPIP, SITAPURA, JAIPUR (RAJASTHAN) INDIA
PROPRIETOR

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT Mata PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :01/04/1993

AHMEDABAD
CLOTHING, READYMADE GARMENT, UNDER GARMENTS AND HOSIERY WHICH ARE INCLUDED IN CLASS 25

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WEAR.
3743852  03/02/2018
JAMANDAS THAVARDAS KESWANI M/S. SONIYA TEXTILES
408, RUDRA ARCADE, OPP. KALUPUR RAILWAY STATION, AHMEDABAD-380001, GUJARAT, INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :01/01/2018

AHMEDABAD
CLOTHING, READY-MADE GARMENTS
FARISHTA SAREES

3755863  16/02/2018
DHIRAJ PRAMODKUMAR GIRDHAR AN INDIAN NATIONAL SOLE PROPRIETOR OF FARISHTA SAREES
1027-1028 GROUND FLOOR, RAGHUKUL TEXTILE MARKET, RING ROAD, SURAT, GUJARAT-INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF SAREES INCLUDED IN CLASS - 25
ELEPHANTA

3756563  17/02/2018
MR. DILIPKUMAR KHEMCHAND PARAKH TRADING AS PREMRAJ CREATIVE GARMENTS
29, NEW GRAND MARKET, OPP. GAYATRI DAIRY, KHOKRA, AHMEDABAD – 380008
Proprietorship

Address for service in India/Agents address:
MAKHJJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
AHMEDABAD
READYMADE GARMENT
DEVRISHI MENDIRATTA TRADING AS M/S SIYA AGENCIES
116, VIDYUT NAGAR-C, CHITRAKOOT ROAD, JAIPUR (RAJ)
PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, FOOTWEAR, HEADGEAR UNDER CLASS 25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE device of PLUS.
Trade Marks Journal No: 1930, 02/12/2019 Class 25

necked HOMME

3764931 26/02/2018

NECKED JEANS PRIVATE LIMITED
01ST FLOOR, NIRANT PARK SOCIETY, OPP. SUBHASH ESTATE, RAMOL, AHMEDABAD - 380001, GUJARAT, INDIA.

Body Incorporate

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since: 20/02/2018

AHMEDABAD
READYMADE GARMENTS.
3767772  01/03/2018
SURESH DHOOT S/O. SHRI OM PRAKASHJI DHOOT
trading as; RAJASTHAN SALES CORPORATION
PLOT NO. 64-C, BEHIND NEW POWER HOUSE, NEW INDUSTRIAL AREA, JODHPUR (RAJASTHAN) INDIA

Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :07/02/2015

AHMEDABAD
READYMADE GARMENTS, UNDER GARMENTS, HOSIERY.
SURESH DHoot S/O. SHRI OM PRAKASHJI DHoot 
trading as ;RAJASTHAN SALES CORPORATION
PLOT NO. 64-C, BEHIND NEW POWER HOUSE, NEW INDUSTRIAL AREA, JODHPUR (RAJASTHAN) INDIA
Address for service in India/Agents address:
SHARAD AGRAWAL,
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :07/02/2015
AHMEDABAD
READYMAD GARMENTS, UNDER GARMENTS, HOSIERY.
CAYRA

3774484  09/03/2018
ANIL RAMESHKUMAR HARAPALANI – M/S. WAHE GURU CREATION.
F-20, 1ST FLOOR, RAJ LAXMI COMPLEX, GHEEKANTA ROAD, AHMEDABAD - 380001. GUJARAT - INDIA.
Proprietorship firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJAPUR - 380051, AHMEDABAD - GUJARAT

Used Since :01/03/2018

AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR
INDIROOTS

3779051    15/03/2018
PRIYANKA PANDEY TRADING AS M/S ARUNA ENTERPRISES
92/84, PATEL MARG, MANSAROVAR, JAIPUR (RAJ)
PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Used Since :31/05/2017

AHMEDABAD

READYMADE GARMENTS, LADIES KURTIES, SHIRTS, T SHIRTS, TROUSERS, HEADGEARS UNDER CLASS 25.
3779526   15/03/2018
NARENDRA SINGH
26, Gagan Vihar, Niwaru Road, Jhotwara, Jaipur- 302012, Rajasthan
Individual
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Proposed to be Used
AHMEDABAD
Readymade Garments & Hosiery, Clothing, Headgear
Trade Marks Journal No: 1930, 02/12/2019 Class 25

3779697 16/03/2018
VIJAY SUNDRAI - M/S JAY BOLENATH GARMENT.
SHOP NO.-308, 3RD FLOOR, LAXMI VISHNU MARKET, GHEEKANTA, AHMEDABAD, GUJARAT, INDIA.
Proprietorship firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since: 01/03/2018

AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MUSIC.
Jaipuri Fashionista

3785083    22/03/2018

CHUTTAN KHATRI
P. NO. 311, MAHAVEER NAGAR-Y, 80 FEET ROAD, NEAR RAMDWARA MANDIR, SANGANER, JAIPUR, (RAJ.) 302029
Proprietor of GANPATI HANDICRAFTS

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD

WOMEN GARMENTS, KIDS GARMENTS, MENS GARMENT UNDER CLASS-25

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word JAIPURI.
restriction of goods for sale in the state of RAJASTHAN only.
CHANNI

3791777    29/03/2018

M/S CHANNI CARPETS AND TEXTILES PRIVATE LIMITED
MOUNT ROAD, OPP. RAMGARH ROAD, JAIPUR - 302 002, RAJASTHAN

Company

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Used Since :01/01/1989

AHMEDABAD

CLOTHING, FOOTWEAR.
RAZWADA FASHION LLP
E-34, GR. FLOOR, SAFAL-3 SUMEL BUSINESS PARK OPP NEW CLOTH MARKET, SARANGPUR, AHMEDABAD
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
PRADIPKUMAR KANTIBHAI DAVE
2002, RATHI PALACE, RING ROAD, SURAT - 395002

Proposed to be Used
AHMEDABAD
SALWAR SUIT, KURTIES AND READY MADE GARMENT FOR SALE IN GUJARAT ONLY
WIRE

3805691    13/04/2018

KUMAR COLLECTION
Shop No. A-6, Shreenath Estate-1, Opp. Pragati High School, Anupan Cinema Road, Khokhara, Ahmedabad-380001.

Firm

Address for service in India/Attorney address:

SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India

Used Since: 11/05/2012

To be associated with:

2330474

AHMEDABAD
READYMADE GARMENTS
3813245  22/04/2018
M/S R KANAK CREATION
Mr. MAHESH KATODA – Proprietor S/o Sh. MAHAVEER KATODA Plot No. J-1216, IIIrd Phase, Near Salona Bichona, RiiCO Industrial Area, Sitapura, JAIPUR 302022
INDIVIDUAL SOle Proprietor
Address for service in India/Attorney address:
SHIV KUMAR AWAR, ADVOCATE
AWAR LEGAL ASSOCIATES & CO., 103, PARADISE COMPLEX, SAROJINI MARG, BEHIND PARK PRIME HOTEL, NEAR STATUE CIRCLE, JAIPUR - 302005, RAJASTHAN
Used Since :09/04/2018
AHMEDABAD
All type HOSIERY AND READYMADe GARMENTS, CLOTHING, FOOTWEAR, HEADGEAR included in Class 25
subject to restriction of the goods for sale in the state of RAJASTHAN only.
CINCO

3816188    25/04/2018
SWAPNIL JAIN TRADING AS M/S CINCO CREATIONS
A-48, ANAND VIHAR, GOPALPURA BYPASS, JAIPUR (RAJ)
PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDBAD

READYMADE GARMENTS, CLOTHINGS, UNDER GARMENTS, HEADGEAR UNDER CLASS 25.
subject to restriction of the goods for sale in the state of RAJASTHAN only.
LOLA
3816815  26/04/2018
HEENA CHANDRAKANT SUHANDA
SHREE SAI HOSIERY OPPOSITE PYARELAL KACHORI WALA, , MUNISHI KHANCHA, MANGAL BAZAR, VADODARA - 390001 STATE GUJARAT
Address for service in India/Attorney address:
DINESH. T. KESWANI
B-57, ROOM NO. 227, 228, OPPOSITE MAHADEV SOCIETY, S.K. COLONY, WARASHIYA, VADODARA - 390006
Proposed to be Used
AHMEDABAD
PRODUCTION AND MANUFACTURING OF READYMADE GARMENTS AND HOSIERY BUSINESS.
KWIK FIT
3819500  28/04/2018
MR. DALU RAM DHINGRA TRADING AS M/S FASHION HUB ENTERPRISES
B-7, GANGA JAMUNA COLONY, DADI KA PHATAK, MURLIPURA, JAIPUR (RAJ)
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
FOOTWEAR UNDER CLASS 25.
3820609  30/04/2018
HITESH KALUBHAI DUNGRANI (PROPRIETOR) TRADING AS THEA CREATION.
B-803, PANVEL PALACE, MOTA VARACHHA, NEAR VASTUPUJA HEIGHTS, SURAT-394101, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :30/05/2016

AHMEDABAD
LEGGINGS [TROUSERS], KURTA (SHIRT), SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), DRESSES.
3831813  12/05/2018
GIRISHBHAI B. LAKKAD (PROPRIETOR) TRADING AS MAHEK DIVA SAREES
J-3513-14-15, 1ST FLOOR, MILLENIUM TEXTILE MARKET, RING ROAD, SURAT, GUJARAT.

Proprietor

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD

SAREES, DRESSES AND READY TO WEAR CLOTHING.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.de�criptive matters.
restriction of goods for sale in the state of GUJARAT only.
3833534 15/05/2018
Jayesh. J.Shah
NATIONAL PLAZA, RC DUTT ROAD, ALKAPURI, VADODARA - 390007
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Aprons [clothing] , Clothing, footwear, headgear
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SUMANGAL...
3838588  21/05/2018
JAY Bipinbhai sinojiya (proprietor) trading as isha trade
E-503, Marvel homes, BRTS, main road, opp. Krishna petrol pump, Surat-395010, gujarat.
Proprietor

Address for service in India/Attorney address:
Kaushikchandra Ambalal Barot
11 Shukan flat, near Kum Kum school, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) india.

Proposed to be Used
AHMEDABAD
SAREES, DRESSES, READY-TO-WEAR CLOTHING
3838612  21/05/2018
JANSUN
4TH FLOOR, VAMA HOUSE, UDHNA DARWAJA, RING ROAD, SURAT-395002, GUJARAT
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
SAREES, DRESSES, READY-TO-WEAR CLOTHING
restriction of goods for sale in the state of GUJARAT & MAHARASHTRA only.
MILESWALKER
3838754  21/05/2018
KAVITA AGARWAL
94, SHIV NAGAR II, MURLIPUA SCHEME, JAIPUR - 302039
The Trade Marks Act 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
footwear,clothing
Goods restricted for sale in the state of Rajasthan only..
3840417  23/05/2018
PRAKASHKUMAR NATHUBHAI DARJI TRADING AS KAVYA FASHION
B - 354, 3rd Floor, Karnavati Platinum- 9, Nr. M.G. Market, Gheekanta, Ahmedabad - 01
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :25/02/2014

AHMEDABAD
Clothing.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MAGNET.
BURRACK

3858664  13/06/2018

GULZAR AHAMED
ZAMMU-HOUSE, C/o SANJAY RESTAURANT, PIPRALI-ROAD, SIKAR-332001 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :15/04/2018

AHMEDABAD
CLOTHING, READYMADE GARMENTS, HOSIERY AND FOOT WEAR WHICH ARE INCLUDED IN CLASS 25
3863962   19/06/2018
SAHEEL DEVESH SHAH, SOLE PROPRIETOR OF BOTTLEGREEN PARROT
SNEH PLAZA, 4TH FLOOR, 5/A SHRINAGAR SOCIETY, NEAR JAIN TEMPLE, AKOTA, VADODARA -390020, INDIA.
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :05/06/2018
AHMEDABAD
READYMADE GARMENTS AND CLOTHING
DINESH AGARWAL
Opp. RAM BHAWAN, MANIHARON KA RASTA, NEAR LALJI SAND KA RASTA, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/09/2017

AHMEDABAD
SAREES, KURTIS, CLOTHING, READYMADE GARMENT, UNDER GARMENTS AND HOSIERY WHICH ARE INCLUDED IN CLASS 25
3885939  12/07/2018
KRB FOOTWEAR PRIVATE LIMITED
A-201, Sumel-11, Opposite Namaste Circle, Shahibaug, Ahmedabad 380004, Gujarat, India.
A Company Incorporated under the Indian Company's Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :01/04/1995

AHMEDABAD
footwear
3901196   28/07/2018
KAVITA GOYAL
408, BRAH MARG, DHABAI JI KA KHURRA, RAMGANJ BAZAR, JAIPUR-302003 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHHEME, JAIPUR - 302 001- RAJASTHAN
Used Since : 01/07/2017

AHMEDABAD
CLOTHING, READYMADE GARMENT, LADIES GARMENT AND SUITS WHICH ARE INCLUDED IN CLASS 25
3901861   30/07/2018

SHAHNAZ BANO TRADING AS FERRY ENTERPRISES
105 - A Ajit Nagar, Rampura Road, Sanganer, Jaipur - 302029
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Clothing.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
Proposed to be Used
To be associated with:

CHENNAI

All types of clothing, footwear, and headgear such as vests, banians, t-shirts, kerchiefs, jackets, bathrobes, beachwear, belts, caps, fur/leather coats and jackets, hats, bibs, night gowns, night shirts, pajamas, shirts, trousers, pants, jerseys, sarees, swimming costumes, waist bands, uniforms, jeans, gowns, shorts, bermudas, jumper, knitwear, sweaters, aprons, scarves, silk scarves, swimming costumes, waist bands, gloves, and women's wear.
FALCON BLUE
3977115  18/10/2018
RAJASOORYA
PookkattuSooryasadanam, Vallikunnam PO, Alappuzha, Kerala-690501
INDIVIDUAL
Address for service in India/Attorney address:
AJAY R KAMATH
Kamath Law Chambers, TC 16/570-1, EVRA-55, Jagathy, Thycaud, PO, Thiruvananthapuram-695014
Proposed to be Used
CHENNAI
READYMADE GARMENTS INCLUDING SHIRTS, T-SHIRTS, JEANS ARTICLES, TROUSERS, SWIMMING TRUNKS, DRESSING GOWNS, PAJAMA SUIT, NECKTIES AND OTHER ARTICLES FALLING IN CLASS 25
MANISHA SAHU TRADING AS M/S. MANISHA SILK WEAVES
SAKET BHAVAN, 2ND FLOOR, OPP. AXIS BANK, RAIGARH (C.G.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Readymade garments
4012825  30/11/2018
SHIREEN RANGWALA (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHIRASI FASHION
41, Saify Nagar, Ground Floor, Opposite Bohra Masjid, Indore - 452014, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :01/10/2016

MUMBAI
Clothing

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
4018065  05/12/2018
MR. ANIL MANJI GAMII
413, CLASSIC POWER RESIDENCY, A-WING, BEHIND B.M.C. SCHOOL, T.P.S. ROAD, KHOTWADI, SANTACRUZ (WEST),
MUMBAI - 400 054
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, KURTA, PYJAMA, CHUDIDAR, KURTI
4049521  08/01/2019
VIKRAM SINGH RAJPUT
RAJPUT NIWAS C-4/1, SECTOR-2 UDAYA SOCIETY TATIRAND RAIPUR CHHATTISGARH 492099
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
MUMBAI
SPORTSWEAR, CLOTHING
RAHUL JAIN
10-A, RAJWADA, SHIV VILAS PALACE, INDORE, MADHYA PRADESH - 452002
Individual
Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016,M.P.
Used Since :29/04/2010
MUMBAI
Clothing, Clothing for men, women and children; Shirts; Ready-made clothing included in Class 25.
4080274  07/02/2019
KUNNAPPILLY GARMENTS
XVIII/196/1, REGENCY CENTRE, CALVARY ROAD, WEST FORT, THRISSUR-680004
PARTNERSHIP

Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU, KOTTAYAM, KERALA – 686 001
Used Since :01/04/2012
CHENNAI

Clothing, footwear, headgear

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4084524 12/02/2019

J.D. APPARELS
86, Imli Bazar, 1st Floor, Ganesh Complex, Indore, Madhya Pradesh- 452001
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI
Clothing

*THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.*

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
HAMZA SHABBIR GANI, SHABBIR MOHAMMED GANI, ARIFA SHABBIR GANI
trading as : MADINA
1/4-B,KAMAL MANSION,HAJINIYAZ AHMED AZMI MARG, ARTHUR BUNDER ROAD, COLABA, MUMBAI-400005
Used Since : 26/06/2001
MUMBAI
CLOTHING, READY MADE SALWAR AND KAMEEZ, NIGHT DRESS, SCRAF AND BURKA, INCLUDED IN CLASS 25
A M HOSIERY

4085585  13/02/2019

AJAJUL HASAN NAFISUL HASAN KHAN
PLOT NO.3/D/2, ROAD NO.7, BAIGANWADI, GOVANDI, MUMBAI : 400 043

Manufacturer
Individual

Proposed to be Used
MUMBAI
Clothing
KuKu'N
4089738  16/02/2019
MEENAKSHI J KAMATH
5th Floor, Chitrapur Bhavan No. 132, 8th main 15th cross, Malleshwaram, Bangalore - 560055, Karnataka, India
Active
Address for service in India/Attorney address:
SEETHARAMA H R
Oms Patent Services, # 8, Ground Floor, Banagiri Nagar, Banashankari 3rd stage, Bangalore-560085, Karnataka, India
Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
KuKu’N

4089739  16/02/2019
MEENAKSHI J KAMATH
5th Floor, Chitrapur Bhavan No. 132, 8th main 15th cross, Malleshwaram, Bangalore - 560055, Karnataka, India
Active

Address for service in India/Attorney address:
SEETHARAMA H R
Oms Patent Services, # 8, Ground Floor, 1st Cross, Banagiri Nagar, Banashankari 3rd stage, Bangalore-560085, Karnataka, India

Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
KuKu’N
Sleep Luxuriously

4089741  16/02/2019
MEENAKSHI J KAMATH
5th Floor, Chitrapur Bhavan No. 132, 8th main 15th cross, Malleshwaram, Bangalore - 560055, Karnataka, India
Active
Address for service in India/Attorney address:
SEETHARAMA H R
Oms Patent Services, # 8, Ground Floor, 1st Cross, Banagiri Nagar, Banashankari 3rd stage, Bangalore-560085, Karnataka, India

Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
RAHIL M MASTER
5, BAITUL AMIN (GRACE APTS), 3RD ROAD TPS 4, NEAR ALMEIDA PARK, BANDRA WEST, MUMBAI 400050
MANUFACTURING CONCERN FOR CLOTHING, FOOTWEAR AND HEADGEAR
INDIVIDUAL (PROPRIETOR)

Proposed to be Used
MUMBAI

Manufacture of CLOTHING, FOOTWEAR, HEADGEAR and all ready made garments.
4094160  20/02/2019
HUKMICAND NAGAR
186 2nd main road chamrajpet, bangalore - 560018
Trading As VINAYAKA SALES

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used
CHENNAI
CLOTHING
4096849   22/02/2019
ILYAS SHERKHAN MOKASHI TRADING AS TRENDS & TRADES
Shop No. 4/A,32/A, Yusuf Building, Opp. Bank Of India, Balaram Street, Grant Road East, Mumbai, Maharashtra-400007
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Footwear.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
4098079   24/02/2019
KETAN SHRIPAT PATIL
Shop No. 2, Saptashrungi Appt, Rajiv Nagar, Indira Nagar, Nashik – 422009
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Garment.
BEING URBAN

4101412   27/02/2019

NEERAJ SINGH
RZ 106 A, PHASE-2, PREM NAGAR, NAJAFGARH, NEW DELHI-110043
PROPRIETOR

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used

DELHI

HOSIERY INCLUDING VESTS, BRIEFS, KNITTED TRUNKS, UNDER WEARS, BRASSIERES, CHEMISES, SLIPS, PETTI-COATS, PANTIES, BERMUDAS, NIGHTIES, CASUAL WEARS, PAJAMAS, POLO SHIRTS, T-SHIRTS, SWEAT SHIRTS, SHORTS, PANTS, TROUSERS, BLOOMER, KIDS WEARS, CAPS, BABA-SUITS, FROCKS, SPORTS WEARS, HEADGEARS, GLOVES, SWIM WEARS, UNDERGARMENTS, UNIFORMS, KNITTED AND WOVEN READYMADE GARMENTS, SOCKS AND STOCKINGS FOR WEAR AND BELTS FOR WEAR
4102924  28/02/2019
SURESH KUMAR N TRADING AS SIMRAN IMPEX
NO.10, 1ST FLOOR MSR LANE BALPET CROSS
single firm
Address for service in India/Attorney address:
SANJAY J RAJPUROHIT
NO.42 NARAYANA MUDALI STREET 2ND FLOOR SOWCARPET CHENNAI-79
Used Since :01/04/2018
CHENNAI
READYMADE CLOTHES, DRESS AND GRAMENTS INCLUDED IN CLASS 25
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
BE RESTLESS

4104458   01/03/2019
EUPHORIC INNOVATIONS PVT. LTD.
Door No. VII/313 H, Kolathara PO Kozhikode 673655
Private Limited Company

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Proposed to be Used

CHENNAI
Clothing, headgear and footwear including bath sandals, boot uppers, boots, boots for sports, esparto shoes or sandals, football shoes / football boots, footmuffs (not electrically heated), footwear uppers, lace boots, heelpieces for footwear, heels, half-boots, gymnastic shoes, galoshes, non-slippping devices for footwear, sandals, ski boots, shoes, slippers, inner soles, soles for footwear, sports shoes, studs for football boots, tips for footwear, valenki, welts for footwear and wooden shoes, sneakers, apparel, namely, tops, shirts, blouses, t-shirts, sweat shirts, sports jerseys, bottoms, trousers, pants, sweat pants, shorts, jackets, coats, overcoats, pullovers, jumpers, dresses, skirts, beachwear, swimsuits, underwear, lingerie, headwear, hats, caps, beanies, visors, ties, socks, belts, gloves, scarves and wristbands.
RACHIT SEWANI, PROPRIETOR OF LABEL IT CUSTOM
Subhag City Centre, New Market, Bhopal (M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Used Since: 01/01/2015

MUMBAI
Clothing
4104922  02/03/2019
KETAN SHRIPAT PATIL
Shop No. 2, Saptashrungi Appt, Rajiv Nagar, Indira Nagar, Nashik – 422009
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Garment.
MR. RAHUL NARAYANI
M/s SHUKRANA TRADING, Shop No.7, C/o Hargun Dass Ahuja First Floor, Guru Ji Bada, Fadnis Ki Goth Lashkar, Gwalior – 474 001 (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
Used Since :10/02/2017
MUMBAI
CLOTHING; T-SHIRTS, JOGGERS, JEANS, JACKETS, SHIRTS, ACTIVE WEAR.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
ABDUL LATHEEF A
RUBEENA MANZIL, ZEENATH NAGAR, BANGOD, THALANGARA, KASARAGOD, KERALA - 671122

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Ready-made clothing, Clothing, footwear, headwear

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4108139  06/03/2019
JENIN. P. L, PROPRIETOR OF M/S. R. G. FASHIONS
JOHN MATHEW CHOOLACKAL BUILDING, PRESS CLUB ROAD, ERNAKULAM-682011, KERALA
PROPRIETOR
Address for service in India/Attorney address:
THULASI DAS G
3/1556/1,PEARL VIEW, PATTOM P.O, KESAVADASAPURAM,TRIVANDRUM-695004,KERALA
Proposed to be Used
CHENNAI
CLOTHING; READYMADE GARMENTS, SHIRTINGS, JEANS; UNDER GARMENTS, IN CLASS 25
Subject to use the mark as shown in the form of representation.
4108349 06/03/2019
AMOL ABASAHEB MORE
trading as; AARIA PREZIOSA FASHION
1006-ASHWOOD, ACME OZONE, NEXT TO SHUBHARAMBH CHS, KHEWRA CIRCLE, MANPADA, THANE (WEST) - 400 610 MAHARASHTRA INDIA
Proposed to be Used
MUMBAI
READYMADE GARMENTS, FOOTWEAR, HEADGEAR.
TWEAK

4108666  06/03/2019

TWINKLE KHANNA
201, 2nd Floor, Prime Beach, Gandhi Gram Road, Vile Parle (West), Juhu, Mumbai- 400 049.

Individual

Address for service in India/Agents address:
AMIT JAIN
267-271, Kanak Chambers, Office No.10, Kalbadevi Road, Mumbai-400002.

Proposed to be Used
MUMBAI

Clothing, footwear, headgear included in Class 25.
4113840  11/03/2019
INDIRAGE ENTERPRISES
2ND FLOOR, PAP-R-424, RABALE MIDC, NEAR MSED OFFICE, NAVI MUMBAI, 400701
Partnership Firm
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Proposed to be Used
MUMBAI
Clothing for Men and Women
4117405  14/03/2019
MRS. HEENA J. SHAH TRADING AS DOLL
SHED 9/A, ELPHINSTONE BRIDGE ROAD, J. B. MARG, NEXT TO MAULI SADAN BUILDING, PAREL EAST, MUMBAI-400013, MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
READYMADE GARMENTS, KIDS WEAR.
RAJENDRA PREMCHAND GHODAWAT TRADING AS JUBILEE TEXTILE MILLS
509/5011, JUBILEE HOUSE, MAIN ROAD, MADHAVNAGAR – 416406. SANGLI, MAHARASHTRA.
A SOLE PROPRIETOR
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
CLOTHING; READY-TO-WEAR CLOTHING; HOSIERY; CHILDRENS CLOTHING AND WEAR; OUTER CLOTHING AND DRESSES FOR CHILDREN; CLOTHING FOR INFANTS; SHIRTS, TROUSERS, SKIRTS, SAREES; CHILDREN’S SLEEPWEAR; BODYSUITS, AND SWIMWEARS; UNDERGARMENTS; UNIFORMS; HEADGEAR; BELTS (CLOTHING); SOCKS; GLOVES; CAPS, HATS AND BONNETS.
MONIK BALCHANDANI TRADING AS RAJU HOSIERY WORKS
F-57, SHASTRI NAGAR, DELHI-110052.
PROPRIETOR

Address for service in India/Attorney address:
RAJNISH & ASSOCIATES
449, 2nd FLOOR, ABOVE CANARA BANK ATM, MAIN BUS STAND SANT NAGAR (BURARI) DELHI 110084

Proposed to be Used
DELHI

HOSIERY, SOCKS, SLIPPER SOCKS, WOOLLEN SOCKS, SHORTS, KNITWEAR, PAJAMAS, NIGHTIES, UNDERGARMENTS, GUSSETS FOR UNDERWEAR [PARTS OF CLOTHING], BRAS, PANTIES, SLIPS, SLIPS [UNDERGARMENTS], SLIPS [UNDERCLOTHING], LINGERIE, BODICES [LINGERIE], TIGHTS, LEGGINGS [TROUSERS].
4159329  26/04/2019
SAYED KAUSAR ABBAS
24/28, Hazrat Abbas Building, 1st Floor, Room no:20, Mirza Ali street, Imamwada Rd
An Individual

Address for service in India/Attorney address:
KANISHA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Leather Garments
4161014    29/04/2019
GEET FASHION SOLUTIONS; Proprietor-JIGNASABEN BHIKHUBHAI VAGHAMSHI
A-244, SITARAM NAGAR SOC, B/H. ARCHANA SCHOOL, PUNAGAM, SURAT – 395 010
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
HARPREETSINGH BANKER
‘SATGURU HOUSE’ Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007
Used Since :17/08/2015

AHMEDABAD
Salwar Kurta; Sarees for women
4178499  16/05/2019
MOHD USMAN
351, Gali No.-7, Near Masjid, Indra Colony, Shyam Park, Sahibabad, Ghaziabad, Uttar Pradesh-201005
INDIVIDUAL

Address for service in India/Attorney address:
UDIT JAIN
H-34/151, Sector 3, Rohini, Delhi 110085

Proposed to be Used
DELHI
READYMADE GARMENTS, WEARING APPAREALS, KNITWEARS, HOSIERY AND UNDERGARMENTS INCLUDED IN CLASS 25

*THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.*
4178952 17/05/2019

M/S AMAR SALES
PLOT NO-2, SECOND FLOOR, KAPADIA ESTATE, R S NO.204, OPP HARI NAGAR-2, NEAR ARIHANT COMPLEX, UDHANA, SURAT-394210, GUJARAT, INDIA.
Partnership Firm

Address for service in India/Attorney address:
VANDANA J
C-301, 3rd floor, hub town, gsrtc, gita mandir roda, ahmedabad-380022,
Used Since: 15/06/2018

AHMEDABAD

SHOES, SLIPPERS, LEISURE WEAR, FOOTWEAR FOR MAN, WOMEN, AND KIDS.
4179347  18/05/2019
ABBAS ALI HASAN BHANPURAWALA
301, GurunanakComplex, Opp. Municipal School, Near Church Road Village, Marol, Andheri East, Mumbai 400059
Individual
Address for service in India/Agents address:
ABBAS HAIDERALI MOTORWALA
A/201, Fakhri Manzil, Saifee Park, Church Road, Marol, Andheri East, Mumbai-400059.

Proposed to be Used
MUMBAI
Clothing, ready made garments, all seasons clothes for all age groups, sports wear, winter wear, jackets, children wear, undergarments, belts, ready to wear clothing, Ready-made linings [parts of clothing], Thermally insulated clothing, Clothing for infants, ties, aprons, Maternity clothing, gloves, hoods, slips, rainproof clothing, nappy pants, Clothing made of leather, denims, beach clothing, mufflers, hand warmers, Casual clothing, shorts, Women’s clothing, Linen clothing, and all Clothing for men, women and children
MR. AMIT KUMAR SARKAR  
trading as :SARKAR ENTERPRISES  
548/V369, VIKRAM NAGAR, POST-MANAK NAGAR, LUCKNOW, UTTAR PRADESH-226008.  
MANUFACTURERS AND MERCHANTS  
Address for service in India/Attorney address:  
UDBHAV KUMAR JAIN  
32-A, TOP FLOOR, STREET NO.4, MOHAN PARK, WEST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI-110092, INDIA.  

Proposed to be Used  
DELHI  
WOMEN LINGERIE, HOSIERY AND READYMADE GARMENTS.
4179736 20/05/2019

VIKRAM MEERSINGH
trading as ;VS GARMENT
22, 1ST FLOOR, PUSHPKUNJ SOC NR. AKASH METRO FLATS, ISANPUR, AHMEDABAD - 382443, GUJARAT INDIA

Address for service in India/Attorney address:
L.D.PATEL & CO.
207, 2ND FLOOR, GOLDEN PLAZA COMPLEX, OPP. TEN ACERS, O/S RAIPUR GATE, KANKARIA ROAD, AHMEDABAD-380022. GUJARAT-INDIA.

Proposed to be Used

AHMEDABAD
READYMAD GARMENTS INCLUDING IN CLASS - 25.
Zymzu
4179765  20/05/2019
VAISHNAVI SEETHARAMAN
101, Prestige Winston, MEG Officers Colony, Cox Town, Bengaluru-560005
A resident of India
Address for service in India/Attorney address:
KUMUDAVALLI SEETHARAMAN
B-7 Extension/ 117, First Floor, Safdarjung Enclave, New Delhi- 110029
Proposed to be Used
CHENNAI
clothing, footwear and head wear.
4179773  20/05/2019
DINESH NANDAGOPAL
No: 52/16, HAJI SHAIK HUSSAIN STREET, ROYAPETTAH, CHENNAI-600014, TAMILNADU, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
READY-MADE CLOTHING, CLOTHING FOR MEN, TEE SHIRTS, SHIRTS, CASUAL SHIRTS, FORMAL WEAR, OPEN-NECKED SHIRTS, POLO SHIRTS, PRINTED T-SHIRTS, SHORT-SLEEVE SHIRTS, SPORTS SHIRTS, WOVEN SHIRTS, TROUSERS, MEN'S TROUSERS, JEANS, LINGERIE, NIGHTWEAR, BATHING SUITS FOR MEN, DENIM PANTS, DENIM TROUSERS, DENIM JACKETS, SPORTS SHIRTS WITH SHORT SLEEVES, SOCKS, MEN'S OUTER CLOTHING
4180153  20/05/2019
GOPAL DAS TRADING AS GOPAL HOSIERY
191, M. M. Ghose Road, Block-1, Kolkata - 700074, West Bengal.
Manufacturer and Merchant
Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001
Proposed to be Used
KOLKATA
HOSIERY GOODS.
Mark should be read as a whole.
4180166  20/05/2019
SATISH DAMJIBHAI SAVANI
SAVANI FASHION, FF, 145, SITANAGAR SOCIETY, NR. SITANAGAR CHOWKDI, PUNAGAM ROAD, PUNAGAM, SURAT – 395010
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SAREES & READYMADE GARMENTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4180598  20/05/2019
YAKKALA SURESH
26/2/62, RITHWIK ENCLAVE, OPP PUJA TOWERS, A K NAGAR, NELLORE, ANDHRAKESARI NAGAR, ANDHRA PRADESH - 524004.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Clothing, footwear, headgear included in class 25.
4180842   20/05/2019
AAGAM KNITWEARS
PLOT NO. 7207, GALI NO. 17, NEW SHAKTI NAGAR, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.
4180913    20/05/2019
VERSATILE ENTERPRISES PVT. LTD.
C-124, PHASE-V, FOCAL POINT, LUDHIANA (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.
4181427  20/05/2019
KPS KNITTING COMPANY
289/1, DHARAPURAM ROAD, NEAR KARATTANKADU BUS STOP, TIRUPUR- 641604
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4181560  21/05/2019
AMIT CHANDUBHAI SURANI
67, LAXMAN NAGAR, KAPODRA, PUNAGAM, SURAT: 395006
PROPRIETOR

Address for service in India/Attorney address:
SHAILESH I MEHTA
202, SHOPPERS PLAZA-4, 2nd FLOOR, OPP BSNL TELEPHONE EXCHANGE, ABOVE SBI BANK, C.G. ROAD, NAVRANGPURA-380009
Used Since: 17/05/2019

AHMEDABAD
Lengha Choli, Kurties, Saree
4181575  20/05/2019
M/S. VIP CLOTHING LTD.
trading as ;M/s. VIP Clothing Ltd.
C-6, Road No. 22, M.I.D.C., Andheri (E), Mumbai 400093, Maharashtra, India
MANUFACTURER AND MERCHANTS
Body Incorporate under Indian Companies Act, 1956

Proposed to be Used
MUMBAI
ready-made clothing, underwear / underclothing, ready-made clothing, underwear / underclothing, clothing,sweat-absorbent underwear / sweat-absorbent underclothing,knickers / panties.boxer shorts.
SHIVANA YOGA PVT LTD
TOWER NO 01, FLAT NO 705, LOTUS ZING, SECTOR 168, NOIDA, UTTAR PRADESH- 201305
COMPANY REGISTERED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
DELHI
Clothing, footwear, headgear
TEX INDIA MILL
S.F.NO.224/1B, KAMBAN NAGAR, NH 47, AVINASHI ROAD, KARUMATHAMPATTI POST, COIMBATORE - 641 659,
COIMBATORE DIST, TAMILNADU.
PARTNERSHIP FIRM

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Used Since : 14/09/2017

CHENNAI
Vest, Briefs, Trunks, Underwear’s, Brassieres, Chemises, Slips, Petticoats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts,
Shorts, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Uniforms, Leggings, Caps, and Swimsuits.
4182673   21/05/2019
MR. MONKEY
HIG 9824-B, TNHB, THIRUVERKADU MAIN ROAD, AYAPAKKAM, CHENNAI-600077
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANACHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Clothing *, Ready-made clothing, Sarees, Silk clothing, Girls' dresses, Dresses, Ghagra Choli (Readymade Garments),
Salwar Kurta (Readymade garments for women), Bridal wear, Swim wear, Business wear, Ladies' wear, Ski wear, Maternity
wear, Evening wear, Casual wear, Dhoti (Mens wear), Infant wear, Sports wear, Tennis wear, Inner soles, Sleepwear for
women, Sandals for women, Women's outerclothing, Dresses for women, Socks for women, Suits for women, Babies'
footwear, Men's footwear, Footwear for men and women, Sandals for men, Clothing for men, women and children, T-
shirts, Printed teesheets, Shirts, Pants, Casual pants, Casual trousers, Casual shirts, Casual shoes, Formalwear, Formal
dress, Formal pants, Formal trousers, Rain wear, Track pants, Tracksuit pants, Leggings [trousers], Slips [undergarments],
Slips [underclothing], Sweaters, Cardigans, Men's pullovers
BACHAO
4182825  21/05/2019
MS. SUJATA CHANDRAN.
A-6 Krishna, Juhu Road North, Juhu P.O., Mumbai 400 049.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Clothing & wearing apparels of all sorts including hosiery, inner wear, lingerie and undergarments, footwear, headgear, sportswear & kidswear, readymade garments being goods included in class 25.
4183334  22/05/2019
LAKHANI FOOTWEAR PVT. LTD
PLOT NO.130, SECTOR-24, FARIDABAD 121005, HARYANA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/05/2019

DELHI
Footwear.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MIRYALAS LIFESTYLE PRIVATE LIMITED  
F No. 303, Maple Height, Kapra Village, Rangareddy, Telangana-500062, India
MSME Registered Company.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :01/11/2018

CHENNAI
Readymade garments, shirts, trousers, jeans, tee-shirts, clothing, footwear and headgear.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
RE$HU

4183869  22/05/2019
NITISH GARG
612-A, GAGAN VIHAR, SHAMLI-U.P
Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
HOSIERY AND, T-SHIRTS, JEANS, JACKETS, SHIRTS, SALWAR KAMEEZ, GHAGRA CHOLI READYMADE GARMENTS, UNDER GARMENTS
REAL EYES
4183894    22/05/2019
HARPREET SINGH TRADING AS SCRAP JEANS
Shop No. 5643, Lower Ground Floor, Eastern Side, Gali No.77-78, Regarpura, Karol Bagh, Delhi-110005
PROPRIETOR
Address for service in India/Attorney address:
SMART BRAIN
A-98, Lower Ground Floor, Chittaranjan Park, Near Greater Kailash Metro Station, New Delhi-110019
Proposed to be Used
DELHI
Clothing, footwear, headgear
4184239  22/05/2019
SHWETA SHAHI
96 SHANTI KUNJ MAIN, BEHIND SECTOR D-3/D-4, VASANT KUNJ, NEW DELHI - 110070
INDIVIDUAL

Address for service in India/Attorney address:
S. KUMAR & CO.
G.F., D-248/10, BALAJI COMPLEX, LAXMI NAGAR, DELHI 110092

Proposed to be Used
DELHI
Clothing, footwear, headgear
STANISH

4184852 23/05/2019
NIKHIL AGARWAL TRADING AS SANCHIT GARMENT’S
IX/6207, JAIN MANDIR Gali, GANDHI NAGAR, DELHI- 110031
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, Gali NO.7, Pratap Nagar, Mayur Vihar Phase-1, Delhi-110091

Proposed to be Used

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4184988  23/05/2019
BHASKAR TEXTILE
Bengal Jute Mill Compound, GR-1, 493B, G.T. Road South, Shibpur, Howrah-711102, West Bengal.
Partnership Firm
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Proposed to be Used
KOLKATA
Readymade Garment.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BHASKAR TEXTILE
Bengal Jute Mill Compound, GR-1, 493B, G.T. Road South, Shibpur, Howrah-711102, West Bengal.
Partnership Firm

Address for service in India/Acceptors address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Readymade Garment.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4185012   23/05/2019
SAVITRI LAXMIDAS MANJREKAR
06, MAIN ROAD, KODIBAG KARWAR, KARWAR, UTTARA KANNADA, KARNATAKA- 581303
citizen of india
Address for service in India/Agents address:
RITURAJ RASTOGI
12, CIVIL LINES, OLD R.T.O. OFFICE, BAREILLY(U.P.)- 243001.

Proposed to be Used
CHENNAI
READYMADE GARMENTS INCLUDING SHIRTS, T-SHIRTS, JEANS ARTICLES, TROUSERS, SWIMMING TRUNKS,
DRESSING GOWNS, PAJAMA SUIT, NECKTIES AND NECK WEAR MUFFLER, SCARVES, CRAVAT'S BOWS, CLOTHING
BELTS, UNDERGARMENTS FOR WOMEN- MEN & CHILDREN GARMENTS, PROMS, PULLOVER, APPAREL, BABY SUITS,
KNITWEAR, NAPKINS, COAT, OVERCOATS, SKIRTS, SPORTS JERSEYS, SHOCKS, STOKING, BATHING COSTUMES,
HORSEY GOODS, WOOLEN, BARMUDA, CAPRI, HAND GLOVES SWEATERS, HEAD GEAR, JACKETS, NON DENIM PANTS
AND CLOTHING INCLUDED IN CLASS -25
Trade Marks Journal No: 1930, 02/12/2019 Class 25

4185084  23/05/2019
MR. YUVRAJ MISHRA
DPT-131, DLF PRIME TOWER OKHLA, PHASE 1, NEW DELHI, DELHI 110020
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
CLOTHING GARMENTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4185238  23/05/2019
SEBON CREATIONS
NO.485/2, CHINNAPPA LAYOUT, NEW RAMAKRISHNANPURAM, TIRUPUR - 641 607, TIRUPUR DIST, TAMILNADU.
PARTNERSHIP FIRM

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwear's, Brassiers, Chemises, Slips, Pett Coat, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts,
Shorts, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Uniforms, Leggings, Nightwear, Tops for
Women Caps and Swimsuits.
4185308   23/05/2019
GAURAV SETHI
9531, Sector C-9, Vasant Kunj, South West Delhi, Delhi-110070
Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Clothing, footwear, headwear
NXGENSPORTS

4185552  24/05/2019
AJSG INTERNATIONAL PRIVATE LIMITED
Plot No. 414, GF, Pocket 9, Sector 21, Rohini, Delhi-110086
Registered under Companies Act in India

Address for service in India/Attorney address:
MANOJ KUMAR ADV.,
260, IST FLOOR, PKT-9, SEC-21 ROHINI DELHI 110086
Used Since :08/10/2018

DELHI
FOOTWEAR
4185599    24/05/2019
JITENDRA JAIN
126/2, BASUDEV BABA BAZAR, JHANSI, UTTAR PRADESH
INDIVIDUAL

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :15/05/2019

DELHI
ETHNIC WEAR (Coat Pant, Sherwani, Indo-Western, Kurta Pajama, Tuxedo,Party wear Shirt, and Party wear items relate to Ethnic)
GAWRA

4185702  24/05/2019
ROUNAK BHURA
12, BONFIELD LANE, 3RD FLOOR. KOLKATA -700001
PROPRIETOR
Proposed to be Used
KOLKATA
READY-MADE CLOTHING, PYJAMAS, SARIS, SHAWLS, KURTI AND OTHER READY-MADE GARMENTS
Beau Vouss

4185896   24/05/2019

BHARGAV BHUPENDRABHAI DAVE
24, Bansidhar Park Society, Opp Vyas Wadi, Kathwada Road, Naroda, Ahmedabad, Gujarat-382330

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

AHMEDABAD

CLOTHING, FOOTWEAR, HEADWEAR

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4186154 24/05/2019
YOGINDER KHATNAWALIYA (M/S SHIV FOODWEAR)
S/7A, GROUND FLOOR, GURUDWARA ROAD, PRATAP CHAMBER, KAROL BAGH, BEADON PURA, DELHI-110005
PROPRIETOR
Address for service in India/Attorney address:
BALAJI ITL AND ASSOCIATES
WB-97C,1st FLOOR,STREET NO-3, SHAKARPUR, DELHI -110092
Proposed to be Used
DELHI
Clothing, footwear, headgear
4186193  24/05/2019
PRAVEEN AGARWAL S/O PRAKASH CHANDRA AGARWAL
76, RAMDWARA COLONY, OPP. KOHINOOR GARDEN, 80 FEET ROAD, SANGANER, JAIPUR- 302029
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
AHMEDABAD
clothing, footwear, headgear in class 25
4186512   24/05/2019

MOHAMMAD IRFAN MUKHTAR KHAN
Opp Naval Depot, LBS Marg, Room No. 2, Porbandar Wala Chawl, Chirag Nagar, Ghatkopar West, S.O, Mumbai, Maharashtra - 400086
Individual

Address for service in India/Attorney address:
S A ASSOCIATES

Proposed to be Used
MUMBAI
Ready Made Garments, Clothing for men, women and children included in class 25.
Regal Armoire

4186521   24/05/2019

REGAL ARMOIRE
Street Opp: Sabyasachi Store, Gaffar Colony, Banjara Hills Rd:11, 8-2-612/B/1, Gaffar Khan Colony, Banjara Hills, Hyderabad,
Telangana 500034
Apparel
Partnership firm
Used Since: 12/12/2015

CHENNAI
Clothing
SUNDAR THULASIRAMAN
No.9, Sri Prasanna Avenue, NGR Nagar, Annaikadu, Tirupur 641601, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
4187419  25/05/2019
UDHAYA KUMAR KASTHURI ASWANTH TRADING AS AG CLOTHING CO
No 5, Center St, Kamaraj Nagar, College Road, Tiruppur, Coimbatore - 641602, Tamil Nadu
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
clothing, Sleeping garments.
CHOTA BABU

4187597  25/05/2019
SUNIL KHATRI TRADING AS M/S. TRISHNA CREATION
NACHAN MARKET, 222, TILAK PATH, INDORE (M.P.)
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Readymade garments
Redhok

4187679  26/05/2019
NARAYAN MANDAL
Word No. 3, Pal padha, Dineshpur, Udham singh nagar, Uttarakhand, PIN- 263160
Footware & Germents ( All under class 25)
Individual

Proposed to be Used
DELHI
Clothing, footwear, headgear
4187881 25/05/2019
MAYANK KOTHARI SOLE PROPRIETOR OF BROADWAY ENTERPRISE
2ND FLOOR, LAXMI HOUSE, TH KATARIA MARG, MATUNGA WEST, MUMBAI - 400016
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :20/08/2018
MUMBAI
Clothing, footwear, headwear
EMMEBIVI
4188183  27/05/2019
MAGLIEFICIO EMMEBIVI S.R.L.
VIA LIVORNO, 44, 20831 SEREGNO (MB), ITALY
A company duly organised and existing under the Laws of Italy

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI
Clothing, including hosiery articles; footwear, headgear
AD-BOYS
4188928  28/05/2019
AMIT KUMAR
6172, GALI NO. 4, BLOCK NO. 1, DEV NAGAR, KAROL BAGH, DELHI
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4188950   27/05/2019
PRADEEP KUMAR MURARKA
FD 429, SECTOR 3 SALTLAKE CITY, BIDHAN NAGAR KOLKATA. 700106.

THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
Trade Marks Journal No: 1930, 02/12/2019 Class 25

4189223 28/05/2019
NITIN KUMAR K RATHOD
308/B, GRACY ARC BLDG, PRAKASH MARKET ROAD, KHAUGALLI, BHAYANDER WEST, THANE - 401101 MAHARASHTRA, INDIA
ITS SOLE PROPRIETORY COMPANY
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
READYMADE GARMENTS, CLOTHING, SPORTS WEAR ACCESSORIES, SWIM WEAR.
Trade Marks Journal No: 1930, 02/12/2019 Class 25

4189576 28/05/2019
BLOOMUN
57/H/2, MONILALA SAHA LANE, JANBAZAR, KOLKATA, PIN- 700013
PARTNERSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Clothing, footwear, headwear; as included in class 25.
Trade Marks Journal No: 1930 , 02/12/2019 Class 25

4189818  28/05/2019
MR. RAJINDER PAL PROPRIETOR OF M/S SHEKHAR APPARELS
Near National Public School, Lehra Gaga, District Sangrur (Punjab)
Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2019

DELHI
Hosiery & Clothing Articles
UNIT RUBBER PRODUCTS PRIVATE LIMITED
15/1/D, C. N. Roy Road, Kolkata-700039
An Indian Company

Address for service in India/Agents address:
ANJAN SEN & ASSOCIATES
17 CHAKRABERIA ROAD (SOUTH), KOLKATA 700025, WEST BENGAL, INDIA.

Used Since: 01/03/1986

KOLKATA
FOOTWEAR INCLUDING HAWAI CHAPPALS.
4190323  29/05/2019
MAHESH VERAT
trading as ;R AND R CREATION
ROOM NO. 5, AUGUSTINE CHAWL, BESANT ROAD, KHOTWADI, SANTACRUZ (WEST), MUMBAI 400 054.
Proposed to be Used
MUMBAI
READYMADE GARMENTS INCLUDED IN CLASS-25
LEXA
4240615  19/07/2019
WELCOME SHOES PVT. LTD.
H-24, UDYOUG NAGAR, INDUSTRIAL AREA, DELHI - 110 041, INDIA (Factory address at 310, Footwear Park, Sector- 17, HSIIDC, Bahadurgarh, Haryana 124507)
A company incorporated in India under The Companies Act, 1956
Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001
Proposed to be Used
DELHI
FOOTWEAR, SOLES AND STRAPS.
4240616  19/07/2019

WELCOME SHOES PVT. LTD.
H-24, UDYOOG NAGAR, INDUSTRIAL AREA, DELHI - 110 041, INDIA (Factory address at 310, Footwear Park, Sector- 17, HSIIDC, Bahadurgarh, Haryana 124507)

A company incorporated in India under The Companies Act, 1956

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Proposed to be Used
DELHI
FOOTWEAR, SOLES AND STRAPS.
FOYU

4281439 01/09/2019

KANOTH VEILYADATH SHIRAZ
NOORJAHAN, SHENOY ROAD, KALOOR, ERNAKULAM-682 017, KERALA STATE, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPREX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI

SPORTS FOOTWEAR, SNEAKERS (FOOT WEAR), ATHLETIC FOOT WEAR, CASUAL FOOTWEAR, LEISURE FOOT WEAR, FOOTBALL BOOT, FOOTBALL SHOE, FOOTLESS SOCK, FOOTWEAR SOLE, INFANT’S FOOT WEAR, BEACH FOOT WEAR, FOOTBALL JERSEY, LADIES FOOTWEAR, BELT (CLOTHING).
4289000  10/09/2019
JAYESH PATEL
R-30, 3rd Floor, Model Town 3, Dr. Mukherjee Nagar, North West Delhi, Delhi-110009
Trading of Shoes
Sole Proprietor
Proposed to be Used
DELHI
SHOES
4292106  13/09/2019
MR. SAKERA SRIDHAR GOUD TRADING AS SRIKA SHOPPING MALL
12-2-727/3/A,P And T Colony, Rethibowli, Mehdipatnam, Hyderabad-500 028 (Telangana)
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
CHENNAI
Garments, Readymade Garments, & Clothings
Trade Marks Journal No: 1930, 02/12/2019 Class 25

4307227 28/09/2019
VILL CITY FASHION PRIVATE LIMITED
BLURIDGE TOWERSHIP, HA -23/903, RGIP PH-I, PUNE 411057
ACTIVE
Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN, KATNI-483501 (M.P.).
Used Since: 08/08/2019
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR
4309686  01/10/2019
DEEPAK ISHWAR DAYAL GARG
A-2, MAA MEHAGIBA NAGAR, NEAR SANT SHREE ASHRAMJI ASHRAM MOTERA, AHMEDABAD
HAIZY LEGGINGS
individual
Proposed to be Used
AHMEDABAD
LEGGINGS
TAANZ FASHIONS INDIA PRIVATE LIMITED
602, Chiranjiv Tower, 43, Nehru Place, New Delhi -110019
Body Incorporate
Address for service in India/Attorney address:
SMART BRAIN
A-98, Lower Ground Floor, Chittaranjan Park, Near Greater Kailash Metro Station, New Delhi-110019
Used Since :29/12/2014
To be associated with:
DELHI
Clothing, footwear, headgear
Trade Marks Journal No: 1930, 02/12/2019  Class 25

CASA HAUS

4316949  10/10/2019
ACME HOUSEWARES INDIA PRIVATE LIMITED
SHREYAS COLONY, 3, L.P.HOUSE, OPP SARDA PATEL STADIUM, NAVRANGPURA, AHMEDABAD, GUJARAT, 380009
BODY INCORPORATE
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
AHMEDABAD
Menswear, Ladies' wear, Infants' clothing, Clothing, footwear, headwear.
4317131 10/10/2019
JIJO JOSEPH
Mulamoottil House, Channanikadu, Kottayam – 686533
Individual
Address for service in India/Attorney address:
RAHUL KANDAMPULLY
ROOM NO.9, 1st FLOOR, INFANT JESUS BUILDING NO.3, OPP. HIGH COURT OF KERALA, ERNAKULAM - 682018, KERALA

Proposed to be Used
CHENNAI
READYMADE GARMENTS AND WEARING APPARELS OF ALL SORTS FOR MEN, WOMEN AND CHILDREN INCLUDING FORMAL WEAR, CASUAL WEAR, OFFICE WEAR, SECURITY WEAR, SPORTS WEAR, PARTY WEAR, HANDKERchiefs, TIES, SOCKS AND INNERWEAR, AND OTHER CLOTHING INCLUDED IN CLASS 25
Trade Marks Journal No: 1930, 02/12/2019 Class 25

4317160 10/10/2019
P.KANTILAL JAIN
# 2707,Flat.No 3, Padmanivas Appts, 5th Main, 30th Cross, 4th Block Jayanagar, Bangalore - 560011
Individual

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
NAKSHI CREATIONS PRIVATE LIMITED
47/2A, GARIAHAT ROAD, KOLKATA 700019
Body Incorporated

Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,1B,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :22/05/2018

To be associated with:
4317805

KOLKATA
CLOTHING AND GARMENTS, LONG KURTI, SHORT KURTI, TOP, SAREE, JACKET, SKIRT, CHURIDAR, PALAZZO,
SHRUG, CAPE, KAFTAN, SHIRT, PANJABI SHORT KURTA, NEHRU JACKETS INCLUDED IN CLASS 25
MUSINSA CO., LTD
B1, 30, EONJU-RO 174-GIL, GANGNAM-GU, SEOUL, REPUBLIC OF KOREA
A COMPANY EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:

FOOTWEAR; CLOTHING; SOCKS; LEGGINGS, NAMELY LEG WARMERS; NECK SCARFS; MUFFLERS; SHAWLS; NECKTIES; WINTER GLOVES; HEADWEAR; BELTS FOR CLOTHING; BANDANAS; BERETS; BOAS; BOOTS; CLOTHING; COLLARS; EAR MUFFS; STOLES; GLOVES; HOODS; HOISERY; JACKETS; JERSEYS; KNITWEAR; LEOTARDS; MITTENS; MUFFS; READY-MADE CLOTHING; SANDALS; SASHES; SARIS; SLIPPERS; INNER SOLES; STOCKINGS; TIGHTS; TURBANS; VEILS.
4318267  11/10/2019
PREETI SINGH
1477 P, SECTOR 15, SONIPAT, HARYANA 131001
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALLI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
CLOTHING.
4318290  11/10/2019
KARNAWAT BROS & CO (BABY STUDIO)
NO.55,HITENDRA MANSION,ANJANEYA TEMPLE STREET,NARAYANA SETTY PET,CUBBONPET,BANGALORE-560002
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
 Proposed to be Used
CHENNAI
Clothing, footwear, headwear
Trade Marks Journal No: 1930, 02/12/2019  Class 25

4318495  11/10/2019  
D.RAKESH BOTHRA TRADING AS NAVKAR GARMENTS  
NO.3, SREENIDHI GARDEN, KURUNJI NAGAR, MANGALAM ROAD, ANDIPALAYAM, TIRUPUR - 641 687, TIRUPUR DIST, TAMILNADU.  
SOLE PROPRIETOR  
Address for service in India/Agents address:  
S. LOGANATHAN  
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.  

Proposed to be Used  
CHENNAI  
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
ROOP ZARI FASHION

4319891   14/10/2019

POOJA SHARMA
W/o RAVI SHARMA, 120, GATORE ROAD, BRAHMPURI, JAIPUR (RAJ.) 302002
selling clothes
Individual

Proposed to be Used

AHMEDABAD
CLOTHES FOR MEN, WOMEN, CHILDREN ETC
R FOR RABBIT BABY PRODUCTS PRIVATE LIMITED
52, D BLOCK, PALM GREENS, SUR N 0.4 / 1 , 13/3 / 1 , TP -8 4 / A , NEAR TORRENT POWER , MAKARBA , AHMEDABAD GJ - 380051

THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
GIRISH AMARLAL KUKREJA TRADING AS K.G.ENTERPRISES
Adi Amma Complex, Shop No. 3, Barrack No. 2015, Room No.19 & 20, Section 37, Opposite 444 Threads, Ulhasnagar – 421 005, District Thane, Maharashtra State

Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
MUMBAI
Jeans Included In Class 25.
WO.Hion

4321127  15/10/2019

JAYA RAHI

H no. 325 Triveni Apartmrnt, Jhilmil Colony, Road 71, Shahdara

Clothing, Footwear, Headgear

Individual

Proposed to be Used

DELHI

clothing, footwear, and headgear
4321279  15/10/2019
PRAMOD
N-24/19 OUTRAM LINE KINGSWAY CAMP DELHI 110009
PRAMOD
Proprietor

Proposed to be Used
DELHI
Clothing, footwear, headwear
DHAVAL PATEL
1, OPP. CITY MALL, NAVJIVAN MILL COMPOUND, MEMON MARKET, KALOL, GUJARAT - 382721

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
4322158   16/10/2019
PRAVEEN G
KRISHNA VILASAM, C M C 16, MARUTHORVATTAM P O, CHERTHALA NORTH(PART),ALAPPUZHA, KERALA - 688539

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
4322205    16/10/2019

NAWAB MUBEEN PROPRIETOR OF M/S. MAXAMIS WORLD TRADE
NO.26, 1ST FLOOR, 9TH ‘A’ MAIN, BTM 1ST STAGE, BANGALORE - 560029, KARNATAKA, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI

READY-MADE CLOTHING, CLOTHING FOR MEN, WOMEN AND CHILDREN, T-SHIRTS, SHIRTS, CASUAL SHIRTS, DRESS SHIRTS, OPEN-NECKED SHIRTS, POLO SHIRTS, PRINTED T-SHIRTS, SHORT-SLEEVE SHIRTS, SPORTS SHIRTS, WOVEN SHIRTS, TROUSERS, JEANS, LINGERIE, NIGHTWEAR, HATS, BELTS (CLOTHING), DENIM CLOTHING, SAREES, TOPS [CLOTHING], BOTTOMS [CLOTHING], PANTS, LEGGINGS (TROUSERS), SKIRTS,shawls, scarfs, Salwar Kurta (readymade garments for women).
GRIPGEAR
4322322  16/10/2019
MANJU SEKSARIA TRADING AS RISHI INC.
C-5, SHUBHAM ENCLAVE, PASCHIM VIHAR, DELHI-110063
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091
Proposed to be Used
DELHI
Clothing for men, women and children, Clothing, footwear and headgear, Ready-made clothing, Ready-to-wear clothing, Clothing for men, women and children, Clothing for leisure wear, Bridal wear, Casual wear, Evening wear, exercise wear, Rainwear, Sportswear, Formal wear, Business wear. Dhoti (Mens wear), Woolen clothing, Denim clothing, Fur clothing, Thermal clothing, beach clothing, Leather clothing, Outer clothing, Weather resistant outer clothing, Nightdresses, Cocktail dresses, Fancy dress, costume, shirts and skirts, Pantsuits, School uniforms, Socks, Sweaters, Cotton sweaters, Woolen sweaters, Coats, Lab coats, Jackets, Tracksuits, T-shirts, Golf pants, Uniforms, Linings (Ready-made -) [parts of clothing], Hosiery, Mailiots [hosiery], Shoe liners [hosiery], Lingerie, Panties, Pants, Bras, Bra straps [parts of clothing], Bodices [lingerie], Maternity lingerie, Women's lingerie, Lingerie accessories, namely, removable silicone breast enhancer pads used in a bra, Undergarments, Babies' undergarments, Women's undergarments, Underwear, Men's underwear, Boy shorts [underwear], Trousers, Dress trousers, Tracksuits, Track pants, Shorts [clothing], Short trousers, Sweat-absorbent undergarments, Anti-sweat underclothing.
LAKDISON

4322338  16/10/2019

SONU SAIN
BANDRA, MANNAGH KILANGARH, JAISINGHPURA KHOR, JAIPUR
Individual

Address for service in India/Attorney address:
SHAILENDRA KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR

Proposed to be Used

AHMEDABAD
Shoes, Readymade Garments
4322412  16/10/2019
MADSTITCHES DESIGN STUDIO LLP
12, Umpling, R R Colony, Shillong East Khasi Hills, Meghalaya - 793006
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Clothing, Ready-made clothing.
4322447    16/10/2019
DEEPAK VERMA
168, Awadhpur Colony Albatia Road, Near Bodla, Shahganj, Agra, Uttar Pradesh - 282010
OWNER
Address for service in India/Agents address:
ANKUR VERMA
9/112A, JATTI KATRA, MOTI KATRA, AGRA-282003,UP.

Proposed to be Used
DELHI
Footwear
Trade Marks Journal No: 1930, 02/12/2019 Class 25

K.A. ABDUL GAFOOR TRADING AS PACO EXPORTS
S.S. NAGAR EXTN-26, KPN GARDEN, TIRUPUR - 641 607, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Pants, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4322542  16/10/2019
R.KANAGARAJ TRADING AS KAVISRI GARMENTS
NO.4/413A, T.ANADIPALAYAM, THONGUTIPALAYAM POST, TIRUPUR - 641 665, TIRUPUR DIST, TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
To be associated with:
3212849

CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4322601  16/10/2019
SANDEEP SALWAN TRADING AS BRS INTERNATIONAL
L-121, SECTOR 1, DSIIDC BAWANA, INDUSTRIAL AREA, DELHI PIN CODE – 110039.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Clothing, footwear, headwear
SHIV SHAKTI ENTERPRISES
PATEL NAGAR, 10/8, MOTI KATRA, AGRA
FOOTWEAR MANUFACTURER
PARTNERSHIP FIRM

Submitted to be Used
DELHI

FOOTWEAR AND READYMADE GARMENT INCLUDED IN CLASS 25
4322723  16/10/2019
KIDS WORLD
M.M GHOSH STREET, KRISHNANAGAR, KOTOWALI NADIA, WEST BENGAL -741101
THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
4322731   16/10/2019
NIHAL PRASAD SAHU SOLE PROPRIETOR OF JL CLOTHING COMPANY
6C BABUBAZAR, 2ND FLOOR, FANCY BAZAR 781001
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
4322736  16/10/2019
CLAN CHIC PRIVATE LIMITED
FLAT NO A1,BLOCK D, MEENA FLORENCE, NEAR SBI BANK, DASHADRONE, RAJARHAT, KOLKATA 700136
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Clothing, footwear, headwear
HIGH ON GAME

4322982  17/10/2019

HIGH ON GAME PRIVATE LIMITED
HOUSE NO. 18 GALI NO 1, POOJA COLONY SRI GANGANAGAR RJ 335001

Body Incorporate

Address for service in India/Attorney address:
NATH BROTHERS & ASSOCIATES
4-B-44, Jawaharnagar, Sriganganagar, Rajasthan -335001

Used Since : 28/06/2017

AHMEDABAD

Clothing, Footwear AND Headgear.
4323138  17/10/2019
M/S VARASS LOUNGERIES PVT LTD - VINOD NARAN GORI
B 41 Sharmila Mandakini CHS Mulund West, Mumbai 400 080
Incorporated Registered Entity - Vinod Naran Gori

Address for service in India/Attorney address:
JESSICA GILL CHAVAN
182, JANKIDEVI PUBLIC SCHOOL ROAD, ANDHERI WEST, MUMBAI - 53

Proposed to be Used
MUMBAI
Ready Made Garment, Loungewear, Kurtis, Pyjama, Nighty, Night Suit, Undergarments including Bra, Panty, Slip, Leggings
4323267    17/10/2019
RICHIA JOHRI
trading as ;RICHIA JOHRI
B1/18, SECOND FLOOR SAFDARJUNG ENCLAVE NEW DELHI 110029 INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
BHARDWAJ & CO
T 806 C/5 (FF) SUKHDEV NAGAR KOTLA MUBARAK PUR NEW DELHI-3

Proposed to be Used
To be associated with:
4323265
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR
4323411   17/10/2019

APOORV VIJ
C-4/6, Jeevan Jyoti Apartments, near Lok Vihar, Pitampura, Delhi-110034
Individual

Address for service in India/Attorney address:
TATHYAVRITTI LEGAL
2ND FLOOR, 4 COMMUNITY CENTER, EAST OF KAILASH NEW DELHI-110065

Proposed to be Used
DELHI
Clothing, Footwear and Headgear
4323547  17/10/2019
AYAZ MAQSOOD ANSARI  
N 12/379 T-1 S, Dev Pokhri, Bajardiha, Varansi  
Sole Proprietor

Address for service in India/Agents address:  
VIKAS BANSAL  
411, B-09, ITL Twin Tower, NSP, Pitampura, Delhi-110034.

Proposed to be Used  
DELHI  
ALL TYPES OF READYMADE GARMENTS
4323854    17/10/2019
RACHNA DEVI
Gali No-6 Than Singh Nagar, 94/1-A, New Rohtak Road, Karol Bagh, New Delhi, New Delhi, Delhi - 110005
Proprietor

Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
310 3rd Floor, Plot No.1, Main Market, Dwarka Sector-10 110075

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
WEYGO

4323956    17/10/2019
FADHIL KAREEM
3/474E,FAAZ,NORTH AVENUE COLONY, WEST NADAKKAVU, KOZHIKODE, PIN:673011
Proprietorship
Address for service in India/Attorney address:
MUFEED M.K
AL-NUJOOM, VADAKKANODIPARAMBA, KALLAI P.O, KOZHIKODE, KERALA-673003.

Proposed to be Used
CHENNAI
FOOTWEARS
4323994   17/10/2019
CHANDRAMOHAN S
No.29, Peelianman Koil Street, Taramani, Chennai – 600113, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :14/03/2013

CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
4324452  18/10/2019

SIMON DANIEL
532, NGEF Layout, 8th Main, 1st Cross, Sadananda Nagar, Bangalore-560038.
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
READYMAD GARMENTS, CLOTHING
4324612  18/10/2019
AMIT KUMAR SINGH, ADITI PRAKASH WALKE
trading as ;UNFRAMED DESIGNS LLP
E-6B, WING E, VICEROY COURT, THAKUR VILLAGE, OFF. WESTERN EXPRESS HIGHWAY, KANDIVALI EAST, MUMBAI 400101, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
CLOTHING, GARMENTS
MOSHTO
4325101  18/10/2019
KARAN KUMAR Trading as: M/s XAVIER FOOTWEAR
33/B/126, OLD RTO COMPOUND PRATAPPURA, AGRA, UTTAR PRADESH-282001
PROPRIETORSHIP
Address for service in India/Agents address:
BHARAT HASSANI
SHOP NO.1, 1ST FLOOR, BLOCK 18, CLOTH MARKET, SANJAY PLACE, AGRA-282 002.
Used Since :06/09/2019
DELI
SHOES, FOOTWEAR AS INCLUDED UNDER CLASS 25
AJAY DEVGN

4325102  18/10/2019

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since : 09/09/2008

MUMBAI

Clothing, footwear, headwear
LIONTEEN
4325324   18/10/2019
GAJARI ONLINE SERVICES PRIVATE LIMITED
C-398 & 399, Sector – 10, Noida Gautam Buddha Nagar
PVT LTD COMPANY
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
DELHI
Clothing, Footwear, Headwear
4325790    19/10/2019  
SUBHASH CHANDER S/O HAKIM  
VPO PANIWALA MOTA DISTRICT SIRSA, HARYANA, INDIA  
SINGLE FIRM  
Address for service in India/Attorney address:  
ATUL KUMAR SAHUWALA  
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN  
Proposed to be Used  
DELHI  
clothing, footwear, headgear
4325825 19/10/2019
BLSONS ENTERPRISES PRIVATE LIMITED,
E - 704, 7TH FLOOR, RAJHANS PREMIER APARTMENT, INDIRAPURAM, AHINSA KHAND - I, GHAZIABAD - 201010 (U.P.)
BODY INCORPORATE
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.
Proposed to be Used
DELHI
READYMADE GARMENTS, UNDER GARMENTS, HOSIERY GOODS, CLOTHTINGS, FOOTWEARS, HEADGEARS, GOODS INCLUDED IN CLASS - 25.
4326298 21/10/2019
KUMARAN TRADING AS SUDALAI GARMENTS
No.333, Vara Thottam, 15, Velamppalayam, Tirupur - 641 652
SOLE PROPRIETOR

Address for service in India/Attorney address:
P.MEENAKSHI SUNDARAM
‘GOKUL RESIDENCE” # 3/20, GROUND FLOOR, ELLAIAMMAN KOIL STREET, FLAT NO,1-A, WEST MAMBALAM, CHENNAI-600 033.

Proposed to be Used
CHENNAI
Kurta (shirt), Salwar Kurta (Readymade garments for women), Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Tops For men, Caps And Swimsuits.
4326299    21/10/2019
DEEPAK JAIN TRADING AS JAIN APPARELS
No.41, Second Floor, Lakshmi Nagar Main Road, Tirupur - 641 602
SOLE PROPRIETOR
Address for service in India/Attorney address:
P.MEENAKSHI SUNDARAM
'GOKUL RESIDENCE" # 3/20, GROUND FLOOR, ELLAIAMMAN KOIL STREET, FLAT NO,1-A, WEST MAMBALAM,
CHENNAI-600 033.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts,
Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings,
Nightwear, Tops For Women, Tops For men , Caps And Swimsuits.
4326795  21/10/2019
LAKSHMI SUNAINA RAMISSETTY
D NO : 55-41-4/3, Ambedkar Street, Seethammadhara, P & T Colony, Visakhapatnam Urban, Visakhapatnam, Andhra Pradesh
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :01/10/2019

CHENNAI
Clothing, footwear, headwear
4326816 21/10/2019
JITENDRA PARWANI TRADING AS U TURN
A-95, MODEL TOWN, JAGATPURA ROAD, MALVIYA NAGAR, JAIPUR- 302017, RAJASTHAN
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
MENS WEAR, LADIES WEAR, READYMADE GARMENTS INCLUDED IN CLASS 25.
Trade Marks Journal No: 1930, 02/12/2019  Class 25

GAGANDEEP SINGH
HOUSE NO. 2140/7/3 9/10 A, STREET NO. 1, KARAM COLONY, DASHMESH DAIRY, TAJPUR ROAD, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS INCLUDED IN CLASS 25.
4326971  21/10/2019
AMISH JAIN
C-11/15, 2nd Floor, Sector - 3, Rohini, New Delhi - 110085. Opp. NDPL office
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI
READYMADE GARMENTS AND ALL TYPE OF HOSIERY,
4327125 21/10/2019
JAY PANDUBHAI JADIWALA (PROPRIETOR) TRADING AS BEHNA CREATION
G-6, KN PARK SOCIETY, UDHNA MAGDALLA ROAD, SURAT-395017, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :11/10/2019
AHMEDABAD
READY-TO-WEAR CLOTHING, DRESSES, TUNICS, SAREES, GHAGRA CHOLI (READYMADE GARMENTS)
4327127  21/10/2019
VAGHASIYA ANKUR MANSUKHBHAI (PROPRIETOR) TRADING AS YIPSY FASHION
B - 302, SHIVDARSHAN PLAZA, UDHANA GAM, UDHNA, SURAT - 394210, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :08/10/2019
AHMEDABAD
READY-TO-WEAR CLOTHING, DRESSES, TUNICS, SAREES, GHAGRA CHOLI (READYMAD GARMENTS)
MUDRABOINA RANI
BANJARA HILLS, ROAD NO-10, H-NO-8-2-601/G/37, GOWRISHANKAR NAGAR, HYDERABAD, TELANGANA-500034

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
Trade Marks Journal No: 1930, 02/12/2019

Proposed to be Used

MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, BABIES CLOTHING, READY-MADE CLOTHING, WOOLEN CLOTHING
4327632  22/10/2019
SAMRAT DEY PROPRIETOR OF SHENAYA FASHION
FLAT NO. B-11, 3RD FLOOR, ROYAL APARTMENT SARFABAD, SECTOR-73, NOIDA GAUTAM BUDH NAGAR-201304
UTTAR PRADESH INDIA
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :03/10/2017
DELHI
FOOTWEAR
4327633  22/10/2019
RAMARJUN HUB
HOUSE NO 581, JAIN NAGAR VILLAGE, KARALA, NORTH WEST DELHI, DELHI - 110081
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing, footwear, headgear
4327949  22/10/2019
PRASHANT PRAKASHCHAND RAMCHANDANI
FF/179, LAXMI VISHNU MARKET, GHEEKANTA ROAD, GHEEKANTA, AHMEDABAD 380001, GUJARAT, INDIA
Owner
Address for service in India/Attorney address:
RUSHVI N SHAH
25, Jain Society, Near Pritam Nagar Akhada, Ellisbridge-380006, Ahmedabad, Gujarat, India
Proposed to be Used
AHMEDABAD
clothing
4328081  22/10/2019
MR. SANDEEP KUMAR, TRADING AS COLOR CREATION
B 505, SECTOR -9, SAI BABA APARTMENTS, ROHINI, NEW DELHI-110085
Proprietorship Firm
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.
Proposed to be Used
To be associated with:
3335799
DELHI
Clothing; Footwear, Headgear; Sportswear;
4328083     22/10/2019
SONY M
NO 137/4, 3RD MAIN 9TH CROSS, BYRASANDRA,1ST BLOCK EAST JAYANAGAR, BANGALORE, 560011
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Clothing, footwear, headwear.
HIT LOOM

4328135  22/10/2019

MANAJRI NAYAR

VILLA 23, ANUGRAHA GARDENS, CENTRAL STUDIO, DHANALAKSHMIPURAM, SINGANALLUR POST - 641 005, COIMBATORE DIST, TAMILNADU.

SOLE PROPRIETOR

Address for service in India/Agents address:

S. LOGANATHAN

32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI

Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, Pants, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
Hike Sticker Chat

4328493   23/10/2019

HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower A, Asset Area No. 11, Hospitality District, IGI Airport, New Delhi-110037, India.
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since :16/04/2019

DELHI
Clothing; footwear; hosiery goods; bandanas; beach cover-ups; beachwear; bibs; bikinis; bow ties; bras; caps; ear muffs; footwear; gloves; Halloween costumes; hats; head bands; head wear; hosiery; infantwear; jackets; jeans; jerseys; kerchiefs; inner wear; neckties; rainwear; scarves; shirts; sleepwear; socks; stockings; sweaters; sweat pants; sweat shirts; swimsuits; tank tops; tights; t-shirts; underwear; vests; wrist bands;
ATEEB UR REHMAN
Near Maulana Wali Masjid, Mohalla Tobacco Street, Moradabad 244001 IN
Individual (Proprietorship)

Address for service in India/Attorney address:
AKSHANSH AGARRWAL
STATION ROAD KASHIPUR

Proposed to be Used
DELHI

GARMENTS, CLOTHING ALL RELATED GOODS BEING INCLUDED IN CLASS 25
MOSKI
4329998  24/10/2019
VANSH KATARIA
3388, SECTOR-70, MOHALI, PUNJAB
INDIVIDUAL
Address for service in India/Attorney address:
S. KUMAR & CO.
G.F., D-248/10, BALAJI COMPLEX, LAXMI NAGAR, DELHI 110092
Proposed to be Used
DELHI
Garments
SHINERI
4330068    24/10/2019
CHAMPALAL HIRALAL PATEL
trading as ;MADHUR GARMENTS
ROOM NO. 54, 4TH FLOOR, BLDG. NO. 16, SINGHANIYA BUILDING, ANANT WADI, BHULESHWAR, MUMBAI-400002,
MAHARASHTRA, INDIA.
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
CLOTHING READYMADE GARMENTS
PRAUME
4330487  24/10/2019
UMESH KUMAR SHARMA
E-60 A, Street No. 23, 40 Feet Road, Chanakya Place, Part 1, New Delhi-110059
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since: 22/10/2019
DELHI
Clothing, footwear, headgear.
Sumitras

4330725  24/10/2019
SUMITRAS INC
E-2, B BLOCK, PHASE-1, SHANTINIKETAN APPARTMENTS, BHATENDA, RAJARHAT, KOLKATA, WEST BENGAL - 700135
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Clothing
Trade Marks Journal No: 1930, 02/12/2019 Class 25

EMELIE RICHARD PEREIRA
SONAR BHAT, CHANE BORI NAKA, BASSEIN, VASAI, PALGHAR, MAHARASHTRA - 401201.
Sole Proprietress

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
MUMBAI
Sweaters, Shirts, T-shirts, Suits, Hosiery, Belts [clothing], Scarves, Ties [clothing], Shawls, Waistcoats, Skirts, Raincoats, Overcoats, Trousers, Jeans, Pullovers, Frocks, Jackets, Cashmere gloves, Tights, Socks, Bathing suits, Bath robes, Pyjamas, Nighties, Nightwear, Shorts, Pocket squares, Underwear, Clothing for men, women and children, footwear, headgear included in class 25.
SUROOPICA
4331564   25/10/2019
SUNIL KUMAR PODDAR
C/O JAINANDAN PODDAR,NEAR SANTOSH MEDICAL HALL, ZERO MILE,BHAGALPUR - 813210
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Clothing, footwear, headwear
Trade Marks Journal No: 1930, 02/12/2019

4331751 25/10/2019
LITON DAS PROPRIETOR OF AAROH FASHIONS
VILL. FULBARI, P.O. NAHATA, P.S. GOPALNAGAR, DIST. NORTH 24 PGS, PIN. 743290
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
MAHESH NAKHATMAL SHARDA., AN INDIAN NATIONAL
5, BHAIRAVNATH PARK SOCIETY, BHAIRAVNATH CHAR RASTA, MANINAGAR, AHMEDABAD CITY, AHMEDABAD - 380008. GUJARAT - INDIA.

New

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

IN RESPECT OF READYMADE KURTIES, LEGGINGS AND READYMADE GARMENTS INCLUDED IN CLASS - 25
ASTOUND
4332540  28/10/2019
SANDEEP GUPTA PROP. OF STAR GLOBAL ENTERPRISES
E-49, KAML ´NA GAR, DELHI-110007
PROP.
Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007
Proposed to be Used
DELHI
Clothing, footwear, headwear
Trade Marks Journal No: 1930 , 02/12/2019   Class 25

4332762    28/10/2019

KAFEEL AHMAD
203K / 201, NAI BASTI, NABI ULLAH ROAD, WAZIR GANJ, LUCKNOW, UP 226018
INDIVIDUAL

Address for service in India/Agents address:
OOVESH MOHD RAFIQUE SARA
201-B, CHAUHAN CLASSIC, HILL PARK, NEAR AGARWAL ESTATE, JOGESHWARI (W), MUMBAI-400 102
Used Since :01/01/2019

DELHI
CLOTHES, READYMADE GARMENTS
FABISHEE

4332766  28/10/2019

MOHINI DEVI
438- Pocket-A, DDA Flat Loknayakpuram Delhi-110041
Sole Proprietor

Address for service in India/Agents address:
REEMA SHARMA
209, DDA FLATS, POCKET 13, PHASE-1, DWARKA, NEW DELHI-110045.

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
ENSKY

4332855   29/10/2019

SARITA JAIN
GROUND FLOOR, AJ-28A, SHALIMAR BAGH, DELHI- 110088
INDIVIDUAL

Address for service in India/Attorney address:
HIMANSHU GUPTA
E-127, SECTOR-20, NOIDA (U.P.).- 201301

Proposed to be Used
DELHI
UNIFORMS, SCHOOL UNIFORMS, ATHLETIC UNIFORMS, NURSES UNIFORMS, SPORTS UNIFORM AND CLOTHING
UNDER CLASS 25
WHITE ANT

4333044   29/10/2019

HASMUDDIN
E-487/21, OLD MUSTAFABAD, DELHI-94
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
FOXTON

4333085   29/10/2019
VINOD CHOPRA TRADING AS PRIME FASHIONS
STREET NO. 4, PRITAM PURI, SEKHEWAL ROAD, LUDHIANA-141007 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2018

DELHI

Hosiery & Ready-made Clothing.
MACONIC
4333086  29/10/2019
VINOD CHOPRA TRADING AS PRIME FASHIONS
STREET NO. 4, PRITAM PURI, SEKHEWAL ROAD, LUDHIANA-141007 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2018
DELHI
Hosiery & Ready-made clothing.
4333087  29/10/2019
RAMESH CHANDER TRADING AS R.C. BHARDWAJ HOSIERY
HOUSE NO. 553, OLD MADHOPURI, GALI NO. 1, NEAR LAJWANTI DHARAM SHALA, LUDHIANA-141008 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :04/10/2019
DELHI
Hosiery & Ready-made Clothing & Headgear.
PRakhar Chauhan
30, New Vindhyachal Apartments, Plot No. 41, Sector 13, Rohini, Delhi 110085

Proposal to be Used

DElhi

Readymade Garments, Clothing
KIDOGLAMZ

4333347  30/10/2019

AMIT MANOHAR MOHANANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS KRAFTS AND PRINTS
A-1303, Mahavir Universe Stellar CHS., Opp Jain Temple, L B S Road, Bhandup (W), Mumbai, Maharashtra- 400078

A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Clothing
4333462  30/10/2019

NIGAR SULTANA
#21, Ground Floor 6th Cross, Kousar Nagar, R.T Nagar Post, Bangalore North, Karnataka - 560032
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
ROWWET MOBILITY PVT. LTD
1194/27B, Krupa Building, Dnyaneshwar Paduka Chowk, Pune-411005

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
Mumbai
Clothing, footwear, headgear, parts of clothing and sports footwear.
4334058   30/10/2019
D N TRADERS
GROUND FLOOR, OLD BATA ROAD, SILIGURI, DARJEELING, WEST BENGAL, 734004
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
4334202  31/10/2019
MR. CHOTHARAM KHIMAJI MALI
173, SHAH STREET, NEAR POST OFFICE, PARIA, TAL: PARDI, DIST: VALSAD, PIN-396145, GUJARAT
An Indian National
Address for service in India/Attorney address:
SHUMANTO GUPTA
38A ,NARSINGHA AVENUE, KOLKATA-700 074

Proposed to be Used
AHMEDABAD
Clothes, dress, footwear, headgear
SG:88

4334506  31/10/2019

TAHIR HUSSAIN
B-222, WELCOME, SEELAMPUR, GARHI MENDU, DELHI-53
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
READYMADE GARMENTS, JEANS PAINT, SHIRTS, HOSIERY ITEMS, UNDERGAREMTS, FOOTWEAR FOR MEN'S, WOMEN'S AND CHILDREN IN CLASS 25
SIXPAVILION

4334508  31/10/2019
ROHIT PODDAR
101A SIDHI VINAYAK APPT., MUKTI SHARAN LANE NEAR LALPUR THANA, RANCHI, JHARKHAND
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
KOLKATA
CLOTHING, HEADGEAR, FOOTWEAR
YAZHINI

4334937  31/10/2019

KRRISH INDUSTRIES
Thekkupattu Village and post,No-8/687,Ambalur(Via),Natrampalli,Vellore-635801

Proprietorship

Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.

Proposed to be Used

CHENNAI

Clothing, footwear, headwear
4335090  01/11/2019

AARIF
B 122, N BLOCK, NEAR POLICE STATION, SANJAY BASTI TIMARPUR, NORTH DELHI, DELHI-110054, INDIA.
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI

CLOTHING, HEADGEAR AND FOOTWEAR INCLUDED IN CLASS 25.
RAJ ENTERPRISES
# 12-08-323/1, 1st and 2nd Floor, Hunter Road, Warangal-506002, Telangana
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
To be associated with:
3720740, 4001460

CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
Bumpadum

4335426   01/11/2019
BUMPADUM MANUFACTURING AND TRADERS PRIVATE LIMITED
No. 399, 5th Main, RBI Layout, JP Nagar 7th Phase, Bangalore - 560078
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :23/07/2016
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
Priority claimed from 03/05/2019; Application No. : 18060376 ;European Union

ROOFOODS LTD

The River Building - Level 1 Cannon Bridge House, 1 Cousin Lane, London, EC4R 3TE, United Kingdom.
A company incorporated under the laws of United Kingdom.

Address for service in India/Attorney address:

K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used

DELHI

Clothing; footwear; headgear; jackets; gloves; jumpsuits; trousers; clothing for cycling; clothing for riding motorcycles and scooters; aprons; chef's hats.
DELIVEROO

Priority claimed from 03/05/2019; Application No. : 18060373 ; European Union
4335486  01/11/2019

ROOFOODS LTD
The River Building - Level 1 Cannon Bridge House, 1 Cousin Lane, London, EC4R 3TE, United Kingdom.
A company incorporated under the laws of United Kingdom.

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
To be associated with:
3996735
DELI
Clothing; footwear; headgear; jackets; gloves; jumpsuits; trousers; clothing for cycling; clothing for riding motorcycles and scooters; aprons; chef's hats.
4335747  01/11/2019
REKHA MISHRA PROP. OF TEXTILES AND DENIM SOURCING CO.
9/29A, MAIN ROAD, KAILASH NAGAR, GANDHI NAGAR, DELHI 110031
PROPRIETOR
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

**Proposed to be Used**

**DELHI**

Clothing, footwear, headwear
4335801  01/11/2019
MUNAVARKHAN MAJIDKHAN PATHAN PROPRIETOR OF AYAZ HOSIERY
4 KHAN MAZIL, MIRGAWAD, PANCH KUVA, REVDI BAZAR, KALUPUR, AHMEDABAD-380 001, GUJARAT-(INDIA).
PROPRIETOR OF AYAZ HOSIERY

Address for service in India/Attorney address:
PRIYANKA B NAGAR, ADVOCATE
V S CONSULTANCY, H/203 RADHEY RESIDENCY, NR. LALGEBI CIRCLE, SP RING ROAD, HATHIJAN, AHMEDABAD - 382445 - GUJARAT INDIA

Proposed to be Used
AHMEDABAD

READYMADE GARMENTS, HOSIERY GARMENTS SOCKS INCLUDED IN CLASS - 25
RUNJOGGERS

4335820  01/11/2019
VIPAN KUMAR DHAND TRADING AS ROOBAL GARMENTS
1926, STREET NO. 4, BASANT NAGAR, SHIV PURI, LUDHIANA-141008 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 01/06/2014

DELHI

Hosiery & Ready-made Clothing.
YFB

4335831   01/11/2019

MANISH SONI

HOUSE NO 194/1 GALI NO 1 SHIV COLONY PALLA NO 1 FARIDABAD HARYANA 121003

CLOTHING REDAYMADE CLOTHS

proprietor

Proposed to be Used

DELHI

CLOTHING AND ALL TYPES OF READYMADE GARMENTS
Trade Marks Journal No: 1930, 02/12/2019 Class 25

4335945 01/11/2019
WILSON ANIL FERNANDES
A 580 NEW ASHOK NAGAR VASUNSHRA ENCLAVE
PROPRIETORSHIP
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
READY MADE GARMENTS
FLYKICK JEANS

4336180  02/11/2019

RABBE ALI
VILL- GURPURI CHANDAN GURPURI, BADAUN, U.P-243634
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4336221 02/11/2019
VEENA KARTAN Proprietor of M/s. KASHVI ENTERPRISES
1-12-9/5, Temple Alwal, Alwal, Hyderabad
Proprietor
Address for service in India/Attorney address:
MANJULA ALETI- COMPANY SECRETARY
Shop No.2, Maheshwar Complex, Kukatpally, Hyderabad

Proposed to be Used
CHENNAI
READymade Garments
4336591  02/11/2019
BEKKAM LAKSHMI NARAYANA
# TEEDEED, VENKATAMPETA, CHINTHAPALLI MANDAL, NALGONDA DISTRICT - 508373, TELANGANA STATE.,
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
To be associated with:
4056292

CHENNAI
READY-MADE CLOTHING, SHIRTS, T-SHIRTS, JEANS, GARMENTS FOR PROTECTING CLOTHING, READY-MADE CLOTHING, FOOTWEAR, CAPS, FABRIC BELTS, WAIST BELTS
Reid & Taylor
4336962  04/11/2019
REID AND TAYLOR (INTERNATIONAL) LIMITED
BOLAM HOUSE, NASSAU, BAHAMAS.
(A COMPANY ORGANISED AND EXISTING UNDER THE LAWS OF BAHAMAS)
Address for service in India/Agents address:
M & M LEGAL VENTURES.
LAW HOUSE, 1ST FLOOR, 8, PITHA STREET, MUMBAI - 400 001.
Used Since :31/12/1998
To be associated with:
1145666
MUMBAI
READY TO WEAR CLOTHING, HEADWEAR AND FOOTWEAR INCLUDING ALL OTHER GOODS INCLUDED IN CLASS 25
HALL OF TRENDING CULTURE

4337093  04/11/2019

SHIVAM BAGRI
A-2 S/F Kh No. 108/2, Main Road Ganga Vihar, Near Tower Wali Building, Delhi-110094
Wholeseller & Retailer of Cloths
Individual

Proposed to be Used
DELHI
CLOTHTINGS HEADGEARS FOOTWEARS
RENELL

4337216   04/11/2019

SHRI. PRATEEK AGARWAL,
No-8-2-616/S/2/1, Banjara Hills, Road No-11, Hyderabad – 500 034, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

Clothing, Ready-Made Clothing, Suits, Shirts, T-shirts, Business suits, Jeans, Hosiery, Dresses, Girls' clothing, Sarees,
Salwar Kurta, Footwear, Kurta, Pajamas, Ghagra Choli, Baby Clothes.
HARAGO
4337408  04/11/2019
HARSH AGARWAL S/O KAMAL KISHORE AGARWAL
417-B, SHASTRI NAGAR, BHILWARA - 311001
HARSH AGARWAL INDIVIDUAL APPLICANT
Address for service in India/Agents address:
SUNIL KUMAR GOYAL
162, MAYANK ENCLAVE, BHAVANI NAGAR, MURLIPURA, JAIPUR.

Proposed to be Used
AHMEDABAD
CLOTHING, MENS CLOTHING, LADIES CLOTHING, WOMEN CLOTHING, CHILDREAN CLOTHING, SLEEPING GARMENTS, UNDER GARMENTS, LEATHER GARMENTS, FOUNDATION GARMENTS, SPORTS GARMENTS, RELIGIOUS GARMENTS AND OTHER CLOTHING COVERED IN CLASS 25
R360

RAUNAK VENTURES
Flat No. A/5, Satnam Apartment, LT Road, Mulund (E), Mumbai – 400081
A Partnership Concern

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Clothing including boots, shoes and slippers; sports and leisure wear, sports and leisure shoes; headwear, caps and hats; gymnastic clothing; gymnastic shoes; yoga bottoms; yoga tee-shirts; athletic clothing; footwear for track and field athletics; athletic uniforms; moisture-wicking sports shirts; moisture-wicking sports pants; head sweatbands.
JUSTHYPE
4337915  05/11/2019
ISHWAR YADAV
C-101, U.G.F, M.P ENCLAVE, PITAMPURA, DELHI-34
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
BANTER

4337916  05/11/2019
ISHWAR YADAV
C-101, U.G.F, M.P ENCLAVE, PITAMPURA, DELHI-34
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
BLakshmiEcom

4337998   05/11/2019

NAGESH RAJ KBHARANDA
45, Shantinagar, School Road, 1st Bye Lane, Mukherjee Catterings, Howrah - 711109 (WB)


Individual

Proposed to be Used

KOLKATA

Headgear, Clothing & Footwear
4338140  05/11/2019

NADIM HAFIZ SIDDIGUI
M/s ZEAL TRADE, BLDG NO C-2, SHOP NO 12, N G STATE, MEERA BHAYANDAR ROAD, MIRA ROAD EAST, THANE 401107
Proprietor of Trademark

Address for service in India/Attorney address:
OMNIA LEGAL
5/19 Kirti Nagar Industrial Area, New Delhi-110015

Proposed to be Used
MUMBAI
Clothing, Footwear, Headgear
HiloRill
4338847 05/11/2019
KHUSHBOO SHARMA
Digital Wings, B-192, Ground Floor, Tigri Extn., Delhi-110062
Sole Proprietor
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Proposed to be Used
DELHI
Readymade Garments, Clothing, Underwear, Briefs, Babies' pants, Body shapers, Corsets [underclothing], Slips [underclothing]
SIOG

4338980    05/11/2019
RAR TEXTILES PRIVATE LIMITED
6/237 First Floor Belan Ganj, Tikoniya AGRA
body corporate

Address for service in India/Attorney address:
MS. NIKITA ROHILLA
HOUSE NO. 2B/1768 NAVEEN NAGAR SAHARANPUR 247001 UTTAR PRADESH.

Proposed to be Used
DELHI

Clothing, footwear and headwear for human beings
Buck mason
4339006 05/11/2019
M/s MANJULA STORES; Proprietor VITTHALBHAI MAGANBHAI BHALALA
BUILD B FLAT NO 103, SHANGRILA HEIGHTS, MOTA VARACHA, SURAT, Surat, Gujarat, 395010
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
HARPREETSINGH BANKER
'SATGURU HOUSE' Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007
Proposed to be Used
AHMEDABAD
Clothing
4339206  06/11/2019
SANTOSH KUMAR TRADING AS ROYAL ENGINEERING
1st Floor, 237A, Main Market, Madanpur Khadar, Sarita Vihar, South Delhi, Delhi - 110076
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Clothing, footwear, headwear.
TOWN GIRL
4339225  06/11/2019
RAHUL KUMAR KRISHNA KUMAR KESARWANI TRADING AS STYLE COLLECTION
Ground Floor, Shop No 04, BK No 2009, Room No 1, Behind Paru Shah Market, Section - 37, Ulhasnagar, Thane, Maharashtra - 421005
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/08/2019
MUMBAI
Ready-made clothing.
4339279  06/11/2019
SHUBHANKAR PASRICHA
FLAT NO. 29A, NAKODAR ROAD, SILVER HEIGHTS APARTMENTS, WADALA CHOWK, JALANDHAR,
Proprietor
Address for service in India/Attorney address:
SUDHAKAR JHA
59, Vijay Block, Emco complex, Laxmi Nagar, Delhi-110092
Proposed to be Used
DELHI
Clothing, Headgears, Footwear, Including sports wear boots, Sports Shoes and slippers included in class 25
KALASATI
4339287  06/11/2019

DHIVYA RAMANUJAM
Flat No 01, Building No 12C, Brindavan Society, Majiwada, Thane, Maharashtra - 400601.

Individual

Address for service in India/Agents address:
PRAJAKTA PRAMOD KAREKAR
33/H, MUGHBHAT X LANE, R.N.4, MUMBAI-400004.

Proposed to be Used
MUMBAI
Saree.
Bonvet
4339511  06/11/2019
HITESH JAIN
GROUND FLOOR, PLOT E-113, KH NO, 21/24 BLOCK E NANHEY PARK, UTTAM NAGAR, NEW DELHI - 110059
Class 25 Trademark
INDIVIDUAL
Proposed to be Used
DELHI
CLOTHING
SHALIGRAM

4339519  06/11/2019
KHOKHAR PINAL JAYDEEPKUMAR
SHOP NO. 12, MAHAVIR SOC, MAHAVIR CIRCLE, YOGI CHOWK, SURAT, GUJARAT-395010
INDIVIDUAL
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070
Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADWEAR
4339534  06/11/2019
R.N.SUBRAMANI TRADING AS SHRI KRISHNA TRADERS
NO.132/1, KARUPPANNASAMY KOIL THOTTAM, SASTRINAGAR 2ND STREET, RAILWAY COLONY POST, ERODE - 638 002, ERODE DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Dhotie (Mens Wear) And Lungi (Tehmad Indian Lower Wear), Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4339553  06/11/2019
INFLUENCERS COLLECTIVE PRIVATE LIMITED
B – 65, CHANAKYA PLACE, PART – 1, NEW DELHI – 110 059
Company Incorporated Vide CIN: U51311DL1996PTC081837
Address for service in India/Attorney address:
NEHA GUPTA
M-57, SHYAM NAGAR, KHYALA ROAD, NEW DELHI - 110018

Proposed to be Used
DELHI
Bandanas [neckerchiefs], beach shoes, boots, boots for sports, boxer shorts, caps [headwear], clothing, footwear, hats, headbands [clothing], headgear for wear, hoods [clothing], jackets [clothing], jerseys [clothing], leggings [trousers], money belts [clothing], motorists clothing, neck scarves [mufflers] / neck scarfs [mufflers] / mufflers [neck scarves], outerclothing, pyjamas / pajamas, ready-made clothing, scarves / scarfs, shirts, shoes, short-sleeve shirts, skull caps, slippers, socks, sports jerseys, sports shoes, sports singlets, stuff jackets [clothing], suits, sweaters / pullovers / jumpers [pullovers], tee-shirts, trousers / pants (Am.) and visors [headwear] as per Class – 25
4339554    06/11/2019
S.PONNIYENSELVAN TRADING AS SRI ABARNA GARMENTS
NO.8/3238-K, JAI GANESH NAGAR 2ND STREET, POOLUVAPATTI (PO), P.N.ROAD, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4339558  06/11/2019
RAMARAM PATEL TRADING AS JIVAJI EXPORTS
NO.101/46, THIRU NAGAR, MANGALAM ROAD, PARAPALAYAM, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4339559  06/11/2019
KANARAM TRADING AS SHREE MAHALAXMI SILKS
NO.1, THULASI RAO 2ND STREET, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nightlies, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
ZEDLOON
4339567 06/11/2019
VIJAY M. SHATIJA TRADING AS RAJENDRA SYNTHETIC MILLS.
PLOT NO. B-3, M.I.D.C., MURBAD-421 401, DIST. THANE.
SINGLE FIRM
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).
Proposed to be Used
MUMBAI
READYMADE GARMENTS, JEANSWEAR, CLOTHING.
HIGH-UP
4339644    06/11/2019
AMIR KHAN
B-9/24, GHALI NO. 5, KABIR NAGAR, GOKALPUR, DELHI-94
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GHALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
PEEGLI

4340139  06/11/2019

AAEONE
45/1, THIRD FLOOR, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017
Partnership Firm

Address for service in India/Attorney address:
K.JAYASREE
INDUS PACIFIC 4th Floor, TMR Towers, Varthur Main Road, Thubarahalli Bangalore, Karnataka 560066, India
Used Since :31/10/2015

DELHI
Clothing, Footwear and Headgear
NAVKAR DUPATTA

4340303  06/11/2019

NAVKAR COTTON MILLS
BAGHMAL SINGHVI HAVELI, MANAK CHOWK, JODHPUR

LOGO
PARTNERSHIP FIRM

Proposed to be Used

AHMEDABAD

DUPATTA
Girl Pearl
4340515  06/11/2019
POOJA YADAV TRADING AS GIRL PEARL
L-1/52,Budh Vihar Phase-1,Sultanpuri,C block,North West delhi,Delhi-110086
Single Firm
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)
Proposed to be Used
DELHI
Clothing, footwear, headgear
KAIRANG

4340533  07/11/2019
MRS. KARISHMA DINESH MANGIANI
Flat No-106, 1st Floor, Block- F, Brigade No-7, Banjara hills, Khairatabad, Hyderabad -500034, Telangana, India.
An Individual

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used

CHENNAI
4340542   07/11/2019
BALAMURUGAN GARMENTS
NO.306, 10TH STREET,KUBERAN NAGAR EXTENSION, MADIPAKKAM, CHENNAI,TAMILNADU –600091
Partnership firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
READY MADE GARMENTS
4340548    07/11/2019
SATHASIVAM BALAMURUGAN
50, SRI SAI AVENUE, P.AYYASAMY NAGAR, THOTTIPALAYAM, CHINNIYAMPALAYAM, COIMBATORE, TAMIL NADU- 641062
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Clothing, footwear, headwear.
SHANKAR GOPAL KESHARWANI
trading as ;M G PLUS
PLOT NO.203, SECTOR-18-A, SHIV MANDIR ROAD, NERUL (WEST), NAVI MUMBAI 400706.

Proposed to be Used
MUMBAI
READYMAD-GE GARMENT.
4340714  07/11/2019
ROSHANLAL KISHANLAL JAT AN INDIAN NATIONAL SOLE PROPRIETOR OF SHREE DEV CREATION
SHOP NO - 294, 2ND FLOOR, KARNAVATI PLAZA – IV, OPP. CENTRAL BANK OF INDIA, REVDI BAZAR, AHMEDABAD - 380002. GUJARAT - INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :06/05/2019

AHMEDABAD

IN RESPECT OF KURTIES, LEGGINGS, READY MADE GARMENTS, SARIS, KIDS WEAR, LADIES WEAR, SHIRTS, PANTS, JEANS, T-SHIRTS, HOISERY ITEM, UNDER GARMENTS (LADIES, GENTS, KIDS), TRACKS, BRIEFS, PANTIES, CAPRI AND BERMUDAS INCLUDED IN CLASS – 25.
4340853    07/11/2019
KULJEET SINGH
IX/6659, Janta Gali, Gandhi Nagar, Delhi-110031
Individual
Address for service in India/Attorney address:
VIJAY KUMAR GUPTA
S-99,SECOND FLOOR SUNDER BLOCK SHAKARPUR DELHI-110092

Proposed to be Used
DELHI
Kurti,Suits,Jeans Jackets, Trousers, Sherwani, Kurta-Pyjama, , Tops, Dresses, , Jeggings, Capri, Shorts,Caps , Coat- Pant, Sherwani, Dressing Stoles, , Overcoats, Legging, Trousers, , T-Shirts, Lowers, Sweat Shirts, Sweaters, Underwear, Uniforms.
FAIZAN AHMAD  
S/O ALAY NABI, 146A, MOHALLA BIBI ZAIE HADAF, NEAR GHAUSIYA MASZID, CATECHIZE SCHOOL, SHAHJAHANPUR, UTTAR PRADESH-242001  
CITIZEN OF INDIA

Address for service in India/Agents address:  
RITURAJ RASTOGI  
12, CIVIL LINES, OLD R.T.O. OFFICE, BAREILLY(U.P.)- 243001.

Proposed to be Used
DELHI
Footwear, footwear uppers, fittings of metal for footwear, heelpieces for footwear, non-slipping devices for footwear, soles for footwear, tips for footwear, welts for footwear included in class 25.
LOOMFOLKS

4340894   07/11/2019
LOOMFOLKS PRIVATE LIMITED
A1-701, Shree Laxmi Park, Phase 1, Yashodha Nagar, Thane, 400601, Maharashtra, India

Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.

Proposed to be Used
MUMBAI
Clothing, footwear, headwear as covered under Class 25
AFLETON

4340972  07/11/2019
AFLETON RETAIL PRIVATE LIMITED
F.NO-203, KAMAKSHI RESIDENCY PADMANAGAR COLONY, QUTHBULLAPUR, SUCHITRA HYDERABAD - 500054,
TELANGANA, INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR
DCOMFORT SHOES
4340987  07/11/2019
DHARAMPAL YOGI
PLOT NO. 68, PURVI BHAAG, SIDHU NAGAR, MURLIPURA, JAIPUR - 302039 (RAJASTHAN)
SINGLE FIRM
Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SCHEME, JAIPUR - 302001 (RAJASTHAN)
Used Since :15/10/2019
AHMEDABAD
SHOES AND FOOTWEAR
4341079  07/11/2019
SHINOJ
AP166, VADAKKINAYIL, ELAYAD P.O., THIMIRI, KANNUR, KERALA-670581
SOLE PROPRIETOR
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
CLOTHING AND READYMADE GARMENTS
4341080 07/11/2019
MOHAMMED SHAEEK A
Alikkal, Thrikkadeeri - ii, Trikkatiri, Palakkad, Kerala - 679502
SOLE PROPRIETOR
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Proposed to be Used
CHENNAI
CLOTHING AND READYMADE GARMENTS; SHIRTS AND T-SHIRTS
EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, MOTILAL NAGAR, SRIRANG SABDE MARG, OFF LINK ROAD, GOREGAON (W), MUMBAI – 400104
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :11/11/2009

To be associated with:
2542461

MUMBAI
READY-TO-WEAR GARMENTS & HOSIERY; CLOTHING AND FOOTWEAR; UNIFORMS & UNIFORM CLOTHING;
CHILDREN'S CLOTHING, TROUSERS, SHIRTS, SKIRTS, COATS, JACKETS, TIES, GLOVES (CLOTHING), SCARVES, CAPS,
HATS AND BONNETS, BELTS (CLOTHING), SOCKS, NAPKINS; KNITWEAR (CLOTHING); CHILDREN'S CLOTHING;
DANCING GEAR; SWIMWEAR; SPORTSWEAR; FOOTWEAR INCLUDING BOOTS, SHOES AND SLIPPERS, SANDALS FOR
SPORTS, FOR EXAMPLE, SPORTS SINGLETS, CYCLISTS' CLOTHING, JUDO AND KARATE UNIFORMS, JERSEYS,
FOOTBALL SHOES, GYMNASTIC SHOES, SWIMWEAR; COSTUMES AND DRESSES, HEADWEAR; SHORTS, CUFFLINKS,
WRIST BANDS.
4341144  07/11/2019

M/S. NEXO MARKETING PRIVATE LIMITED
No. 9/26 C, Kolathara Post, Srambia, Near Masjid, Pin - 673 655, Kozhikode District, Kerala, India
Private Limited

Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.

Proposed to be Used
CHENNAI
Footwear
4341550 08/11/2019
MANNISH YADAV
13-D, Mansarovar Apartments, Sector-61, Noida, UP-201301
Sole proprietor
Address for service in India/Attorney address:
SAGAR KUMAR PRADHAN
43, AJANTA APPARTMENT, 36, I.P. EXTENTION DELHI 110092
Used Since: 01/04/2018
DELHI
Clothing, footwear, headgear
TOPSTREET
4341622 08/11/2019
AMITKUMAR K RAGHANI TRADING AS RAJMATA TEXTILE
1661, Maneklal Arcade, B/H Panchkuva Sindhi Market, Sarkiwad, Sarangpur, Ahmedabad, Gujarat - 380001
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
AHMEDABAD
Ready-made clothing.
Runnersclick

4341669 08/11/2019

MOHAMMAD AKRAM
T-544, ST. NO. 14, GAUTAMPURI, DELHI-110053

INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI

Clothing, footwear, headwear.
High on Soda

4341852  08/11/2019
PASWAY CLOTHING PVT. LTD.
10, Mahatma Gandhi Street, Thuraipakkam, Chennai, Tamil Nadu, India- 600097
BODY INCORPORATE

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
SpicyHalwa

4341853  08/11/2019
PASWAY CLOTHING PVT. LTD.
10, Mahatma Gandhi Street, Thuraipakkam, Chennai, Tamil Nadu, India- 600097
BODY INCORPORATE

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
HRR

4342081  08/11/2019
RAJ KUMAR BIYANI
1, TARA BHAWAN ESHAN BOSE LANE, NEAR FAZIR BAZAR BUS STOP, HOWRAH, SIBPUR HAORA, WEST BENGAL - 711102
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Clothing, footwear, headwear
REDLY

4342152  08/11/2019
POOJA A CHAVAN PROPRIETOR OF ROHIT GARMENT
VIKAS INDUSTRIAL ESTATE VEERA DAIRY COMPOUND OPP.HANUMAN TEMPLE INDRA NAGAR R.S ROAD MALAD (EAST) MUMBAI-400097 MAHARASTRA
Proprietorship Firm

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
MUMBAI
Clothing
REELIZE

4342153  08/11/2019

POOJA A CHAVAN PROPRIETOR OF ROHIT GARMENT
VIKAS INDUSTRIAL ESTATE VEERA DAIRY COMPOUND OPP.HANUMAN TEMPLE INTRA NAGAR R.S ROAD MALAD (EAST) MUMBAI-400097 MAHARASTRA

Proprietorship Firm

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
MUMBAI
Clothing
DOSH KIDS PLUS

4342156  08/11/2019

PANKAJ KAKRANIA
14/3, Rupehand Roy Street, Saraswati Plaza, 2nd Floor, Kolkata-700007, West Bengal.
Individual

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Readymade Garments.
NAUGHTY FISH

4342398  08/11/2019

RAMAN DEEP SINGH
15A/20, East Patel Nagar, New Delhi – 110008
INDIVIDUAL

Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048

Proposed to be Used
DELHI

READYMADE GARMENTS, HOISERY GARMENTS, CLOTHING, FOOTWEAR; HEADWEAR; HEADGEAR ALL BEING GOODS INCLUDED IN CLASS 25.
LIKE-U
4342429 08/11/2019
RAKESH AHUJA TRADING AS R.N. DAVINDER HOSIERY
B-25, G-5/2183/661/46B/9A, STREET NO. 2, JAGDEEP NAGAR, BASTI JODHEWAL, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/10/2016
To be associated with:
3476335
DELHI
Hosiery & Ready-made Clothing.
DOERSHAPPY SALE AND SERVICE PRIVATE LIMITED
H.No-G-53, Kh.No-55/20/2, Jai Vihar, Nangloi, Near Pole No- Ngl-K-695, New Delhi-110043
Private Limited Company
Address for service in India/Attorney address:
GAURAV KESWANI
29/135 West Patel Nagar, New Delhi-110008
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR AS INCLUDED IN CLASS 25
Filemot

4342736   09/11/2019

MUSKAAN CHAUHAN
A/202, Sudarshan CHS, Acharya Dhone Marg, Parel, Mumbai 400012
Individual

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
MUMBAI
APPARELS AND CLOTHING.
4342761  09/11/2019
HITENDRA JENTIBHAI TALAVIYA (TRADING AS A M/S. TREED COMPANY)
GROUND FLOOR, H-25, BAJRANG RAW HOUSE, NEAR VACHNAMRUT APPARTMENT, LASKANA, SURAT– 395008,
GUJARAT
Individual Proprietor
Address for service in India/Attorney address:
DHANANI KIRANKUMAR PRAFULBHAI
52, ANAND PARK SOCIETY, B/HG NIRMAL NAGAR SARATHANA JAKAT NAKA, VARACHHA ROAD, SURAT - 395006,
GUJARAT, INDIA
Used Since :29/08/2016
AHMEDABAD
Clothing
SHORTBILLIONCLUB

4342797  09/11/2019
NAVEEN GHAHAT
PLOT NO. 26,27,28, KHASRA NO. 172/4, 1ST FLOOR, GALI NO. 3, NEAR KALI GHAT, WAZIRABAD VILLAGE, BURARI, NORTH EAST DELHI, DELHI-110084

PROPRIETORSHIP

Proposed to be Used
DELHI
Clothing, footwear, headgear
4342798 09/11/2019
SS BALODA PRIVATE LIMITED
F-125 NEW MODEL TOWN HISAR -125001
Company is incorporated under Companies Act, 2013 vide Corporate Identity Number- U18209HR2019PTC082343
Address for service in India/Attorney address:
DHIRENDER TRIPATHI
OFFICE NO.502 5th FLOOR LAXMI TOWER, BEHIND AKASH CINEMA, AZADPUR DELHI-110033
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4343296  10/11/2019
PROS & PROS
1202, A7, Megapolis Splendour, Hinjewadi Phase 3, Pune 411057
Proprietorship Firm
Proprietorship Firm
Proposed to be Used
MUMBAI
Clothing; Clothing, footwear and headwear for humans; Clothing, footwear and headgear; Fashion hats; Boots; Footwear for children; Suits [clothing]; Outdoor clothing; Woollen clothing; Mufflers [clothing]; Ties [clothing]; Jackets [clothing]; Belts [clothing]; Babies' clothing; Articles of clothing, footwear and headgear for babies and toddlers; Headwear; Women's wear; Clothing for women; Footwear for women and men; Waist belts; Ready-to-wear clothing; Children's boots; Children's shorts; Shirts for children; Children's bodysuits
Shelltoes

4343767  11/11/2019
SONAL ARORA (PROP.) OF M/S SONAL TRADING CO.
424, 4TH FLOOR, S G SHOPPING MALL, D C CHOWK, SECTOR 9, ROHINI, DELHI 110085.
SINGLE FIRM

Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.
Used Since :01/10/2019
DELHI
FOOTWEAR.
SINGLE CHAIN

4343977   11/11/2019
SWEETY FASHION PVT. LTD.
A-1029, Ground Floor, Radha Krishna Textile Market, Ring Road, Surat-395002 (Gujarat)
Company Registered under the Company Act

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Proposed to be Used
AHMEDABAD
Saree, Dupatta, Readymade Garments, Clothing
MOFE
4346122  13/11/2019
HARSHDEEP SINGH
HOUSE NO. 1568, PHASE 3B2, SAS NAGAR (MOHALI), PUNJAB
TRADING IN APPARELS AND CLOTHINGS
PROPRIETOR
Proposed to be Used
DELHI
APPARELS, CLOTHING, FOOTWEAR, HEADWEAR
4346724    14/11/2019
KESHAV INDIA FOOTWEAR PVT. LTD.
307/4, 1ST FLOOR, SHAHZADA BAGH, DELHI-110052
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2019
DELHI
FOOTWEAR
RINCAL
4347897  15/11/2019
RINCAL INDUSTRIES PRIVATE LIMITED
4/2011, SARLEY, ZAREENA ROAD, NEAR SP KOTHI, DIPUGARHA, HAZARIBGA 825301
RINCAL
The reflection of you
Proposed to be Used
KOLKATA
CLOTHING, FOOTWEAR, GOGGLES, HEADGEAR, BELT
SINS ART

4348046  15/11/2019

RAMESH KUMAR S/O MAHIPAL SINGH
B-13, KEDLA PALACE MANGAL VIHAR COLONY MURLIPURA, JAIPUR, RAJASTHAN, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

clothing, footwear, headgear.
4349437  16/11/2019
NICKY CHERIAN
AP 875, 61ST STREET, 10TH SECTOR K K NAGAR,CHENNAI-600078
The Trademark Act 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Finished textile linings for garments
TITONI

3437048    20/12/2016
AKSAR WIRE PRODUCTS PVT. LTD.
PLOT NO. 288, SECTOR -24, NIT, FARIDABAD-121005.
TRADER AND MANUFACTURER
Used Since :14/07/1992
DELHI
PINS AND NEEDLES; LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES INCLUDED IN CLASS 26.
3830239  11/05/2018
SHIV PRASAD DAYMA S/O PRITHVI RAJ DAYMA
M/S MURLIWALA MILLS, 113, JAWAHAR NAGAR, KHODIYA BALAJI ROAD, PALI (RAJASTHAN)
Proprietorship
Address for service in India/Attorney address:
SHYAM ARHA, ADVOCATE
C/O SHYAM & ASSOCIATES, 52, BAPU NAGAR, PALI - MARWAR - 306401, RAJASTHAN
Proposed to be Used
AHMEDABAD
EMBROIDERY AND EMBROIDERED GOODS, EMBROIDERED GARMENTS, EMBROIDERED TEXTILE ACCESSORIES
3830240  11/05/2018
SHIV PRASAD DAYMA SO PRITHVI RAJ DAYMA
M/S MURLIWALA MILLS, 113, JAWAHAR NAGAR, KHODIYA BALAJI ROAD, PALI.306401 (RAJASTHAN)
Proprietorship
Address for service in India/Attorney address:
SHYAM ARHA, ADVOCATE
C/O. SHYAM & ASSOCIATES, 52, BAPU NAGAR, PALI - MARWAR - 306401, RAJASTHAN

Proposed to be Used
AHMEDABAD
SAREE FALL, EMBROIDERY AND EMBROIDERED GOODS, EMBROIDERED GARMENTS, EMBROIDERED TEXTILE ACCESSORIES
Associate with old registered trademark 3251417.
UDAY MAHADEO GHARE (KARTA), SHUBHA UDAY GHARE, SHIVAM UDAY GHARE & SAI UDAY GHARE
1-A, SANDESH BHUVAN, BAJAJ CROSS ROAD, KANDIVALI WEST, MUMBAI - 400067, MAHARASHTRA, INDIA
HINDU UNDIVIDED FAMILY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

4118789  15/03/2019

MUMBAI
LACE, BRAID AND EMBROIDERY, AND HABERDASHERY RIBBONS AND BOWS; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS; HAIR DECORATIONS; FALSE HAIR.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4182642 21/05/2019
SUJE TEX PVT. LTD.
A 25/27, GUJARAT ECO TEXTILE PARK, NH-8, PALSANA, GUJARAT-394315
A Private Limited Company
Address for service in India/Attorney address:
CHANDNI JINDAL
B-603, MANGLAM HEIGHTS, BESIDE RAJHANS SYNFONIA NEAR ABHVA CHOWKDI, VESU, SURAT, GUJARAT-394230
Proposed to be Used
AHMEDABAD
Ribbons of textile materials
BACHAO
4182827  21/05/2019
MS. SUJATA CHANDRAN.
A-6 Krishna, Juhu Road North, Juhu P.O., Mumbai 400 049.
Indian Inhabitant.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
Lace and embroidery, ribands and braid, buttons, buckles and brooches [clothing accessories]; shoe buckles, collar supports, press buttons, hooks and eyes, pins and needles, artificial flowers being goods included in class 26.
4184293   23/05/2019
NATIONAL PAYMENTS CORPORATION OF INDIA
1001A, B wing, 10th Floor, The Capital, Plot 70, Block G, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051
A company incorporated as per laws of India (Under Section 8 of the Companies Act, 2013)
Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001

Proposed to be Used
MUMBAI
Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair.
4184423  23/05/2019
SHEIK MASTAN SHARIFF
9-8-46, MARUTHI NAGAR SWAGATH TVS, SAIDABAD HYDERABAD 500059
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial
flowers; Hair decorations; False hair

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TRENDSUTRA

4289640  09/09/2019
TRENDSUTRA CLIENT SERVICES PRIVATE LIMITED
Warehouse No.1 & 2, K Square Project, Village Kurund, Taluka Bhiwandi, Thane 421101
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
JANAKI BHIDE
313, 3rd Floor, "12 Bake House", Opp MSC Bank, MCC Lane, Behind Rhythm House, Kala Ghoda, Fort, Mumbai

Used Since :01/08/2011

MUMBAI
Manufacturing of garment accessories; dress hooks and eyes; lace and embroidery; hair ornaments; belt clasp; zippers; buttons; false; pins and needles; tie pins; ribbons and braid; dories borders elastic tapes artificial flowers; shoulder pads for clothing; heat adhesive patches for repairing textile articles; numerals for marking linen; tea cozies and other goods included in class 26

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4316279  09/10/2019
MR. SANJAY GUPTA
M/s PALAK TEXTILE, 57-B, Rambagh Colony, Shinde Ki Chhawani, Gwalior – 474001 (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.

Proposed to be Used
MUMBAI
ZARI (DECORATIVE LACE)
AJAY DEVGN

4325111  18/10/2019

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049

INDIVIDUAL

Address for service in India/Attorney address:

JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :09/09/2008

MUMBAI

Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
TRACKPACK
4335906  01/11/2019
ROLAX INDUSTRIES
F-689 Gujaini, Thana- Govind Nagar Kanpur, (Uttar Pradesh) 208022.
Partnership Firm
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Proposed to be Used
DELHI
Ribbons and braid; buttons, hooks and eyes, pins and needles, Zippers, Zippers for Bags, Zip Fasteners, Lace and Embroidery, Ribbons and Braid.
4336331  02/11/2019
MRS ANJU BHAGAT (PROPRIETOR)
M/s PERFECT METRONIC SYSTEM, E-41, TANSEN NAGAR, GWALIOR-474001 (M.P.)
PROPRIETOR

Address for service in India/Agents address:
OM PRAKASH GUPTA, ADVOCATE
NEAR BOMBAY BAKERY, DAL BAZAR, GWALIOR (M.P.) - 474 009.

Proposed to be Used
MUMBAI
blouse fasteners / dress body fasteners boxes for needles buttons buckles [clothing accessories], competitors’ numbers
 cords for rimming, for clothing elastic ribbons eyelets for clothing haberdashery hook and pile fastening tapes hooks
 needles pin cushions sewing needles shoulder pads for clothing tapes for curtain headings zip fasteners / slide fasteners
 [zippers] / zippers zippers for bags / zip fasteners for bags, Lace, braid and embroidery, and haberdashery ribbons and
 bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
4338337  05/11/2019
HEMA B.V.
NDSM - straat 10, 1033 SB Amsterdam, The Netherlands
A company incorporated under the laws of the Netherlands

Address for service in India/Agents address:
SEN - OBEROI.
A - 18, CHITTARANJAN PARK, NEW DELHI - 110 019.

Proposed to be Used
DELHI
Lace and embroidery, haberdashery ribbons and braid; buttons; hooks and eyes; sewing pins; needles; artificial flowers; hair decorations, namely, hair ribbons; false hair; appliqués; artificial Christmas garlands; artificial Christmas garlands incorporating lights; artificial Christmas wreaths; artificial Christmas wreaths incorporating lights; artificial fruit; artificial garlands; artificial plants, other than Christmas trees; badges for wear, namely, ornamental novelty badges, not of precious metal; beads, other than for making jewellery; belt clasps; binding needles; birds' feathers as clothing accessories; blouse fasteners, namely, clothing hooks; bobbins for retaining embroidery floss or wool; bodkins; bows for the hair; boxes for needles; braids; brassards; arm bands; brooches for clothing; buckles for clothing; buttons; charms, other than for jewelry, key rings or key chains, namely charms for shoes; chenille; collar supports; competitors' numbers not of textile; cords for clothing; cords for trimming; corset busks; crochet hooks; crochet needles; darning lasts; darning needles; edgings for clothing; elastic ribbons; embroidery being fancy goods; embroidery needles; entomological pins; expanding bands for holding sleeves; eyelets for clothing; false beards; borders and edgings for clothing, namely, false hems; false moustaches; fastenings for clothing, namely, snap hooks; fastenings for suspenders; fastenings for braces; feathers for ornamentation being clothing accessories; festoons, namely, embroidery; frills for attachment to clothing being lacework; frills for attachment to clothing; fringes; gold embroidery; haberdashery bows; haberdashery ribbons; hair bands; hair barrettes; hair slides; hair colouring caps; hair curlers, electric and non-electric, other than hand implements; hair curling papers; hair curling pins; hair extensions; hair grips; Bobby pins; hair nets; hair pins; hat trimmings; hatbands; heat adhesive patches for decoration of textile articles as haberdashery; heat adhesive patches for repairing textile articles; hook and pile fastening tapes; hooks for corsets; human hair; knitting needles; borders and edging for clothing, namely, lace for edgings; lace trimmings; passementerie; haberdashery, namely, fabric appliques in the nature of letters for marking linen; mica spangles; haberdashery monogram tabs for marking linen; haberdashery, namely fabric appliques in the nature of numerals or letters for marking linen; needle cases; needle cushions; needle-threaders; needles for wool combing machines; ostrich feathers; picot lace; pin cushions; pins, other than jewellery, being hat pins; plaited hair, namely, hair extensions; tresses of hair, namely, hair extensions; prize ribbons; ribbons and bows, not of paper, for gift wrapping; ribbons for the hair; haberdashery rosettes being artificial flowers of textile; rug hooks; saddlers' needles; sewing boxes; sewing kits; sewing needles; sewing thimbles; shoe buckles; shoe eyelets; shoe fasteners; shoe hooks in the nature of fasteners for shoes; shoe laces; shoe trimmings; shoemakers' needles; shoulder pads for clothing; silver embroidery; skirt flounces; snap fasteners; spangles for clothing; tapes for curtain headings, namely seam tape for sewing purposes; tassels; top-knots in the nature of arts and crafts findings, namely, pompons; toupees; trimmings for clothing; trouser clips for cyclists; wigs; laces for footwear, namely, woollen laces; wreaths of artificial flowers; zip fasteners; slide fasteners being zippers; zippers; zippers for bags; zip fasteners for bags.
KAPSTAR
4339668  06/11/2019
ASHOK AJITKUMAR KAPOOR
1, SCENIC ACRES, VAPI CHALA ROAD, VAPI - 396191, GUJARAT
MANUFACTURING AND CONSULTANT
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.
4340578   07/11/2019
M/S. RAVERS INDIA PRIVATE LIMITED
Plot No. 37, South Facing, J.L No. 36, Mouza Barurbheri 39, P.O. Gopinatpur, P.S. Bhagwanpur, East Medinipur, West Bengal-721633
Body Incorporate

Address for service in India/Attorney address:
AKASH MISHRA
C-20 OFFICE-303 ARUNA PARK LAXMI NAGAR DELHI-110092

Proposed to be Used
KOLKATA
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS
YSS

4342393  08/11/2019

BRIGHT ZIPPER
A-1/35 SECOND FLOOR, MIANWALI NAGAR, PASCHIM VIHAR, WEST DELHI, DELHI-110087

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
LOVERNTE HANDA & ASSOCIATES
A-41, OFFICE NO 2, FIRST FLOOR, MAIN MARKET, MADHU VIHAR, I.P. EXTENSION DELHI 110092

Proposed to be Used
DELHI

TO DEAL IN GARMENT ACCESSORIES SUCH AS BUCKLES, FRILLS, HOOKES, ARTIFICIAL FLOWERS, BEADS, DECORATIVE CHARMS AND ALL OTHER ACCESSORIES AS INCLUDED IN CLASS 26.
O5O

4343561  11/11/2019

MAA KASAM FILMS LLP
20/A, Bhavnani Estate, Swami Vivekanand Road, Bandra Lake, Bandra West, Mumbai - 400050
Limited Liability Partnership

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Development Area, New Delhi, 110016

Proposed to be Used
MUMBAI
LACE AND EMBROIDERY, RIBBONS AND BRAID: BUTTONS. HOOKS, PINS AND NEEDLES; ARTIFICIAL FLOWERS
SMC

4346948    14/11/2019
SANDEEP KUMAR KANSAL TRADING AS M/S. SHYAM TRADING COMPANY
6604/2, Nabi Karim, neem wala chowk, Delhi-110055
Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
Zipper slider
ALITE

4185115  23/05/2019
SARALA SHIVAKUMAR DIRECTOR OF M/S ENLIO SPORTS INDIA PRIVATE LIMITED
L18/4, DLF CITY PHASE-2, GURGAON, HARYANA-122022
COMPANY PRIVATE LIMITED

Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044

Proposed to be Used
DELHI

ARTIFICIAL TURF, BATH MATS, CARPET FOR AUTOMOBILES, FLOOR COVERING, VINYL FLOOR COVERINGS, NON-SLIP MATS GYMNASTIC MATS, GROUND MATS, RUBBER MATS, CARPET UNDERLAY, LINOLEUM AND REED MATS
4332889   29/10/2019

NUTAN SINHA
A-48, GALI NO-6, VIDYAPATI NAGAR, MUBARAKPUR, DABAS, NORTH WEST DELHI-110081
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Artificial turf, Bath mats, Carpet underlay, Carpets for automobiles, Automobile carpets, Carpets, Rugs, Decorative wall hangings, not of textile, Door mats, Floor coverings, Gymnastic mats, Linoleum, Mats, Mats of woven rope for ski slopes, Non-slip mats, Reed mats, Textile wallpaper, Floor coverings of vinyl, Wallpaper, Wallpaper with 3D visual effects.
4335137    01/11/2019
SHAHEB ALAM ANSARI
WARD NO 13,TOWN GHOSIA POST AURAI DIST BHADOHI (U.P)
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
4338100 05/11/2019
BINDU KUSHWAHA
SANDI, HARDOI, KANHA, AULADGANJ, HARDOI
Sole Proprietorship

Address for service in India/Attorney address:
ADV MOHIT DHINGRA
F-11, First Floor, LDA Market, Vivek Khand-2, Gomti Nagar, Lucknow - 226010
Used Since :04/05/2018

DELHI
HANDMADE HANDLOOM RUGS, DOOR MATS, CARPETS, AND YOGA MATS
4340579   07/11/2019
M/S. RAVERS INDIA PRIVATE LIMITED
Plot No. 37, South Facing, J.L No. 36, Mouza Barurbheri 39, P.O. Gopinatpur, P.S. Bhagwanpur, East Medinipur, West Bengal-721633
Body Incorporate

Address for service in India/Attorney address:
AKASH MISHRA
C-20 OFFICE-303 ARUNA PARK LAXMI NAGAR DELHI-110092

Proposed to be Used
KOLKATA
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS(NON-TEXTILE)
2866076  18/12/2014
FUTURE RETAIL LIMITED
Knowledge House, Shyam Nagar, Off. Jogeshwari Vikhroli Link Road, Jogeshwari (East), Mumbai-400 060
Merchants and Manufacturers
A company organised and existing under the laws of India

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP,
74-F, VENUS, WORLI SEA FACE, MUMBAI 400 018

Proposed to be Used
DELHI
Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees;
Playing cards; dart games; flying disc, Board Games, Sports Racket; Sports Bat; stationary exercise bicycles; Sports Ball;
pools & water play articles; toy figures.

Mark shall be used as a whole.
3508650  15/03/2017
VIJAY DHIR
DHIR SPORTING CORPORATION, KOT BAZAR, BASTI SHEIKH, JALANDHAR-144002 (PUNJAB) INDIA
SOLE PROP
Address for service in India/Agents address:
S. HANNA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :01/01/1998
DELHI
GAMES AND PLAYTHING, SPORTS GOODS, GYMNASTIC AND SPORTING ARTICLES, GYM EQUIMENTS
ROWMACH
3561231  01/06/2017
SANGUINE SPORTS PVT. LTD.
E-82, UDYOG PURAM , PARTAPUR, DELHI ROAD, MEERUT.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
AALOK KANSAI,  ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since : 01/01/2017
DELHI
SPORTS GOODS, GYMNASIC AND FITNESS EQUIPMENTS.
4065605  23/01/2019
CHANDULAL ZAVERCHAND SAVLA
B-502, GREEN ACRE CHS, NEAR OSWAL HALL, KAMATGHAR ROAD, ANJURPHA, BHIWANDI, THANE – 421305,
MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI,
MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASIC AND SPORTING ARTICLES; DECORATIONS
FOR CHRISTMAS TREES
**Proposed to be Used**

**CHENNAI**

SPORTS EQUIPMENT, BADMINTON EQUIPMENT, TENNIS EQUIPMENT, VOLLEYBALL EQUIPMENT, FENCING EQUIPMENT, BALLS FOR SPORTS, BALLS FOR RACQUET SPORTS, PAINTBALLS [SPORTS APPARATUS], LEG GUARDS [SPORTS ARTICLES], FACE GUARDS [SPORTS ARTICLES], ARM GUARDS [SPORTS ARTICLES], WRIST GUARDS [SPORTS ARTICLES], KNEE GUARDS [SPORTS ARTICLES], ELBOW GUARDS [SPORTS ARTICLES], BODY PROTECTORS FOR SPORTS USE, PUMPS FOR INFLATING SPORTS BALLS, ELECTRONIC TARGETS FOR GAMES AND SPORTS.
4180480  20/05/2019
PREMPAL SINGH
A-32/1 street no 1 punjabi colony near gurudwara 5 pusta gamri extension
individual
Proposed to be Used
DELHI
(TOYS AND SPORTING GOODS) SWIMMING KIT ADJUSTABLE HAND GRIP YOGA MATS
4181187  20/05/2019  
MAKEMYTRIP (INDIA) PRIVATE LIMITED  
B – 36, First Floor, Pusa Road, New Delhi – 110005, and corporate office address at Building No. 5, 19th Floor, Tower A, DLF Phase 2, Cyber City, Gurugram – 122002, Haryana.  
A company incorporated under the Indian Companies Act, 1956.  
Address for service in India/Attorney address:  
SIM & SAN ADVOCATES  
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.  
Used Since :07/04/2019  
DELHI  
Game and play things;
FOR THE LOVE OF CHAI

4182266  21/05/2019
VISHAL ALIAS AJAY DEVGAN
CHALET AMAR, 1ST FLOOR, BEHIND CRITICARE HOSPITAL, PLOT NO.41/43, GULMOHAR ROAD NO.1, JVPD, MUMBAI 400049 MAHARASHTRA INDIA

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
MUMBAI
GAMES AND PLAYTHINGS, GYMNASITC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BACHAO
4182833  21/05/2019
MS. SUJATA CHANDRAN.
A-6 Krishna, Juhu Road North, Juhu P.O., Mumbai 400 049.
Indian Inhabitant.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees being goods included in class 28.
BLACKSHARK TECHNOLOGIES (NANCHANG) CO., LTD.
Room 815-1, 8th floor, block A, huaijiang building, no. 1 Tsinghua science park, no. 299, yupingdong street, Nanchang economic and technological development zone, Nanchang city, Jiangxi province, China
A company organized and existing under the laws of China.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Board games; war games or role playing games; soft toys; toys, games, playthings and novelties; action figures [toys or playthings]; action toys; cases for playing cards; collectable toy figures; compendiums of board games; craft toys sold in kit form; craft model kits; dice; games; kits of parts [sold complete] for making toy models; model craft kits of toy figures; models for use with role playing games; models for use with war games; modeled plastic toy figurines; miniatures for use in war games; miniatures for use in games; plastic models being toys; role playing games; table football tables; toy action figurines; war games using model soldiers; game pad; Joystick for video games; Computer game joystick; amusement machines, automatic and coin-operated; video game machines; portable games with liquid crystal displays; arcade video game machines; controllers for game consoles; joysticks for video games; protective films adapted for screens for portable games; video game consoles; hand-held consoles for playing video games; Arcade game machines; claw crane; home video game machines; Handheld electronic game or Portable electronic games; Video games for use with televisions; battery-powered computer games with liquid crystal displays; Video game machine case.
AC 555
4185660  24/05/2019
GOPAL RAJANI
42, A to Z Industrial Estate, Ganpath Rao Kadam, Lower Parel (West), Mumbai- 400013
Merchants, Traders, and Manufacturers
Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR, 133, MAHATMA GANDHI RD., MUMBAI - 400 023.
Used Since :02/05/2017
MUMBAI
Playing Cards
4186358    24/05/2019
MONIKA AGGARWAL
Flat No.103, Category A2, First Floor, Tower-4, Purvanchal Royal Park, Sector-137, Uttar Pradesh-201301
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
4191852  30/05/2019
JITENDRA AHUJA
52/5, OLD LABOUR COLONY, AISHBAGH, LUCKNOW, UTTAR PRADESH-226004
INDIVIDUAL
Address for service in India/Agents address:
RAHUL GOEL.
109, DHARAMSHALA BAZAR, GOEL HATA, GORAKHPUR, UTTAR PRADESH-273001
Proposed to be Used
DELHI
SPORTING ARTICLES & EQUIPMENT OF CLASS 28
4242602  22/07/2019
RAHUL BHARDWAJ
B-4/222, SAFDARJUNG ENCLAVE, SOUTH WEST DELHI, NEW DELHI-110029
PROPERITOR
Proposed to be Used
DELHI
Fitness equipment, namely, straps used for yoga and other fitness activities and for carrying a yoga mat
Storage racks for physical fitness equipment, namely, (specify type of Class 28 physical fitness equipment, e.g., sport balls, dumbbells, exercise weights, kettle bells, etc.)
Yoga straps for use in (e.g., meditation, yoga, fitness, etc.) practice.
Fitness machines and equipment, namely, weights, treadmills, rowing machines, stair stepping machines, resistance machines, stationary cycles
Trade Marks Journal No: 1930 , 02/12/2019 Class 28

4280766  31/08/2019
HUSNABIBI SAJIDHUSEN ANSARI, PROPRIETOR OF SALEON
275/P B3839, Soni Farm, Opp. Police Station, Near Millat Nagar, Maninagar, Ahmedabad - 380028, Gujarat.
Sole Proprietor

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
Games, toys and playthings, Gymnastic and sporting articles; Playing cards, machines for physical exercises, Indoor fitness apparatus, Fitness machines and apparatus, Body building apparatus, body training apparatus, Exercise bicycles (Rollers for stationary -), Chest expanders [exercisers], Dumb-bells for weight lifting, Bar-bells for weight lifting and Decorations for Christmas trees
HITLER SPORTS

4314965  08/10/2019
ROHIT MALIK
FLAT NO. 1302, TOWER 8-B, SUNCITY PARIKARMA, SECTOR 20, Panchkula, Haryana
PROPRIETOR-- HITLER SPORTS

Address for service in India/Attorney address:
MANISH
H.NO. 172 POWER COLONY PHASE-2 PANCHKULA

Proposed to be Used
DELHI

MANUFACTURING OF SPORTS ARTICLES SUCH AS CRICKET BATS, CRICKET GLOVES, CRICKET HELMET, CRICKET BALL, THIGH PAD, ARM GUARD, WICKET KEEPER LEG GUARD, CRICKET STUMPS, CRICKET SUPPORTER, SOCCER BALL, SOCCER NET, VOLLEY BALL, VOLLEY BALL NET, HOCKEY STICKS, HOCKEY BALL, GYM GLOVES, GYM BAG, SKIPPING ROPE, TABLE TENNIS BALL, BADMINTON RACKETS, BADMINTON SHUTTLE, BADMINTON NET, BASKET BALL AND OTHER SPORTS ARTICLES.
4316699  10/10/2019
SOVIK SAINI
254/18, MAIN MARKET, SANT NAGAR, BURARI, DELHI-110084
NOT CONVICTED

Address for service in India/Attorney address:
VARUN
Office No. 2, Kh. No. 14/20, Main 20ft Road, Chandan Vihar, West Sant Nagar, Burari, Delhi-110084

Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4317161  10/10/2019
ROHIT PASSI PROPRIETOR OF RSR TRADERS
Shop NO.23, Rama Mandi, Jalandhar Cantt.
Proprietorship Firm
Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4,GURGAON
Proposed to be Used
DELHI
Sporting Articles & Apparatus ( Except Clothings)
Proposed to be Used
DELHI
Card games, Educational card games, Playing cards, Trading card games, Board games, Electronic games, Game cards.
4323576   17/10/2019
JIGAR PATHAK TRADING AS SHISHURANJAN INDIA
G-9/B, KABIR MARG, BANI PARK, JAIPUR- 302016, RAJASTHAN
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :22/02/1975
AHMEDABAD
TOYS, GAMES INCLUDED IN CLASS 28.
4325779  19/10/2019
MRS. SARIKA ARORA TRADING AS ARORA ENTERPRISES.
72, 3RD FLOOR, OLD ANARKALI, RADHEYPURI, KRISHNA NAGAR, DELHI-110051.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Games and Plaything, Video game apparatus, Gymnastic and Sporting articles, Toys, Balloons, Gloves for Games, Decorations for Christmas trees, Footballs, Cricket Bats and Balls (Gloves), Boxing Ring, Tennis Equipments, Squash Equipments, Badminton Rackets, Badminton Shuttlecocks, Cycling Machines(Stationary), Children's riding vehicles [playthings] included in Class 28.
4326056  19/10/2019
NIKUNJ JAYANTIBHAI KHOYANI TRADING AS DHYANI ENTERPRISE
5, SHETAL SOCIETY, HIRABAUG ROAD, SURAT, GUJARAT - 395006
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014,Trade House Ring Road, Surat-395002.

Proposed to be Used
AHMEDABAD
Games and playthings, Toys, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
4326071  19/10/2019
MR. ASEEL AHMED
M/S KAFSON INDIA MARKETING, B-5/4, MIG DDA FLATS, SARAI KHALIL, DELHI-110006, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005
Used Since :16/11/2011

DELCI
Fencing, Archery, Footballs, Volleyballs, Cricket Balls, Softballs, Baseball, Basketballs, Play Balls, Netballs, Rackets, Shuttlecocks, Play Mask, Table Tennis, Chessboard, Bats, Home Plates, Games, Toys, And Plaything; Video Game Apparatus; Gymnastic And Sporting Articles; Decorations For Christmas Trees, Accessories For Toy Vehicles, Action Figures, Action Skills Games, Archery Gloves, Archery Sets, Gloves For Sports, Ring For Sports Accessories
BRO 3x3

4327094  21/10/2019
SAMEER MAHANDRU
207, JOR BAGH, NEW DELHI
SINGLE FIRM

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025

Used Since: 09/07/2019

DELHI
GAMES AND PLAYTHINGS, GYMNASIC AND SPORTING ARTICLES.
4331526  25/10/2019
DIVYA SAXENA
# PLOT NO 187,B9 ASSOCIATE PLAZA, I BLOCK SCHEME NO 3, MEERUT UTTER PRADESH-250004
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chepet Chennai - 600031
Proposed to be Used
DELHI
Sports equipment; Sports balls; Nets for sports; Gloves for sports; Athletic protective sportswear; Articles of clothing for dolls;
AEROFIN
Priority claimed from 18/09/2019; Application No. : 88621752 ;United States of America
4332877    29/10/2019
HASBRO, INC.
1027 Newport Avenue, Pawtucket, Rhode Island 02861, United States of America
a Rhode Island Corporation, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Toy projectiles and accessories therefor
4334315    31/10/2019
NUTAN SINHA
A-48, GALI NO-6, VIDYAPATI NAGAR, MUBARAKPUR, DABAS, NORTH WEST DELHI-110081
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Archery sights, Archery arrows, Starting blocks for athletics, Hurdles for use in athletics, Badminton sets, Badminton rackets, Basketballs, Basketball backboards, Snooker equipment, Boxing bags, Gloves (Boxing -), Cricket bats, Cricket balls, Footballs, Handballs, Hockey nets, Hockey balls, Tennis equipment, Softballs, Table tennis tables, Table-tennis balls, Table tennis bats, Playground apparatus for children, Ground bait [artificial], Yoga mats, Golf mats, Mats for poker tables, Sports gloves, Sports equipment, Sports training apparatus, Nets for sports, Sports weight lifting belts, Indoor fitness apparatus, Outdoor play equipment, Outdoor playhouses, Gym balls, Gymnastic benches, Jungle gyms, Gymnastic articles, Gymnastic apparatus, Gymnastics rings, Gymnastic vaulting horses, Gymnastic horizontal bars, Gymnastic training stools, Springboards for gymnastics, Gym balls for yoga, Exercise doorway gym bars, Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
SUNDAY SUPER STACK

4334829  31/10/2019
QUADRIFIC MEDIA PRIVATE LIMITED
UNIT NO. 201, 202, SAFFRON BUILDING, LINKING ROAD, KHAR WEST, MUMBAI – 400052
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since :27/01/2019
MUMBAI
GAMES AND PLAYTHINGS, GYMNASIC AND SPORTING ARTICLES
J. JAHIR HUSSAIN, SOLE PROPRIETOR, TRADING AS MINI ME BABY SHOP
NO-46, BIG CHOWK, KILETHAR STREET, NEAR NSM THIRUMANA MAHAL, TRICHY - 620 002, TAMIL NADU.
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/09/2019

CHENNAI
BABY TOYS; BABY DOLLS; BABY GYMS; BABY SWINGS; BABY RATTLES; BABY MULTIPLE ACTIVITY TOYS; BABY SWINGS FOR PLAYGROUNDS; BABY RATTLES INCORPORATING TEETHING RINGS; EDUCATIONAL TOYS FOR BABIES; MOBILES FOR CHILDREN; PLAYTHINGS FOR CHILDREN; TOYS FOR CHILDREN; HOOPS FOR CHILDREN; PLAYHOUSES FOR CHILDREN; MULTIPLE ACTIVITY TOYS FOR CHILDREN; ELECTRONIC EDUCATIONAL GAME MACHINES FOR CHILDREN; TRICYCLES FOR CHILDREN FOR USE AS PLAYTHINGS; RATTLES FOR INFANTS; EDUCATIONAL TOYS FOR INFANTS; INFANTS' TOYS; TOYS FOR INFANTS; TRICYCLES FOR INFANTS [TOYS]; GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES.
SPARNOD

4337499  04/11/2019
SPARNOD FITNESS EQUIPMENT PRIVATE LIMITED
A/25, 2nd Floor, Royal Industrial Estate, 5B, Naigaon Cross Road, Wadala Mumbai - 400031, Maharashtra, India

COMPANY

Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059.

Used Since: 24/04/2019

MUMBAI

Appliances for fitness and gymnastics, as covered under Class 28.
4338058 05/11/2019
Ritesh Kumar
trading as; RITEMART
House No. -61, Kil.No.12, 2nd Floor, Indra Park, Street No.8, Block-C, Village Shalimar, New Delhi-110088, India.
Manufacturer and Merchant
Used Since: 01/05/2017

Delhi
Gymnastic and Sporting Articles, Machines for Physical Exercises, Shuttlecocks, Spinning Tops, Toy Vehicles, Apparatus for Games, Golf Gloves Hockey Sticks, ETC in Class 28 of Trade Mark Act.
CREED-Super Strong Super Focused

4339222  06/11/2019

ASHISH JOSEPH
1104, Tower 2, Highlands, Forest Trails, Bhugaon, Pune - 412115

Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI

Sporting articles, Sports equipment, Gymnastic apparatus, Fitness machines and apparatus.
4339280  06/11/2019
SHUBHANKAR PASRICHA
FLAT NO. 29A, NAKODAR ROAD, SILVER HEIGHTS APARTMENTS, WADALA CHOWK, JALANDHAR
Proprietor

Address for service in India/Attorney address:
SUDHAKAR JHA
59, Vijay Block, Emco complex, Laxmi Nagar, Delhi-110092

Proposed to be Used
DELHI
Sporting Articles, Games and playthings, sports goods, Protective sporting articles, Sports apparatus & Sports equipments included in class 28
BRASSICA EMPOREM
4340225  06/11/2019
GAGAN DEEP SINGH PROPRIETOR OF DEEP AGENCIES
A-118, SHOP NO. 3, D.D.A. COLONY, CHAUKHANDI, TILAK NAGAR, NEW DELHI-110018
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092
Proposed to be Used
DELHI
TOY, SOFT TOYS, MUSICAL TOYS; ELECTRONIC GAMES, MECHANICAL TOYS; MODEL TOYS; PUZZLES; TEDDY BEARS; SOFT TOYS GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES
4340580    07/11/2019
M/S. RAVERS INDIA PRIVATE LIMITED
Plot No. 37, South Facing, J.L No. 36, Mouza Barurbheri 39, P.O. Gopinatpur, P.S. Bhagwanpur, East Medinipur, West Bengal-721633
Body Incorporate

Address for service in India/Attorney address:
AKASH MISHRA
C-20 OFFICE-303 ARUNA PARK LAXMI NAGAR DELHI-110092

Proposed to be Used
KOLKATA
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES
HARRIER

4341041  07/11/2019

ROHIT MALIK
FLAT NO. 1302, TOWER 8-B, SUNCITY PARIKARMA, SECTOR 20, PANCHKULA, HARYANA
PROPRIETOR

Address for service in India/Attorney address:
MANISH
H.NO. 172 POWER COLONY PHASE-2 PANCHKULA

Proposed to be Used
DELHI
MANUFACTURING SPORTS ARTICLES SUCH AS CRICKET BATS, CRICKET GLOVES, CRICKET HELMET, CRICKET BALL,
THIGH PAD, ARM GUARD, WICKET KEEPER LEG GUARD, CRICKET STUMPS, CRICKET SUPPORTER, SOCCER BALL,
SOCCER NET, VOLLEY BALL, VOLLEY BALL NET, HOCKEY STICKS, HOCKEY BALL, GYM GLOVES, GYM BAG,
SKIPPING ROPE, TABLE TENNIS BALL, BADMINTON RACKETS, BADMINTON SHUTTLE, BADMINTON NET, BASKET
BALL AND OTHER SPORTS ARTICLES.
Bonnet Bots

4341052  07/11/2019

NIMISH KOTHARE
B-27, Manali CHSL, MTNL Marg, Dadar (West), Mumbai - 400028

Individual

Address for service in India/Agents address:
ALOK KHAIRWAR
708, B WING, CLASSIC APARTMENT, SHIV SHAKTI CO.OP. SOCIETY, SANTOSHI MATA MANDIR ROAD, KURAR VILLAGE, MALAD EAST, MUMBAI-400097.

Proposed to be Used

MUMBAI

Manufacturing of Games, Toys, Video Game apparatus; Playthings; Gymnastic and Sporting articles includes in the ambit of class 28.
4341549  08/11/2019
ANIL
162, BLOCK-E, YADAV NAGAR, DELHI-110042
SOLE PROPRIETERSHIP
Address for service in India/Attorney address:
AASHISH NEGI
42, JIVNI MAI ROAD RISHIKESH

Proposed to be Used
DELHI
GAMES AND PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATION IN CHRISTMAS TREES INCLUDING IN CLASS 28
LOKESH AGARWAL TRADING AS ISHA SURGICAL
No.394, West of Chord Road, 2nd Stage, 2nd Phase, Mahalakshmiipura, Bengaluru (Bangalore) Urban, Karnataka - 560086
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENILIA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Sports equipment.
ANITA JINDAL PROPRIETOR OF M/S MY PARTY SUPPLIERS
H 2003 PIONEER PARK SECTOR 61 GURGAON, HARYANA- 122001

The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Christmas tree decorations, Festive decorations, party novelties and artificial Christmas trees, Balloons, Toy balloons, Novelty toys for parties, Toy and novelty face masks, Novelty noisemaker toys for parties included in class 28.
KEKEMI
4346949  14/11/2019
SUMIT KUMAR AGGARWAL
PLOT NO 605, GRAM SABHA, POOTH, KALAN ROHINI SECTOR 23 EXTN DELHI, PIN 110086
INDIVIDUAL
Address for service in India/Attorney address:
RITESH KUMAR GUPTA
A-2, Upper Ground Floor, Plot No- 10-B, 10-C, 14-A & 14-B, Khasra No.816, Lal Dora Extn, Near Syndicate Bank,Sant Nagar Burari, Delhi-110084
Used Since :15/05/2019
DELHI
Soft Toys, Fluffy Toys Namely Teddy Bears, Fluffy Animals, Fluffy dolls, Soft dolls, Toy Masks, Toys for domestic pets, Games and Play things ,Playing Cards, rubber balls, Action figure and accessories, Wind up toys, Target Games, Rockets, Toy Vehicles, Toy Cars, Toy trunks, Toy Gums, Non, Gymnastic and Sporting articles.
TAJ -E-HIND

3018508  28/07/2015
JUGAL KISHORE ARORA
SATNAM ARORA
GURNAM ARORA

trading as ;SATNAM OVERSEAS (EXPORTS)
401 VIPPS CENTRE 2 COMMUNITY COMPLEX GREATER KAILASH-II MASJID MOTH NEW DELHI 110048
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
L.S. DAVAR & CO.
5/1, FIRST FLOOR, KALKAJI EXTENSION,, NEW DELHI - 110 019. INDIA.

Proposed to be Used
DELHI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
3228154  05/04/2016
GIRISH KUMAR GOYAL
trading as ;GAYATRI DALL MILL
10/23-A, KATRA WAZIR KHAN, RAM BAGH, AGRA-6 (U.P.)
MERCAHANTS & MANUFACTURERS
Address for service in India/Agents address:
RAJEEV AGARWAL, ADVOCATE
20-A, MANI ENCLAVE, BALKESHWAR, AGRA-282004.
Used Since :15/08/1989
DELHI
MANUFACTURERS, MERCHANTS OF EDIBLE OILS
KASHMIR-KING
3266531    23/05/2016
TARIQ HUSSAIN KHAN
HALMAT PORA KUPWARA KASHMIR PIN 193222 (Jammu & Kashmir) INDIA
Manufacturing and Trading
An Individual and Citizen of India
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :19/05/1999
DELHI
DRY FRUITS INCLUDING MAKHANE, BEING INCLUDED IN CLASS-29
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KASHMIR..
3304462  08/07/2016  
LACHMAN TEJUMAL KHETWANI  
PRAVEEN LACHMAN KHETWANI  
trading as ;ELITE FOOD PRODUCTS  
PLOT NO. A-6/4, M.I.D.C., MURBAD, DIST. THANE-421401 [M.S.]  
MANUFACTURERS AND MERCHANTS  
A PARTNERSHIP FIRM  
Address for service in India/Attorney address:  
G.S. RIJHWANI & CO.  
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050  
Used Since :15/01/2015  
MUMBAI  
JELLIES, JAMS, PRESERVED, DRIED AND, COOKED FRUITS AND VEGETABLE, FRUIT SAUCES, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS, FRUIT PULP; JELLIES, FOR FOOD, PICKLES, INSTANT MIX AND READY TO EAT FOODS (PRESERVED), DRY FRUITS, POTATO WAFERS INCLUDED IN CLASS 29  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.choco fills..
3318927  26/07/2016
RAHUL GARG
trading as ;GARG BROTHERS
369-C, KIRANA MANDI, GHAZIABAD.
MANUFACTURING , TRADING
Used Since :20/07/2016
DELHI
IN RESPECT TO MANUFACTURING, PICKLES, , PRESERVES AND PICKLES; SKIMMED MILK POWDER, MILK, MILK PREPARATIONS, CREAM, BUTTER, CHEESE, YOGURT, MALAI, CURDS, MALT ED FOODS, MILK FOODS, HEALTH FOODS, DAIRY WHITENER AND DAIRY PRODUCTS; EGGS AND POTATO CRISPS; CHATNI, JELLIES, JAMS, COM POTES, SOUPS; FISH, MEAT AND MEAT EXTRACTS, POULTRY AND GAME, PRESERVED/DRIED & COOKED FRUITS & ALLIED PRODUCTS NOT INCLUDED ANY EDIBLE OIL IN CLASS 29
Trade Marks Journal No: 1930, 02/12/2019 Class 29

3348719 30/08/2016

Nitesh Wadhani
64-B, Prem Nagar Colony, Manik Baug Road, Indore-452 004 [M.P].
Manufacturers and Merchants
Indian National

Address for service in India/Attorney address:
G.S. Rijhwani & Co.
203, Shree Prasad Chambers, IIND Floor, Near TSEC Engineering College, 35th Road, TPS III, Bandra West Mumbai-400050

Proposed to be Used
Mumbai

Meat, Fish, Poultry and Game; Meat Extracts; Preserved, Frozen, Dried and Cooked Fruits and Vegetables; Jellies, Jams, Compotes; Eggs; Milk and Milk Products; Edible Oils and Fats Included in Class 29
3390021  18/10/2016
GAGANDEEP SINGH
trading as: KWALITY ENTERPRISES
A-106, RAGHUBIR NAGAR OPP. GHORE WALA MANDIR, NEW DELHI-110027.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since: 01/03/2005
DELHI
MEAT AND MEAT PRODUCT
Shreedhar “सच्चाई भी, अच्छाई भी”

3406459  09/11/2016
SHREEDHAR MILK FOODS LTD.
E-18/B-1, EXT. MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI-110044.
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
DELHI
MILK AND DAIRY PRODUCTS, EDIBLE OIL AND FATS.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
3425227    03/12/2016
MR. GURDEEP SINGH
trading as ;M/s Kake Di Hatti
654-655, Ground Floor & 1st Floor, Church Mission Road, Chandni Chowk, Delhi- 110 006.
Manufacturers and Merchants
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/01/1942
To be associated with:
2254366
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.
SHUDH SANKALP

3429009  07/12/2016
M/S SHUDH SANKALP AGRO INDUSTRIES
MADAN NATH TRIPATHI
NITESH KUMAR MISHRA
trading as ;M/s SHUDH SANKALP AGRO INDUSTRIES
SRINARAYAN PURAM KHALE TOLA, POST – KHORABAR, GORAKHPUR UTTAR PRADESH -273008 INDIA
Manufacturing, Marketing & Trading

Address for service in India/Attorney address:
SURENDRA PRATAP SHAHI
1ST FLOOR, PRATIBHA COMPLEX, IN FRONT OF JUBILEE INTER COLLEGE, BUXIPUR, GORAKHPUR -273001
Used Since :05/12/2016
DELHI

Edible oils i.e., Mustard Oil, Sunflower Oil, Milk Products & Fats.
AAKARTI
3432983  15/12/2016
SHALANI GOEL
1/4649/68B, GALI NO. 2, NEW MODERN, SHAHDARA, DELHI.
MANUFACTURER AND TRADERS
Used Since : 05/11/2016
DELHI
MANUFACTURING & TRADING OF MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED
AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE
OILS AND FATS.
3463738  23/01/2017
SH. RAM KRISHAN
trading as ;R.K. AGRA FOODS
KHANPUR ROAD, SIRHIND CITY-140406 PB
MERCHANTS & MANUFACTURERS
Used Since :01/04/1980
DELHI
PICKLES, APPLE SAUCE, CRANBERRY SAUCE & MARMALADE (MURABBA).
3468887   30/01/2017
MR. MANJIT ARORA
trading as ;AMAN INTERNATIONAL
32, KATRA ISHWAR BHAWAN, KHARI BAOLI, DELHI-110006.
MANUFACTURING, TRADING
Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005
Used Since :01/01/2010
DELHI
ALL KINDS OF DRY FRUITS
BILY

3471082  31/01/2017

MS. VIBHUTI JAIN
PREMPURI, MUZZAFAR NAGAR, UTTAR PRADESH-251002
Manufacturer / Trader
Individual

Address for service in India/Attorney address:
RANJEET KUMAR & ASSOCIATES
T-3, Third Floor, Manish Chamber – IV, Plot # 7, LSC Market, Sector – 12, Dwarka, New Delhi – 110078

Used Since: 02/01/2017

DELHI

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; CHIPS MADE FROM FRUITS AND VEGETABLES; JELLIES; JAMS; MILK AND OTHER DAIRY PRODUCTS; PICKLES; SALAD DRESSINGS; CHEESE AND YOGURT; DRINKS MADE FROM DAIRY PRODUCTS; BEING GOODS INCLUDED IN CLASS 29
Trade Marks Journal No: 1930, 02/12/2019  Class 29

FAIR DAIRY PVT. LTD.
516, SEC-39, GURGAON-122003
TRADER

Address for service in India/Agents address:
JAYA YADAV
C-97, OLD DLF COLONY, NEAR SECTOR 14, GURGAON-122001.
Used Since: 06/05/2016

DELHI
MILK AND MILK PRODUCTS.

Registration of this trade mark shall give no right to the exclusive use of the word Dairy and other descriptive matter appearing in the label.
NUTRI4U
3500240  02/03/2017
DEV BHUMI COLD CHAIN PVT.LTD.
17-18, AZAD PUR, NEW SUBZI MANDI, DELHI-33
Manufacturers & Merchants
Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.
Proposed to be Used
DELHI
Dry fruits, almond, walnut; frozen vegetables, frozen peas; fresh fruits, pear, apple comport; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats
EITI

3501055   03/03/2017

SH. PAWANDEEP SINGH & SH. PARVINDER SINGH
trading as ;M/s Anhad International
1038/1039, 1st floor, Gandhi Gali, Fatehpuri, Delhi- 6.
Manufacturers and Merchants)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/02/2017

DElhi

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces;
eggs, milk and milk products; edible oils and fats.
3518794 02/04/2017
RAJEEV ARORA
HEALTH LOGISTICS, HOUSE NO. 4677, DARSHAN VIHAR, SECTOR 68, MOHALI (PUNJAB)
PROPRIETORSHIP

Address for service in India/Agents address:
J. J. REGISTRATION SERVICES.
NO. 623, SECTOR 18-B, CHANDIGARH.
Used Since :01/04/2017

DELHI
MILK & MILK PRODUCTS
3567222  09/06/2017
NATIONAL PAYMENTS CORPORATION OF INDIA.
1001A, 10th Floor, B Wing, The Capital, Bandra-Kurla Complex, Bandra (East), Mumbai- 400 051.
A company incorporated under Section 25 of the Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Edible oils, ghee, vanaspati, margarine, butter & bakery shortening; meat, fish, poultry and game; meat extracts; preserved, frozen, dried & cooked fruits & vegetables; jellies, jams, compotes; eggs; milk & milk products & fats being goods included in class 29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE sign of RUPEES.
SOYLIPE

3679416  16/11/2017

HARSH VARDHAN
MU-61 D, SARASWATI VIHAR PITAMPURA DELHI-110034
INDIVIDUAL

Address for service in India/Attorney address:
NISHANT GOYAL & ASSOCIATES
B-4/418, FIRST FLOOR, SEC-8, ROHINI, DELHI-110085.

Proposed to be Used
DELHI

Soya milk, Powdered soya milk, Soya bean oil for food, Tofu, Curd, Milk Beverages, Milk Predominating, Milk Products, Milk Shakes including in Class 29.
VEER LOTUS

3680334  17/11/2017
HEMRAJ SAHU
TELIYO KA MOHALLA, WARD NO. 11, CHAKSU, JAIPUR (RAJASTHAN) INDIA
PROPRIETOR

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :23/06/2015

AHMEDABAD
MUSTARD OIL, PALM OIL, SOYA OIL, EDIBLE OILS AND FATS WHICH ARE INCLUDED IN CLASS 29.
3772546  08/03/2018
HIDAYTULLAH AHMEDMIYA SHAikh
B-6,2ND FLOOR AMTUL PARK, MUSLIM SOCIETY, NEAR MITHAKHALI SIX ROAD, NAVRANGPURA, AHMEDABAD-380009 GUJARAT.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR -380051, AHMEDABAD - GUJARAT
Used Since :09/03/1990
AHMEDABAD
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS.
CHIRAG MANSUKHLAL DOBARIYA
M/S VRUNDAVAN AGRO FOODS, Survey No. 128, At Madhupur-Gir, Talala, GUJARAT, INDIA-362150
Proprietor

Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT

Used Since : 10/05/2016

AHMEDABAD
Preserved, frozen, dried and cooked fruits (Fruit Pulp).

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3781964   19/03/2018
GIRISHBHAI M. BHUTDA PROPRIETOR OF GAYATRI ENTERPRISE
171/184, GIDC AMBAWADI, WADHWAN CITY, DIST. SURENDRANAGAR-363035. GUJARAT-INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since : 11/10/2013
AHMEDABAD
EDIBLE OIL IN CLASS 29.
3781965  19/03/2018
GIRISHBHAI M. BHUTDA PROPRIETOR OF GAYATRI ENTERPRISE
171/184, GIDC AMBAWADI, WADHWAN CITY, DIST. SURENDRANAGAR-363035. GUJARAT-INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :11/10/2013
AHMEDABAD
EDIBLE OIL IN CLASS 29.
SANJIVANI
3790981   28/03/2018
S.M. INDUSTRIES
G-310, 11, 16 & 17, AGRO FOOD PARK, RIICO, SRI GANGANAGAR (RAJASTHAN)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :30/12/2005
To be associated with:
2735144
AHMEDABAD
Dried Fruits, Preserved & Processed Pulses.
Swaraj Gold
3801339 10/04/2018
Siddharth Dad Trading as M/S Gayatri Industries
Chittor Kota Road, Gram Sumelpura, Chittorgarh
Proprietor
Address for service in India/Attorney address:
Rohit Jain, Advocate
F1/163, Gandhi Path, Chitrakoot, Vaishali Nagar, Jaipur - Rajasthan - 302021
Proposed to be Used
Ahmedabad
Edible Oil under Class 29.
3803432  12/04/2018
NARESH KUMAR AGRAWAL
F-157 RICCO INDUSTRIAL AREA, PALSANA, RAJASTHAN
Trading as VINAYAK INDUSTRIES

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002
Used Since : 11/02/2017

AHMEDABAD
Edible oils
3819006  27/04/2018
HASANALI ALJIBHAI MAKNOJIA
CHADOTAR, TALUKA:- PALANPUR, DIST:- BANASKANTHA. PINCODE:- 385001
THE APPLICANT IS INDIVIDUAL
Address for service in India/Attorney address:
MAYUR Y. PAREKH, ADVOCATE
SF/ 203, ANGAN APARTMENT, OPP. JALARAM MANDIR, NEW SAMA ROAD, VADODARA - 390 008
Proposed to be Used
AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
FRUIT SAUCES; EGGS, INCLUDED IN CLASS 29.
3840098  22/05/2018

SHRI PREM INDUSTRIES
41, OLD INDUSTRIAL AREA, BHARATPUR (RAJ)
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since: 29/07/2011

AHMEDABAD
EDIBLE OIL UNDER CLASS 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
restriction of goods for sale in the state of RAJASTHAN only.
BIG BIGGYS BURGER N MORE

3847913  31/05/2018
BIRAJA PRASAD ROUT
E 302, PRIMECITY APARTMENTS, DODDATHOGGURMAIN ROAD, ELECTRONIC CITY, BANGALORE, KARNATAKA 560100
PROPRIETOR

Address for service in India/Attorney address: 
ELIZABETH SUBASH
3-19, Santhome Estate, Ajri, Kundapura, udupi-576283, karnataka, india

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS BURGER SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION...
RUKMANI DEVI
RAGHUNATH RAY RAMJEEVAN, INFRONT OF TABELA GATE, SIKAR (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2008

AHMEDABAD
DRIED AND COOKED FRUITS, VEGETABLES, JELLIES, JAMS, DAIRY, MILK AND MILK PRODUCTS, EDIBLE OILS AND
FATS WHICH ARE INCLUDED IN CLASS 29
3960266  29/09/2018
RAJKUMAR A
N.NO 11, PLOT NO D 46, 17th CROSS ST, HINDU COLONY, NANGANALLUR, CHENNAI - 600061
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
Gheeved

3993103   06/11/2018
K.B.PRODUCTS PVT LTD
DADOBA COMPOUND, ANJURPHATA, TALUKA-BHIWANDI, VAL-VILLAGE, DIST - THANE - 421 302
A Private Limited Company registered under Companies Act 2013

Address for service in India/Agents address:
NEHHA SAHIL SHAH
Used Since :01/04/1990
MUMBAI
MILK AND MILK PRODUCTS, PURE GHEE, EDIBLE OILS, COCONUT OIL, MILK POWDERS
Trade Marks Journal No: 1930, 02/12/2019 Class 29

3996411 13/11/2018
ROY GEORGE P
22/531 Pulari Gardens, Pallathery P.O., Palakkad 678007 Kerala
Individual
Address for service in India/Attorney address:
GAURAV KUMAR
D-122/6, 3rd Floor, Laxmi Nagar, Delhi 110092

Proposed to be Used
CHENNAI
Preserved Dried and Cooked Fruits and Vegetables; Jellies, Jams, Fruit and Vegetable Sauces; Milk and Milk Products; Edible Oils and Fats, meat, fish INCLUDED IN CLASS 29
SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION.
3997385  14/11/2018
GAUGANGA FARM FRESH PRIVATE LIMITED
5, ABHINAV CO OP HOUSING SOCIETY PADOLE LAYOUT, PARSODI NAGPUR - 440022
Private Limited Company
Address for service in India/Agents address:
BHUSHAN SOHANLAL KOTECHA
10, D WING, SECOND FLOOR, KK MARKET, DHANKAWADI, PUNE-411043.
Used Since :11/06/2018
MUMBAI
MILK AND ALLIED MILK RELATED PRODUCTS INCLUDED IN CLASS 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
Trade Marks Journal No: 1930, 02/12/2019 Class 29

AARUTHRA MILK INTERNATIONAL PRIVATE LIMITED
165B, SAIBUILDING, AVINASHI ROAD, CHINNAIAMPALAYAM, COIMBATORE-641062 TAMILNADU.

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Milk, Cows' milk, Milk products, Milk beverages, Milk drinks, Milk powder, Flavoured milk, Milk substitutes, Curd, Milk curds, cheese, Butter, Yogurt, Desserts of yogurt, Drinks based on yogurt.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMIL NADU.
MAHARAJA WADA

4023474  11/12/2018
GIRISH KULKARNI (INDIAN NATIONAL, PROPRIETOR), TRADING AS D. A. KULKARNI AND SONS
Laxmi, Ashok Nagar, Bhigwan Road, Baramati, Pune - 413102, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :21/01/2010

MUMBAI
Potato based snack foods (Wada)

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.1941527.
4039215  27/12/2018
M/S. NISHAR TRADERS PVT. LTD.
A-603, LOKMANYA CO-OP HSG SOC., VEER SAVARKAR PATH, THANE, OPP. ICICI BANK, THANE (WEST)-400602,
MAHARASHTRA
Private Limited Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
Mumbai
Edible oil

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Refined palm oil and healthy cooking oil.
area restricted to the state of MAHARASHTRA.
Trade Marks Journal No: 1930, 02/12/2019 Class 29

4051145 09/01/2019
HARSHAD AJIT NEGINHAL
FLAT NO.10, SURABHI APT., S NO.2/4A, PLOT NO.17, PASHAN, PUNE-411021
Individual
Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD, KOTHrud, PUNE - 411 038.
Proposed to be Used
MUMBAI
Meat, Fish, Poultry and Game, Meat extracts
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
4080871   08/02/2019
SYED HAMEEDUDDIN TRADING AS RED ROSE PRODUCTS
D.No.18-8-534/12/A/1, Kummariwadi Colony, Edi Bazar, Hyderabad-500 023 (TS), India.
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASILGUDA SECUNDERABAD - 500 061 (A.P.).
Proposed to be Used
CHENNAI
Processed Betel Nuts, Mukhwas, chaliya, mouth freshner, mitha masala, pan masala, katha and sounf
Proposed to be Used

MUMBAI

Powdered eggs; Frozen, preserved, dried and cooked fruits and vegetables; Dried Fruits and candied nuts including fox nuts, almonds, Cashew nuts, Walnuts, Peanuts, Raisins, Pistachio; Protein Bars including fruit based organic food bars also containing dried fruits and nuts; pastes made from nuts; Roasted nuts; flavored nuts; Salted nuts; snack mix of primarily dried nuts. Oils and fats for food including class-29.
Trade Marks Journal No: 1930 , 02/12/2019 Class 29

RAJHASHEKARRAN K.M PROPRIETOR OF M/S. SRI GANGA OIL MILL
NO.10, 12TH CROSS, MARUTHI LAYOUT, KEMPAPURA DASARAHALLI, HEBBAL, BANGALORE - 560024, KARNATAKA, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI

COOKING OIL, SPICED OILS, PEANUT OIL FOR FOOD, COCONUT OIL FOR FOOD, NUT OILS, SUNFLOWER OIL FOR CULINARY PURPOSES, PUMPKIN SEED OIL FOR FOOD, VEGETABLE OILS FOR FOOD, OLIVE OIL FOR COOKING, MAIZE OIL FOR FOOD, CORN OIL FOR FOOD, SOYBEAN OIL FOR COOKING, PALM OIL FOR FOOD, RICE BRAN OIL FOR CULINARY PURPOSES, EXTRA VIRGIN OLIVE OIL FOR FOOD.

The mark should be used as a whole.
RAHUL NAGRANI, PROPRIETOR OF SHRI HARI TRADERS
142 / 143, Shri Nath ki Taliya, Ganjipura Road, Jabalpur (M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Coconut powder, Coconut flakes & Coconut shrimp.
Trade Marks Journal No: 1930, 02/12/2019 Class 29

4097595 23/02/2019
SAI SATYA SIRI EXIMM
#116/117, 3RD PHASE, PEENYA INDUSTRIAL AREA, BANGALORE, KARNATAKA-560058
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Sunflower oil, Blended Vegetable oil and Edible oil
4098381  25/02/2019
ANKUSH CHANDRAKANT CHAUDHARI
406/3, Shivmudra, Gandhinagar, L.R. Papan Marg, Worli, Mumbai - 400018
MANUFACTURER & MERCHANT
PROPRIETORSHIP CONCERN

Address for service in India/Agents address:
NEELAKSHEE RAJESH MARATHE
B/605, Arunasmruti Co-op Hsg. Society, Post Office Lane, Nr. National Park, Shrikrushna Nagar, Borivali (E), Mumbai - 400 062.

Proposed to be Used
MUMBAI
Foodstuffs of vegetables and other horticultural products including crystallized fruits / frosted fruits, flavored nuts / flavored nuts, freeze-dried vegetables, fruit jellies, fruit pulp, fruit chips, fruit-based snack food, jams, pickles, potato crisps / potato chips, potato flakes and sausages.
4101995    27/02/2019
A.KUMARAVEL
NISHA OIL MILL, 1/127-4, KANNANDERI (POST), MAGUDANCHAVADI, SANGARI (TK), SALEM(DT), PIN-637102, TAMILNADU
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Blended Edible Vegetable Oil and Edible oils
Subject to restricting the area of use to the state of Tamilnadu.
4102304    28/02/2019
KADEMANNEL FARMS LLP
SREEVALSAM, TEMPLE ROAD THRIKKAKARA, KOCHI ERNAKULAM ERNAKULAM KL -682021
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :22/03/2017
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4103002  28/02/2019
PEURE QUALITY PRIVATE LIMITED
339,Floor 3,316, Todi Industrial Estate,, NM Joshi Marg, Lower Parel, Jacob Circle, MUMBAI- 400011 MAHARASHTRA
Manufacturing, selling and marketing of cold pressed oils.
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
Manufacturing of cold pressed oils.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
MR. SAGAR POONAMCHAND MANGHANI TRADING AS JAI AMBE FOODS
NEAR GOL PULIYA COLLIERY ROAD, BALLARPUR, DIST CHANDRAPUR, NAGPUR - 442702, MAHARASHTRA, INDIA
PROPRIETORSHIP

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
MILK & MILK PRODUCTS.
VM NUTS
4103937  01/03/2019
KESAR INDUSTRIES
Survey No.555, Elikattallafe, Farqar Mandal, Ranga Reddy Dist - 509213 (TS), India.
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Proposed to be Used
CHENNAI
Dried and preserved fruits, milk and milk products; and edible fats.
RESTRICT THE AREA TO ANDHRA AND TELANGANA.
SOUTHERN HEALTH FOODS PVT LTD
129, Z Block, (Plot #1160), 6th Avenue, Anna Nagar, Chennai - 600 040, Tamil Nadu
A body incorporate registered under the Indian Companies Act, 1956
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :24/05/1995
CHENNAI
preserved and dried and cooked fruits and vegetables, jams, milk and milk products, salad dressing, preserves; jams, pickles and tomato puree; tomato paste; pressed fruit paste; peanut paste; garlic paste for culinary purposes; fruit paste; soya-based snack foods; soya burger patties; soya chips; soya milk; soya patties; prepared soya beans; preserved soya beans for food; processed soya beans; soyabean powder, soyabean chunk, preparations for making soup; vegetable salads; dates, nuts, peanuts, raisins, cashews, pistachios, angle, chilgoza (pine nuts), dry fruits; chips, sauces; fruit jellies, desiccated coconut powder; all types of preserved and dried lentils, beans, peas and pulses; pre cooked and cooked food products, processed food, preserved foods; peanut butter; peanut, processed; potato chips; raisins; dried fruit products; fruit chips; cooked fruits, preserved fruits, processed fruits, prepared fruits, tinned fruits; food products made from nuts; nut products, edible nuts, prepared nuts, processed nuts; edible seeds; edible seaweed; pastes made from fruits, nut based spread; pickles, prepared vegetables, processed vegetables, mixes for making soup; roasted mixed nuts; snack mixes consisting of processed fruits, processed nuts or raisins; snack mixes consisting of wasabi peas, processed nuts, dehydrated fruit or raisins; snack mixes consisting of dehydrated fruit and processed nuts; soup mixes; spiced mixed nuts; rice milk-based beverages
A.KUMARAVEL
NISHA OIL MILL, 1/127-4, KANNANDERI (POST), MAGUDANCHAVADI, SANGARI (TK), SALEM(DT), PIN-637102, TAMILNADU
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Blended Edible Vegetable Oil and Edible oils

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
4113017   11/03/2019
S.V.TRADERS OILS
D.No.10-28-11/2A, EVM High School Road, Tadepalligudem, A.P
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :07/07/2018
CHENNAI
Edible Oils
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO ANDHRA AND TELANGANA.
DHEERAJ KUMAR DOULATRAM GEHANI
trading as; GURU KIRPA AGENCY
H. NO-42 NAGAR NIGAM COLONY TIMBER MARKET CHHOLA ROAD BEHIND DUSSEHRA MAIDAN BHOPAL MP

Proposed to be Used
MUMBAI
COCONUT EDIBLE OIL INCLUDING IN CLASS 29
SHAKTI SHRI DAIRY

4161021    29/04/2019
M/S MAA VINDHYAVASINI INDUSTRIES
15B, RAM NAGAR COLONY, MOHADDIPUR, GORAKHPUR-273008, UTTAR PRADESH
Partnership Firm

Address for service in India/Attorney address:
GLOW WELL
201, 2ND FLOOR MOHINI MARKET, EXHIBITION ROAD, PATNA 800 001, BIHAR, INDIA.

Proposed to be Used
DELHI
MILK AND MILK PRODUCTS
4178203    16/05/2019
A ANBARASAN STALIN, PROPRIETOR, JOHAN INTERNATIONAL TRADER
NO.27/32, KOTHANGUDI THOPUANNALAI NAGAR, CHIDAMBARAM, CUDDALORE, TAMIL NADU-608001
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
EDIBLE OILS
POSHAK FOODS PRIVATE LIMITED,
C-1302, ANSAL SUSHANT CITY, PANIPAT-132103, HARYANA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

JAMS, JELLIES, MILK AND MILK SHAKES, DRIED AND PREPARED PULSES; VEGETABLE CHIPS; FRUIT CHIPS; CHIPS [FRENCH FRIES], MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
HUNAR

4180998  20/05/2019

CHANDRA KANT GUPTA
C-1, SATYAWATI COLONY, ASHOK VIHAR PHASE-3, ASHOK VIHAR, NORTH WEST DELHI – 110052, INDIA

PROPRIETOR-CHANDRA KANT GUPTA

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI

PAN MASALA [PROCESSED NUTS, SEEDS AND BETEL LEAVES USED AS INGREDIENTS], PROCESSED NUTS, SEED AND BETEL LEAVES USED AS INGREDIENTS OF PAN MASALA.
GREENFISH
4181093  20/05/2019
PRAKRITHI VISHAL
2/192, Dr. B.P. Rajan Road, Uthandi, ECR, Chennai 600119, Tamil Nadu
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Dried fish, Salted fish.
4182587  21/05/2019
R.S.MANIAM AND COMPANY
NO.32, PUDUTHOTTAM MAIN STREET, PALLADAM ROAD, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU STATE.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
EDIBLE OILS
4183195 22/05/2019
AZIZ FAKIR MOHAMMED
trading as KASCO DATES
408, CENTRAL FACILITY BLDG, NO.1, APMC MASALA MARKET NO 1, PHASE 2, SECTOR 19-C, VASHI, NAVI MUMBAI - 400705

Proposed to be Used
MUMBAI
PROCESSED DATES, DRIED DATES AND DATES.
4184086  22/05/2019
PREM KUMAR WALIA PROPRIETOR OF WALIA TRADERS
Saban Bazar Chowk, Ludhiana
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRAN DHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Cooking oil; Infused oils for cooking; Oil-based cooking spray; Vegetable-based cooking spray; Argan oil for cooking;
Olive oil for cooking; Tomato juice for cooking; Soybean oil for cooking; Vegetable juices for cooking; Fruit juices for
cooking; Coconut milk for cooking; Soya bean oil for cooking; Soy bean oil for cooking; Organic coconut oil for use in
cooking and food preparation
M D INDUSTRIES
4184372    23/05/2019
MANOJ KUMAR PAUL
VILL.: PAUL PARA, P.O. and P.S.: MANKACHAR, PIN: 783131, ASSAM
Sole Proprietor

Address for service in India/Attorney address:
SUJATA DEY
House No. M 6, Bishnu Rabha Path, Odalbakra, Guwahati 34, Assam

Proposed to be Used
KOLKATA
PREPARED AND PROCESSED CASHEW NUTS
4185721 24/05/2019
HARSH KOTHARI
trading as ;NPEE ENTERPRISES
56,71 SKYLINE INFRAHUB, MORAIYA, CHANGODAR, AHMEDABAD, GUJARAT
Used Since :01/05/2019
AHMEDABAD
SUPARI, MOUTH FRESHNER, SWEET MAVA, SCENTED/FLAVOUR CHEWING ZAFRANI PAN MASALA
4185946  24/05/2019
VIDYA OMPRAKASH SONONE
Suresh Kadu Chawl Room No. 10, Kalyan Amebernath Road, Ashlegaon, Ambernath, Maharashtra - 421004
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
KHANSAMA

4186547  24/05/2019

SUNIL KUMAR TRADING AS KRISHNA FOOD PRODUCTS
INDUSTRIAL EXTENSION AREA, HATLI MORH, KATHUA (J&K)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :12/02/2005

DELHI

Edible Oils.
SAMEER KANHIYALAL TAKHTANI TRADING AS: S. K. PRODUCT CO.
788, JAGRATI NAGAR, LOHA MANDI, INDORE (M.P.)
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since: 01/07/1995
MUMBAI
SCENTED SUPARI & MOUTH FRESHENERS
Trade Marks Journal No: 1930, 02/12/2019 Class 29

4187012 25/05/2019
VIJAYAM M K
KARTHYAYINI NILAYAM, MALAMPUZHA PO, MALAMPUZHA DAM, PALAKKAD, KERALA-678651.
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
CHENNAI
Edible oil.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
GOODRICH DAIRY LITE

4187545  25/05/2019

M/S GOODRICH CARBOHYDRATES LTD.
Vill.- Nagla, Meerut Road, Karnal -132001, Haryana. (India)

Company

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P, M-09871034747, 09990034747

Proposed to be Used

DELHI

Milk Shakes, Bases For Making Milk Shakes, Cream (Being Dairy Products), Dairy-Based Food Beverages, Chocolate Milk, Dried Milk For Food, Dried Milk Powder, Milk Based Beverages Containing Fruit Juice, Milk Curd, Milk Drinks Containing Fruits, Soya Milk, Artificial Cream [Dairy Product Substitutes], Yogurt, Edible Oils And Edible Fats And Cheese, Dairy Products For Food, Whey Drink, Milk And Milk Products, Ghee, Butter
4189416  28/05/2019
VGPG FARMS PRIVATE LIMITED
UNIT NO. 202, TOWER A, PENINSULA BUSINESS PARK, SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI-400013
BODY INCORPORATE
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN
Proposed to be Used
MUMBAI
EGGS, LIQUID EGGS, MILK, MILK PRODUCTS, POULTRY PRODUCTS, INCLUDED IN CLASS 29.
SHAHIZIKR

4189995  28/05/2019

MR. SAJAL GOYAL
PLOT NO. 544, G.F. NITI KHAND-2, INDRAPURAM, GHAZIABAD
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
MOUTH FRESHENER, MUKHWAS, SCENTED SUPARI, PAN MASALA.
4190225   29/05/2019
PARVESHT GUPTA TRADING AS M/S- OM INDUSTRIES
230/1, Madhoganj, Chiliba, Sadar, Pratapgarh-230403, (U.P.), India.
Proprietor

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P

Proposed to be Used
DELHI
Sweet Supari, Sada Pan Masala, Scented Supari, Mouth Freshener (Supari Mix)

THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
WIFE'S MAGIC
4254910  02/08/2019
VIREN LOHANA
D-13/98, Chitranjan Nagar, Rajwadi, Ghatkopar East, Mumbai- 400077
Individual

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
To be associated with:
4254907

MUMBAI
Cooked fruits and vegetables; jellies, jams, compotes; milk, cheese, butter, yoghurt and other milk products; oils and fats for food as covered under Class 29
PRERNA TANEJA PROPRIETOR OF THE ZAPPY BOX
E7-32, CHITRAGUPTA SOCIETY, ARERA COLONY, BHOPAL-462016 (M.P.)

PROPRIETORSHIP FIRM

Proposed to be Used

MUMBAI

GOURMET DRY FRUIT COLLECTION LIKE FLAVOURED CASHEWS, ALMONDS, WALNUTS, PISTACHIOS, PEANUTS, SUN-DRIED FRUITS

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
VAISHALI SUDHAKAR PALEKAR
ROW HOUSE NO. A1, SHUBHSHRI WOODS, KUNAL ICON ROAD, PIMPLE SAUDAGAR, PUNE 411027
Sole Proprietor

Address for service in India/Attorney address:
GAURAV SHARADCHANDRA DESHPANDE
C/o. Gaurav Deshpande, 7, Mrunmayee Society, Behind Bank of India, Near Nal Stop, Karve Road, Erandwane, Pune – 411004, Maharashtra, India

Proposed to be Used
To be associated with:
4111781

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products
4298105    19/09/2019
M/S PINDARI BAHUDESIYA SWAYATT SEHKARITA
VILLAGE WACCHAM (KHARKIYA) P.O. KHATI, BAGESHWAR-263679 UTTARAKHAND
MANUFACTURER

Cooperative Registered Under the “Uttaranchal Self Reliant Cooperatives Act, 2003 (Uttaranchal Act No 04 of 2003)”

Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA

Used Since :19/03/2018
DELHI

Dried and cooked fruits and vegetables; jellies, jams, edible oils, Pickles
ARPAN FRAGRANCES PRIVATE LIMITED
First Floor, City Center, Mall Road, Kanpur - 208004, Uttar Pradesh
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 01/01/2004

DELHI
Pickles of all kinds, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
4315916  09/10/2019
HAMIAST GLOBAL PRIVATE LIMITED
Hno. 7, Lane No. 6, Sunjwan Road, Firdousabad, Jammu, Jammu And Kashmir - 180011
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Dried fruits, Meat, Fish, processed, Meat, poultry and game, Meat extracts, Preserved peanuts, Pulses, preserved, Frozen berries, Preserved, dried and cooked fruits and vegetables, Fish jellies, Jams, Jellies, jams, compotes, Eggs, processed, Eggs, milk and milk products, Edible oils and fats.
Trade Marks Journal No: 1930 , 02/12/2019           Class 29

4317099    10/10/2019
NAVAB P.S
single firm

Address for service in India/Attorney address:
BENOY K. KADAVAN.
KADVANS LEGAL OFFICES 4TH FLOOR, I.S. PRESS BUILDING, BANERJEE ROAD, KOCHI-682 018.

Proposed to be Used
CHENNAI
Cashew nuts
Trade Marks Journal No: 1930, 02/12/2019 Class 29

deeptultan
4319314 13/10/2019
DEEPAK PHOTANI
S/o, Santram Photani, Ward No.-15, Bagdehipara, Sindhi Colony, Gobra Nawpara, Rajim, Chhattisgarh, Pin- 493881
Indian Individual
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Aamla supari (processed gooseberries), mouth freshner, supari, Pan masala [processed nuts, seeds and betel leaves used as ingredients]; Processed nuts.
deepbadshah

DEEPAK PHOTANI
S/o, Santram Photani, Ward No.- 15, Bagdehipara, Sindh Colony, Gobra Nawpara, Rajim, Chhattisgarh, Pin- 493881
Indian Individual

Address for service in India/Attorney address:

DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used

MUMBAI
Aamla supari (processed gooseberries), mouth freshner, supari, Pan masala [processed nuts, seeds and betel leaves used as ingredients]; Processed nuts.
MR. SUNIL JESWANI  
M/s GAJANAN TRADING COMPANY, Dal Bazar, Lashkar, Gwalior - 474001 (M.P.)  
Sole Proprietor  

Address for service in India/Agents address:  
J.P. ASSOCIATES ADVOCATE.  
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).  

Proposed to be Used  
MUMBAI  
COCONUT POWER & MIX
4322163   16/10/2019

BHARAT INC
NO. 12, GROUND FLOOR, KRISHNA ENCLAVE, 2ND CROSS, NEHRU NAGAR, BENGALURU

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4322514   16/10/2019
M/S BAI DYANATH OIL & DAL MILL
TRADING AS BAI DYANATH OIL & DAL MILL (PARTNERSHIP FIRM).

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Edible oil, Mustard oil, refine oil, rice bran oil & Sunflower oil.
4322605  16/10/2019
SANJAY KUMAR SINGH
GAURI INTERNATIONAL, C-13, MAHIMA PLACE, GOVIND MITRA ROAD, PATNA-800 004
INDIVIDUAL FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
KOLKATA
Milk and milk products.
4323239    17/10/2019
SUGUNA FOODS PRIVATE LIMITED
5TH FLOOR, JAYA ENCLAVE, 1057, AVINASHI ROAD, COIMBATORE-641018, TAMILNADU, INDIA.

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

To be associated with:
2605260, 3769908

CHENNAI
POULTRY, CHICKEN, FROZEN CHICKEN, EGGS, PROCESSED MEAT PRODUCTS, FISH
4323240  17/10/2019
M/S. ANAND VEGOIL INDUSTRIES
#22, WATER WORKS ROAD, ERODE-638003, TAMILNADU, INDIA
Partnership Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Canola oil, Canola oil for food
4323964 17/10/2019
RANA DILIP SURYAWANSI PROPRIETOR OF RANA SHIPPING COMPANY
RANA BHAVAN, 237, SADOLXEM, CANACONA, SOUTH GOA, GOA-403702
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
M/S. MI ENTERPRISES  
NO.2/1C, MASILAMANI NAGAR, KANNIAMMAN NAGAR MAIN ROAD, 3RD STREET, VANAGARAM, CHENNAI-600 095.  
Address for service in India/Attorney address:  
S.RENUKA  
BALAJI APARTMENT, FLAT A-2, A-BLOCK, GROUND FLOOR, NO.38, PARANAGASUPURAM STREET, KODAMBakkAM,  
CHENNAI - 600 024  
Used Since :20/03/2015  
CHENNAI  
HONEY PRESERVED FRUITS, DRIED FRUITS.
4324051  17/10/2019
JIVRAJBHAI BHIKHABHAI AAL
11-K, RABARI VAS, NEAR GOGA MAHARAJ TEMPLE, UMEDPURA, BANASKANTHA – 385 566 (GUJARAT) INDIA.
AN INDIVIDUAL

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
TIRUMALLA HAIR OIL INDIA (P) LTD.
801, 8th Floor, SUPREME HQ, Survey no.36/2, off Mumbai Bangalore Highway, Baner Road, Pune, Maharashtra- 411045
A Company incorporated under Indian Companies Act

Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India

Proposed to be Used
MUMBAI
Edible oil; Oils and fats for food
4325045   18/10/2019
M/S K.D. DAIRY PRODUCTS
TESIA DAIRY, BHATSAN, BHATSAN-SAMAU ROAD, TA:- SARSVTI
Partnership Firm
Address for service in India/Agents address:
CHIRAG A. SHAH, ADVOCATE.
401,ANUSHREE BLDG.,NR. BANK OF BARODA,USMANPUR, AHMEDABAD- 380 013.
Used Since :01/01/2019

AHMEDABAD
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGITABLES,
FROZEN SNACKS, JELLIES, JAMS, EGGES, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; SALAD DRESSINGS;
PRESERVES
Proposed to be Used

MUMBAI

preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk and milk products; edible oils and fats, pickles.
4325223    18/10/2019
KIRAN POONAMCHAND MALI
22/8, Harsha Apartment, Hardevi Society, Caves Road, Jogeshwari (East), MUMBAI-400 060
INDIVIDUAL
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).
Proposed to be Used
To be associated with:
4325220
MUMBAI
preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk and milk products; edible oils and fats, pickles.
4325584  19/10/2019
NATRAJ PROTEINS
PLOT NO 1C, SURVEY NO 65/2, P1, VILLAGE-SHEMLA, TAL-GONDAL-RAJKOT-360311
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN
Proposed to be Used
AHMEDABAD
EDIBLE OIL INCLUDING IN CLASS 29
4326026  19/10/2019

Mr. Dwayne Leonof Braganza
Proprietorship

Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080

Proposed to be Used
MUMBAI
meat extracts; preserved, frozen, dried, freeze-dried meat / lyophilized meat / lyophilised meat, meat, preserved, meat, tinned / meat, canned, hot dog sausages, sausage casings, natural or artificial, sausages, sausages in batter, black pudding / blood sausage
4326810    21/10/2019
NICE DAY MILK AND MILK PRODUCTS
VPO BENRA, TEHSIL DHURI, DISTRICT SANGRUR
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAJ RANDHUR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
MILK AND MILK PRODUCTS
4328457  23/10/2019
M/S AYODHYA SUGANDH ENTERPRISES
VILLAGE, BUDHAULI PUKHRAYAN (NEAR H.P. PETROL PUMP NH-27, KANPUR JHANSI ROAD) DISTRICT KANPUR
DEHAT -209111
NEW
Address for service in India/Agents address:
BASANT LAL GUPTA.
51/1, K. K. GARG MARKET, RAMGANJ, NAUGHARA, KANPUR- 208001.
Used Since :19/09/2019
DELHI
MANUFACTURING OF PAN MASALA.
4329207    23/10/2019
EURO INDIA FRESH FOODS LIMITED
A-22/1, ICHCHHAPORE GIDC, HAZIRA MAGDALLA ROAD, SURAT - 394 510 (GUJARAT) INDIA.
A Public Limited Company
Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA
Used Since :21/04/2010
To be associated with:
1954088, 1954092, 2370992, 3368290, 3368293
AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
4329467   23/10/2019
MR. NILESH HARKABAHAUDUR THAPA TRADING AS JIEHAAN OIL MILL
Avenue - I, Bldg No.05; Flat No. 1002, 10th Floor, Rustomjee, Global City, Virar West, Tal. Vasai, Dist. Palghar- 401303, Maharashtra, India
Proprietor

Address for service in India/Attorney address:
S A ASSOCIATES
B-303, MAHESH SMRUTI CHS, NEXT TO SAI HOMES, BEHIND ATMARAM PARK, KOLWADI, DONGARPADA, VIRAR WEST - 401303, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI

Coconut oil Included In Class 29.
4329666  23/10/2019
Kharasrota Oils Private Limited
PLOT NO. 669/2621/2920, RAGHUNATHPUR, BHUBANESWAR, Khordha, Orissa, India, 751024
Company
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
KOLKATA
Edible oils and fats
SH. VARUN AGARWAL TRADING AS M/S SAGAR ENTERPRISES
2064/2, Aggarwal Market, Katra Tobacco, Khari Baoli, Delhi- 110 006.

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELHI

Dry fruits, almonds, pistachios and walnuts
BITE’IN

4330252  24/10/2019
BHAVIKKUMAR PRABODHBHAI RANINGA (PROPRIETOR) TRADING AS BITE’IN
GROUND FLOOR, SHOP NO-20, SAMARPAN PLAZA, VALANJA TO SHAYAN ROAD, VALANJA, SURAT-394150, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
PROCESSED NUTS, PREPARED NUTS, SPICED MIXED NUTS, SEASONED NUTS, ROASTED NUTS, FLAVOURED NUTS, TOASTED NUTS
Milkin Cow

4330262    24/10/2019

BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035

Body Incorporate

Proposed to be Used

DELHI

Dairy products including milk, cheese, butter, ghee, yoghurt, milk products; malted milk for food
4332001  26/10/2019
SPELNIO PRODUCTS.
D-1/63, JANAK PURI, DELHI WEST DELHI, DELHI-110058.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
4332711  28/10/2019

HASHIFA, P. P
THALOLIL HOUSE, PALLIKKAL, PALLIKKAL BAZAR PO, MALAPPURAM DISTRICT, KERALA PIN 673 634
SOLE PROPRIETOR

Address for service in India/Attorney address:
KUNHABDULLA POOLAYULLATHIL, ADVOCATE
KUZHIHAILIL HOPUSE THODANNUR. P.O. VADAKARA VIA, KOZHIKODE DIST, KERALA-673541.

Proposed to be Used

CHENNAI
COCONUT OIL, GRATED COCONUT, COCONUT POWDER, COCONUT SHRIMP, COCONUT MILK, COCONUT CHIPS,
COCONUT FLAKES, PROCESSED COCONUT, DESICATED COCONUT, PREPARED COCONUT, SUNFLOWER OIL, SOYA
BEAN OIL, MUSTARD OIL, BUTTER, GHEE AND OTHER DAIRY PRODUCTS, FRUIT CHIPS, POTATO CHIPS MILK, MILK
SUBSTITUTES, SKIM MILK, SOYA MILK, MILK JAM, DRIED MILK, FLAVOURED MILK, JAMS, JELLIES, FRUIT AND
VEGETABLE SPREADS, EDIBLE OILS AND FATS, SQUASH SPREADS AND PASTES.
Trade Marks Journal No: 1930, 02/12/2019 Class 29

4332864 29/10/2019

SUFFA BAKERS (INDIA) PRIVATE LIMITED.,
8 - Old, 24-New, Upper Ground East Portion, Chainsingh Ka Baghicha, New Palasia, Indore, Madhya Pradesh, India, 452001.
Private Limited Company, (A company incorporate under the company Act)

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used

MUMBAI
Almonds, Processed Apricots, Cashew Nuts (Prepared), Processed Grape, Poppy, Seeds, Dates, Prepared Pistachio, Processed Walnuts, Dried Figs, Meat, Fish, Poultry and Game, Meat Extracts, Preserved, Dried and Cooked Fruits and Vegetables, Jellies, Jams, Eggs, Milk and Milk Products, Edible Oils, Fats, Scented Supari, Sweet Supari and Mouth Freshner
4333102 29/10/2019

PUSHPA DEVI TRADING AS M/S. LACHHMAN DASS AND COMPANY
GOBIND GARH BAZAR, HISAR - 125001 (HARYANA)
Individual Sole Proprietorship firm

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
To be associated with:
3053636

DELHI
MUSTARD OIL, VEGETABLE OIL, REFINED OIL, EDIBLE OIL
4334187  31/10/2019  
SAKAL PAPERS PRIVATE LIMITED  
595, Budhwar Peth, Near Shaniwar Wada, Pune - 411 002  
Private Limited Company  
Address for service in India/Attorney address:  
BALAJI R. BARGE  
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703  
Proposed to be Used  
MUMBAI  
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4334998  01/11/2019
R. RAMESH
Subhu Food Oil Products, Nehruji Street, Pachapalli, Moolapalayam, Erode-638002
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Edible oils
Dairyum

4335136 01/11/2019
VARUN GALAR
WA-197 SCHEME NO.94,INDORE(M.P)- 452010
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
Trade Marks Journal No: 1930, 02/12/2019 Class 29

4335658  01/11/2019
ASHISH PATHAK PROPRIETOR OF PATHAK JI GHEE WALE
06, NEAR RADHA MOHAN MANDIR, MAMU BHANJA, ALIGARH, UTTAR PRADESH - 202001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Ghee
4336190  02/11/2019
SAKAL PAPERS PRIVATE LIMITED
595, Budhwar Peth, Near Shaniwar Wada, Pune - 411 002
Private Limited Company

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
To be associated with:
2162273

MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4336214 02/11/2019
FARMORIGIN AGROSCIENCE PRIVATE LIMITED
A-97/3, SFS, Near PVR, Saket New Delhi-110017
Company
Address for service in India/Attorney address:
ANUJ GUPTA
148/2,FIRST FLOOR,KILOKARI,ASHARAM,ANGURI MANDIR,NEW DELHI-110014
Used Since : 19/05/2019
DELHI
Haldi based beverages (non-alcoholic)
CHENNAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
TRUCK-18

4336651 02/11/2019
MR. MOHAN GUPTA TRADING AS:- GUPTA ZARDA FACTORY
GIDDARBHA-152101, PUNJAB
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4121750, 4291780

DELI
SCENTED & SWEET SUPARI, MOUTH FRESHENER, PAN MASALA.
4336685 03/11/2019
VARGHESE. K. I.
Kuttikatt House, Puthenpeedika P.O., Thrissur, PIN-680642, KERALA, INDIA.
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used
CHENNAI
EDIBLE OILS AND FATS, COCONUT OIL FOR FOOD, VIRGIN COCONUT OIL FOR FOOD, SESAME OIL FOR FOOD, SUNFLOWER OIL FOR FOOD, GROUNDNUT OIL FOR FOOD, SOYABEAN OIL FOR FOOD, OLIVE OIL FOR FOOD.
4336686  03/11/2019

VARGHESE. K. I.
Kuttikatt House, Puthenpeedika P.O., Thrissur, PIN-680642, KERALA, INDIA.
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramakkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used

CHENNAI
EDIBLE OILS AND FATS, COCONUT OIL FOR FOOD, VIRGIN COCONUT OIL FOR FOOD, SESAME OIL FOR FOOD,
SUNFLOWER OIL FOR FOOD, GROUNDNUT OIL FOR FOOD, SOYABEAN OIL FOR FOOD, OLIVE OIL FOR FOOD.

Transliteration :  BIOALIVE
SURYAKOLHU
4338088  05/11/2019
KUNTI TRADERS
VILLAGE-CHAUCH PLOT NUMBER-2 NEAR GAS AGENCY BEHIJAM ROAD LAKHIMPUR KHERI PINCODE-262701
PARTNERSHIP
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS COMPOTES, EGGS, MILK, CHESSE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS, OILS AND FATS FOR FOOD
4338108   05/11/2019
KHEMANAND DUDH AND KRISHI PRODUCER COMPANY LIMITED
PLOT NO-F1, NEAR MOUNTEVEREST CO-OP. HSG. SOC. LTD THAKKAR BAPPA COLONY ROAD, CHEMBUR, MUMBAI, 400071, MAHARASHTRA, INDIA
PRODUCER COMPANY LIMITED

Address for service in India/Attorney address:
VILAS DADASAHEB BARAVKAR
717 Gold Crest, Behind Kalidas Esplande, Opp Sheyas Cinema, LBS Marg, Ghatkopar (W), Mumbai -400086

Proposed to be Used
MUMBAI
PROCESSED ONIONS AND PROCESSED FRUITS, FUNGI, VEGETABLES, NUTS AND PULSES
4338119  05/11/2019
P. KALAIYARASI, SOLE PROPRIETRIX, TRADING AS KS OIL MILL
NO. 487, MUTHALAKKAMPATTI, VARADHARAJ NAGAR, PERIYAKULAM (TK), THENI - 625 562, TAMIL NADU.
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
EDIBLE OILS

Transliteration :  KAVIGAI MARACHEKKU YENNAI
4339046    06/11/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), CHENNAI - 600 097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :23/08/2019
To be associated with:
3578841
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOSTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4339454    06/11/2019
RIPUNJAY PRAKASH BAJPAI
363-A/12, MOTI NAGAR, NEAR DAYANAND INTER COLLEGE, RAJENDRA NAGAR, LUCKNOW, UTTAR PRADESH - 226004
INDIVIDUAL

Address for service in India/Attorney address:
SANDEEP KUMAR GOEL
B-100A LOHIA NAGAR GHAZIABAD - 201001

Proposed to be Used
DELHI
Dry Fruits & Dates included in class 29
PALEOBITES
4339547    06/11/2019
K.S. VISHWARUP
NO.1P, EMERALD ENCLAVE, SV LINGAM SALAI, KK NAGAR, CHENNAI - 600 078, CHENNAI DIST, TAMILNADU.
MANUFACTURER AND MERCHANT
Single Firm
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Processed meat products, Products consisting principally of meat, Food preparations made from meat, Preserved food products of meat, Food products consisting primarily of meat, Food products consisting predominantly of meat, Food products consisting principally of meat, Food preparations consisting principally of meat, Pre-packaged dinners consisting primarily of meat, Snacks consisting primarily of meat, fish, poultry or vegetables, Meat-based, fish-based, fruit-based or vegetable based Food, Main courses consisting primarily of meat, fish, poultry or vegetables, Prepared meals consisting primarily of meat, fish, poultry or vegetables, Packaged meals consisting primarily of meat, fish, poultry or vegetables, Frozen meals consisting primarily of meat, fish, poultry or vegetables, Meatballs, Baked meat, Ground meat, Minced meat, Sausage meat, Packaged meats, Meat-based food, Prepared meat products, Chopped meat patties, Meat burger patties, Prepared meat dishes, Meat-based snack foods.
4339656   06/11/2019
MAKANI KISHAN VINODBHAI PROPRIETOR OF ADVENTURE FOODS
56, PRABHUNAGAR SOCIETY – 2, MAHADEV CHOWK, MOTA VARACHHA, SURAT-394101, GUJARAT
Proprietorship Firm
Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
AHMEDABAD
Milk And Milk Products, Cheese, Ghee, Butter; Protein Milk, Milk Based Drinks, Yogurt, Milk Drinks Containing Fruits, Milk Shakes, Flavoured Milk Beverages, Desserts Made From Milk Products, Ice Cream Mix, Butter Milk, Lassi, Dahl, Meat, Fish, Poultry And Game; Meat Extracts; Preserved, Dried And Cooked Fruits And Vegetables; Jellies, Jams, Fruit Sauces; Eggs
4339711 06/11/2019
JAGO FOOD PRODUCT
UTTARKHATSARA, DAKSHIN BARASAT, JAYNAGAR, 24 PNGS(S), PIN- 743372
PARTNERSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
JAIVIKLIFE ESSENTIALS PVT LTD.
OPP. JANPATH HOTEL, SARKHEJ AHMEDABAD- 382210, GUJARAT, BHARAT (INDIA).
MANUFACTURER & MERCHANT.

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Used Since: 01/04/2019

AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD.
LOTPO
4343217  09/11/2019
MR. RAVI LALWANI
H-346, NEW RAJINDER NAGAR, NEW DELHI-110060
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
SCENTED & SWEET SUPARI, MOUTH FRESHENER, PAN MASALA.
4343354   10/11/2019
YASH JAIN
5 / 2 , Teli Bakhal , Main Road , Malharganj , Indore ( M.P.)
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Aamla supari (processed gooseberries) , mouth freshner , supari , Pan masala [processed nuts, seeds and betel leaves used as ingredients]; Processed nuts.
Trade Marks Journal No: 1930, 02/12/2019 Class 29

4346247 13/11/2019
PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, United States of America
a corporation organized and existing under the laws of North Carolina

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Used Since: 04/10/2019

To be associated with:
1547136, 3192044, 3560836

DELHI
Meat; fish; poultry; game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies; jams; compotes; eggs; milk; milk products; edible oils and fats; Dips; cheese; yogurt; edible nuts; processed nuts; processed edible seeds; nut-based food bars; mixtures of fruit and nuts; Potato chips; potato crisps; potato-based snack foods; soy-based snack foods; soy chips; fruit-based snack food; fruit chips; yucca chips; Prepared beef; beef jerky; puffed pork rind; vegetable salads; fruit and vegetable spreads; vegetable based snack foods and chips; ready to eat snack foods consisting primarily of potatoes and chips, nuts, nut products, seeds, fruits, vegetables or combinations thereof; legume-based snacks and spreads.